

**LIST OF ACTION PLAN CASES 2019-20 RELATING TO THE COURT OF SH. SANDEEP GARG,
ADDL. DISTRICT AND SESSIONS JUDGE, FATEHABAD AS ON 31.03.2020.**

All Henious crime cases against women and POCSO Act be disposed of within one year from the date of commitment/presentation of challan.(Expect Rape and POCSO Act Cases)

Sr. No.	CIS NO	DOI	Particulars name		Kind	Next Date	Purpose
1	SC/186/2016	12/22/16	STATE	Krishan	306/506	09.04.20	PWS
2	SC/18/2017	01/30/17	STATE	Bagga Singh	346/306	17.12.19	Decided
3	SC/49/2017	04/05/17	STATE	Manohar lal	498/304-B	27.02.20	Decided
4	SC/70/2017	04/24/17	STATE	Sonu @ Gabbar	498-A/328/304-B/ 34	20.04.20	DWS
5	SC/75/2017	04/28/17	STATE	Hardeep Singh	306/506	24.02.20	Decided
6	SC/78/2017	05/02/17	STATE	Ravinder	323/354-B/498-A/ 506/307	23.04.20	PWS
7	SC/90/2017	05/30/17	STATE	Buta @ Avtar	306	26.11.19	Decided
8	SC/119/2017	07/25/17	STATE	Ramji Lal	306	20.05.20	PWS
9	SC/163/2017	06/09/17	State	Surender etc	307 IPC	04.02.20	Decided
10	SC/13/2018	01/24/18	STATE	Bhupesh	306	23.04.20	Dws
11	SC/43/2018	03/09/18	STATE	Rajpal	306	16.03.20	Acquitted
12	SC/66/2018	04/09/18	STATE	Mahabir	498-A/304-B	10.09.19	Decided
13	SC/79/2018	04/30/18	STATE	Om parkash	306	18.12.19	Decided
14	SC/120/2018	07/12/18	STATE	Krishan	365/Pocso	17.10.19	Decided
15	SC/145/2018	08/21/18	STATE	Ajvinder @ Ajay	451/354/Pocso	29.01.20	Convicted
16	SC/162/2018	09/14/18	STATE	Subhash Chander	376/506/Pocso	16.12.19	Decided
17	SC/173/2018	09/28/18	STATE	Sijjan Kumar @ Sunny	346/376/506	04.12.19	Decided
18	SC/191/2018	10/25/18	STATE	Kuldeep Singh	363/376	06.12.19	Decided
19	SC/218/2018	11/27/18	STATE	Naresh Kumar	342/354/Pocso	23.11.19	Decided
20	SC/226/2018	12/06/18	STATE	Rinku	450/366/363/ Pocso	26.02.20	Decided
21	SC/9/2019	01/21/19	STATE	Samandeep @ Samny	376/506/342	10.12.19	Decided
22	SC/16/2019	02/07/19	STATE	Amarjeet Singh @ Amanjeet	342/323/376	15.01.20	Acquitted
23	SC/18/2019	02/12/19	STATE	Haripal	452/354-D/Pocso	26.09.19	Acquitted
24	SC/21/2019	02/20/19	STATE	Ranjeet Singh	363/366	24.01.20	Convicted
25	SC/27/2019	02/20/19	STATE	Saimi @ Kalu	363/366	16.11.19	Acquitted
26	SC/43/2019	03/20/19	STATE	Narinder	Pocso	21.01.20	Convicted
27	SC/44/2019	03/20/19	STATE	Bahadar Singh	452/Pocso	15.10.19	Decided
Other categories							
28	SC/316/2013	17-05-2011	State Vs Manoj @ monu @ Vishal		IPC	21.04.20	DWS
29	CRR/103/13	01/30/13	R.K.Gupta Vs State		CRR	13.12.19	Decided
30	CA/138/14	30.04.14	Ravinder Vs Kamla Devi		CA	05.03.20	Decided
31	CA/52/2015	20.02.15	Amarjeet Kaur Vs Mothhu		CA	24.01.20	Decided
32	PC/3/2015	06.02.15	State Vs Satpal Singla		PC	21.04.20	PWS
33	CA/65/2015	02.03.15	Devi Lal Vs Roshni devi		CA	19.05.20	ARG.
34	CA/90/2015	16-03-2015	Madan Gopal Vs Bal Krishan		CA	04.05.20	Awaiting order
35	CA/150/2015	16-04-2015	Kohar Singh etc Vs Narain		CA	15.04.20	Reply
36	CA/199/2015	27-05-2015	PUSHPA Vs Balwinder		CA	07.02.20	Decided
37	EXE/33/2015	01-06-2015	M/S Shri Ram Vs Surender		EXE	29.02.20	Decided
38	CA/218/2015	02-07-2015	Hajari Vs Jetan Devi and Ors		CA	15.04.20	ARG.
39	EXE/219/2015	04-07-2015	Ms Sriram City Union Finance Ltd Vs Pushkar		EXE	14.05.20	Att.
40	EXE/222/2015	06-07-2015	Anguri Devi etc Vs Vishnu etc		EXE	12.03.20	Decided
41	EXE/330/2015	01-08-2015	M/S Shri Ram Vs Lakhan		EXE	27.02.20	Decided
42	CA/251/2015	12-08-2015	Baljeet Singh Vs State of Haryana		CA	16.04.20	ARG.

43	EXE/328/2015	01-09-2015	Ms Sri Ram Finance Vs Sudhir		EXE	23.04.20	Att.
44	EXE/333/2015	01-09-2015	Ms Sri Ram Finance Vs Mitu Ram		EXE	12.03.20	Decided
45	EXE/334/2015	01-09-2015	Ms Sri Ram Finance Vs Vinod Kumar		EXE	23.04.20	Att.
46	EXE/340/2015	01-09-2015	Ms Sri Ram Finance Vs Jitender Kumar		EXE	12.03.20	Decided
47	SC/95/2015	02-09-2015	State of Haryana Vs Vikas		IPC	18.05.20	PWS
48	NDPS/68/2015	03-09-2015	State Vs Shiv Kumar @ Shibu		NDPS Act	20.05.20	Att.
49	CA/290/2015	17-09-2015	Rajender Kumar Vs Bhupinder Kumar		CA	17.04.20	ARG.
50	EXE/383/2015	07-10-2015	Ms Sri Ram Vs Amar Nath		EXE	12.03.20	Decided
51	SC/123/2015	13-10-2015	State Vs Sudhir		IPC	07.05.20	DWS
52	CRA/260/2015	03-11-2015	Mahinder @ Ram Chander Vs State		CRA	18.03.20	Decided
53	OBJ/8/2015	06-11-2015	Bhupinder Kumar Vs Rajender Kumar		EXE	17.04.20	ARG.
54	CRA/265/2015	16-11-2015	Naresh Sharma Vs State of Haryana		CRA	07.05.20	ARG.
55	EXE/455/2015	18-11-2015	Land T Fin Ltd Vs Babu Ram etc		EXE	20.04.20	Att.
56	SC/154/2015	26-11-2015	State of Haryana Vs Vijay Kumar		IPC	29.04.20	PWS
57	CA/374/2015	27-11-2015	Harpal Singh Vs State of Haryana		CA	20.05.20	ARG.
58	EXE/498/2015	02-12-2015	Shri Ram Transport Vs Puran Chand		EXE	02.05.20	ARG.
Oldest Execution							
59	EXE/320/14	29/05/14	INDUSIND BANK	Deeksha School	EXE	06.07.19	Decided
60	EXE/321/14	29/05/14	INDUSIND BANK	BHAL SINGH	EXE	06.07.19	Decided
61	EXE/324/2014	29/05/14	INDUSIND BANK	VIJAY KUMAR	EXE	06.07.19	Decided
62	EXE/449/14	11/12/14	HARYANA STATE AGRI. MARKETING BOARD	MS SATYABIR SINGH AND CO.	EXE	06.03.20	Decided
63	EXE/95/15	23/03/15	MS SRIRAM FINANCE LTD.	RAHUL MEHTA	EXE	18.05.19	Decided
64	EXE/96/15	23/03/15	MS SRIRAM FINANCE LTD.	KULWANT SINGH	EXE	31.05.19	Decided
65	EXE/98/15	23/03/15	MS SRIRAM FINANCE LTD.	PARVINDER SINGH	EXE	31.05.19	Decided
66	EXE/99/2015	23/03/15	MS SRIRAM FINANCE LTD.	PRITHVI SINGH	EXE	31.05.19	Decided
67	EXE/104/15	27/03/15	MS SATAYABIR SINGH AND COMPANY.	HSAMB ETC.	EXE	28.02.20	Decided
68	EXE/144/15	20/04/15	INDUSIND BANK	RAJENDER SINGH	EXE	12.04.19	Decided
69	EXE/145/15	20/04/15	INDUSIND BANK	BUTA SINGH	EXE	20.07.19	Decided

70	EXE/146/15	20/04/15	INDUSIN D BANK	BINTU	EXE	03.08.19	Decided
71	EXE/147/15	20/04/15	INDUSIN D BANK	ANAND KUMAR	EXE	20.07.19	Decided
72	EXE/185/15	12/05/15	L AND T FINANCE LTD.	VED PARKASH ETC.	EXE	13.12.19	Decided
73	EXE/202/15	25/05/15	MS KOTAK MAHIND RA BANK LTD	BALDEV SINGH ETC	EXE	06.09.19	Decided
74	EXE/204/15	30/05/15	KAMMO BAI ETC.	RAJ KUMAR@KALA	EXE	31.07.19	Decided
75	EXE/208/15	03/07/15	MS SRIRAM FINANCE	CHARAN SINGH	EXE	23.05.19	Decided
76	EXE/209/15	03/07/15	MS SRIRAM FINANCE LTD.	JAIBIR	EXE	18.07.19	Decided
77	EXE/210/15	03/07/15	MS SRIRAM FINANCE LTD.	PRITAM	EXE	10.09.19	Decided
78	EXE/211/15	04/07/15	UIIC LTD.	SATBIR @ JABRI	EXE	04.05.19	Decided
79	EXE/212/15	04/07/15	UIIC LTD.	SATBIR @ JABRI	EXE	04.05.19	Decided
80	EXE/213/15	04/07/15	MS SRIRAM FINANCE LTD.	KRISHAN KUMAR	EXE	04.01.20	Decided
81	EXE/214/15	04/07/15	MS SRIRAM FINANCE LTD.	BALDEV	EXE	08.08.19	Decided
82	EXE/215/15	04/07/15	MS SRIRAM FINANCE	SUBHASH	EXE	13.12.19	Decided
83	EXE/216/15	04/07/15	MS SRIRAM CITY UNION FINANCE Vs.	VIJAY KUMAR	EXE	26.09.19	Decided
FAMILY MATTERS CASES							
84	HMA/149/2015	23/10/2015	MEENU KUMAR	Vs SURESH	HMA	10.05.19	Decided
85	HMA/163/2015	14/12/2015	SUNITA	Vs JOGINDER PAL	HMA	Allowed	Decided
OTHERS CIVIL & CRIMINAL CASES							
86	MACP/62/2019	23.05.2006	BIMLA DEVI	Vs. SARVJIT SINGH	MACP	24.07.19	Decided
87	CRM/61/2014	19.12.2013	STATE	Vs. RAM KUMAR ETC.	CRM	30.05.19	Decided
88	CA/126/2014	21.04.2014	SMT.PREM LATA	Vs. STATE OF HARYANA	CA	20.05.19	Decided
89	CA/127/2014	21.04.2014	SMT.PREM LATA	Vs. DWARKA PARSAD ETC.	CA	20.05.19	Decided
90	SC/20/2015	16.02.2015	STATE OF HARYANA	Vs. SHAMSHER SINGH ETC	SC	08.05.19	Decided
91	CA/197/2015	26.05.2015	NIMO DEVI	Vs. GRAM PANCHAYAT ETC	CA	29.04.19	Decided
92	CA/226/2015	01.07.2015	BALBIR SUKHVINDER SINGH	KAUR Vs.	CA	25.07.19	Decided

93	EXE/218/2015	04.07.2015	MS SRIRAM FINANCE LTD. Vs. RAJWANT KAUR	EXE	31.05.19	Decided
94	EXE/220/2015	04.07.2015	MS SRIRAM FINANCE LTD. Vs. BALBIR	EXE	25.07.19	Decided
95	EXE/221/2015	04.07.2015	MS SRIRAM FINANCE LTD. Vs. SATPAL SINGH	EXE	04.07.19	Decided
96	NDPS/53/2015	10.07.2015	STATE OF HARYANA Vs. SAJJAN@SONU	NDPS	22.07.19	Decided
97	EXE/280/2015	23.07.2015	SHRIRAM FINANCE Vs. BHURA RAM	EXE	09.08.19	Decided
98	EXE/281/2015	23.07.2015	MS SHRIRAM FINANCE Vs. GURCHAIN SINGH	EXE	09.08.19	Decided
99	EXE/283/2015	23.07.2015	MS SHRIRAM FINANCE Vs. RAVI KUMAR	EXE	02.09.19	Decided
100	EXE/294/2015	29.07.2015	L AND T FINANCE LIMITED ARUN OJAS Vs. ANIL KUMAR.	EXE	20.04.19	Decided
101	CA/255/2015	13.08.2015	BHAJAN LAL Vs. SATBIR SINGH.	CA	08.04.19	Decided
102	EXE/304/2015	18.08.2015	SMT MELO DEVI Vs. KRISHAN @ KESHU MEHTA	EXE	03.05.19	Decided
103	EXE/309/2015	24.08.2015	MS MAGMA FINCORP LTD. Vs. HARJEET SINGH	EXE	06.07.19	Decided
104	EXE/329/2015	31.08.2015	MS SRI RAM FINANCE Vs. RAJENDER KUMAR	EXE	25.04.19	Decided
105	EXE/332/2015	31.08.2015	MS SRI RAM FINANCE Vs. BALWINDER	EXE	17.08.19	Decided
106	EXE/336/2015	31.08.2015	MS SRI RAM FINANCE Vs. RAMESH KUMAR	EXE	17.08.19	Decided
107	EXE/337/2015	31.08.2015	MS SRI RAM FINANCE Vs. RAJA RAM	EXE	04.07.19	Decided
108	EXE/338/2015	31.08.2015	MS SRI RAM FINANCE Vs. RANBEER	EXE	17.08.19	Decided
109	EXE/339/2015	31.08.2015	MS SRI RAM FINANCE Vs. RAJ KUMAR	EXE	04.07.19	Decided
110	MACP/ 141/2015	31.08.2015	PUSHPA ETC Vs. GADDAR MISTER @ MANOJ	MACP	24.04.19	Decided
111	MACP/ 142/2015	31.08.2015	SANTRO DEVI ETC Vs. GADDAR MISTER @ MANOJ AND ETC	MACP	24.04.19	Decided
112	MACP/ 143/2015	31.08.2015	RAVINDER KUMAR Vs. GADDAR MISTER @ MANOJ AND ETC	MACP	24.04.19	Decided
113	CA/292/2015	18.09.2015	BHOLA SINGH Vs. AJAIB SINGH	CA	31.08.19	Decided
114	EXE/352/2015	21.09.2015	SUMITRA Vs. OM PARKASH AND OTHERS	EXE	12.07.19	Decided
115	EXE/353/2015	21.09.2015	CHIMAN SINGH @ CHIMAN LAL ETC Vs. OM PARKASH ETC	EXE	12.07.19	Decided
116	CA/299/2015	24.09.2015	SHER SINGH Vs. SMT LAXMI	CA	30.04.19	Decided
117	EXE/357/2015	24.09.2015	MS MAGMA FINCORP Vs. JAIBIR SINGH.	EXE	06.07.19	Decided
118	CA/307/2015	29.09.2015	TIRLOK CHAND ETC. Vs. RAJAT KUMAR ETC.	CA	31.05.19	Decided
119	EXE/376/2015	01.10.2015	MS SRI RAM UNION LTD. Vs. MAKHAN LAL	EXE	04.07.19	Decided
120	EXE/378/2015	01.10.2015	MS SRI RAM UNION Vs. INDER SINGH	EXE	04.07.19	Decided
121	CM/131/2015	05.10.2015	SMT PHOOLIDEVI Vs. SUNDER SINGH	CM	03.05.19	Decided
122	EXE/382/2015	06.10.2015	SHRIRAM FINANCE LTD. Vs. RAMESH KUMAR	EXE	29.05.19	Decided

123	CA/316/2015	10.07.2015	RAM NIWAS Vs. LILU RAM AND ETC	CA	19.07.19	Decided
124	ARB/1/2015	13.10.2015	VED PARKASH Vs. L AND T FIANANCE LTD.,	ARB.	12.04.19	Decided
125	CRA/251/2015	20.10.2015	NAVJOT KAUR Vs. BALDEV SINGH	CRA	04.05.19	Decided
126	EXE/414/2015	26.10.2015	MS CHOLAMANDLAM INVESTMENT T Vs. GURJEET SINGH ETC	EXE	11.04.19	Decided
127	EXE/415/2015	28.10.2015	MS MAGMA FINCORP LTD. Vs. RAJ KUMAR AND ETC	EXE	26.08.19	Decided
128	CRR/196/2015	29.10.2015	SATPAL Vs. KARAMBIR PUNIA	CRR	19.04.19	Decided
129	CRA/263/2015	09.11.2015	ANIL Vs. STATE OF HARYANA.	CRA	31.05.19	Decided
130	CRA/266/2015	10.11.2015	PARTAP SINGH Vs. STATE OF HARYANA.	CRA	31.05.19	Decided
131	CA/361/2015	13.11.2015	SHABNAM Vs. RAMESH KUMAR	CA	06.07.19	Decided
132	EXE/457/2015	18.11.2015	MEERA @ MEENA KANWAR ETC Vs. AMAR CHAND ETC	EXE	31.07.19	Decided
133	EXE/461/2015	18.11.2015	MS SHRIRAM FINANCE Vs. SACHIN.	EXE	17.08.19	Decided
134	EXE/475/2015	19.11.2015	MS SRI RAM FINANCE LTD. Vs. HARPAL SINGH	EXE	31.07.19	Decided
135	EXE/476/2015	19.11.2015	MS SRI RAM FINANCE LTD. Vs. BHAJAN LAL	EXE	18.07.19	Decided
136	EXE/477/2015	19.11.2015	MS SRI RAM FINANCE Vs. RAKESH KUMAR	EXE	31.07.19	Decided
137	EXE/478/2015	19.11.2015	MS SRI RAM FINANCE LTD. Vs. SITA RAM	EXE	16.05.19	Decided
138	EXE/480/2015	19.11.2015	MS SRI RAM FINANCE Vs. SATNAM SINGH	EXE	04.07.19	Decided
139	OBJ/9/2015	20.11.2015	RAJAT KUMAR ETC. Vs. TIRLOK CHAND ETC.	OBJ	31.05.19	Decided
140	CRA/273/2015	27.11.2015	PARTAP SINGH @ RAM PARTAP Vs. STATE OF HARYANA.	CRA	26.08.19	Decided
141	NDPS/95/2015	11.12.2015	STATE OF HARYANA Vs. RAM SINGH	NDPS	18.04.19	Decided
142	CRR/226/2015	22.12.2015	ASHOK SHARMA Vs. SURENDER INDAL	CRR	30.07.19	Decided
143	CRR/228/2015	22.12.2015	RAM SANEHI Vs. YOGESH KUMAR ETC.	CRR	07.05.19	Decided
144	CRR/229/2015	23.12.2015	SMT RUKMANI @ RUKMA Vs. MEHAR CHAND	CRR	29.04.15	Decided
145	HMA/08/2016	28.01.2016	ANJALI DEVI Vs LAKHWINDER	HMA	09.04.19	Decided
146	HMA/24/2016	9.03.2016	RAMJILAL @RAM SINGH Vs Surjeet Kaur	HMA	25.04.19	Decided
147	EXE/335/2015	31.08.2015	MS SRI RAM FINANCE Vs. DAVINDER PAL SINGH	EXE	05.09.19	Decided
148	ARB/2/2015	19.11.2015	HARYANA AGRO INDUSTRIES CO. LTD Vs. ANJU RANI ETC.	ARB.	05.09.19	Decided
149	CA/377/2015	02.12.2015	STATE OF HARYANA Vs. RAJNEESH JAIN ADVOCATE	CA	03.09.19	Decided
150	EXE/287/2015	23.07.2015	MS SHRIRAM FINANCE Vs. SITA RAM	EXE	05.09.19	Decided

LIST OF ACTION PLAN 2019-2020 RELATING TO THE COURT OF BALWANT SINGH, THE THEN ADDITIONAL DISTRICT & SESSIONS JUDGE, FATEHABAD UP TO 27-02-2020							
25 OLDEST EXECUTIONS							
S.N	Case No.	D.O.I.	Parties Name		Kind	Next Date	Stage
1	EXE/240/2016	10/03/2015	MS. SHRI RAM	RAI SAHIB ETC.	EXE	19.08.2019	DECIDED
2	EXE/105/2015	31/03/2015	MS KOTAL MAHINDRA	RAJENDER	EXE	20.04.2019	DECIDED
3	EXE/183/2015	12/05/2015	L & T FINANCE	GURDEEP SINGH	EXE	20.04.2019	DECIDED
4	EXE/184/2015	12/05/2015	L & T FINANCE	JAIVIR SINGH	EXE	13.12.2019	DECIDED
5	EXE/195/2015	14/05/2015	LABH SINGH	STATE OF HRY.	EXE	16.10.2019	DECIDED
6	EXE/198/2015	14/05/2015	JANGIR KAUR	STATE OF HRY.	EXE	24.07.2019	DECIDED
7	EXE/245/2015	03/07/2015	MANOHAR LAL	STATE OF HRY.	EXE	26.04.2019	DECIDED
8	EXE/257/2015	13/07/2015	JITENDER SINGH	STATE OF HRY.	EXE	04.05.2019	DECIDED
9	EXE/265/2015	15/07/2015	SOHAN LAL	STATE OF HRY.	EXE	20.04.2019	DECIDED
10	EXE/288/2015	28/07/2015	SHARWAN SINGH	STATE OF HRY.	EXE	25.02.2020	DECIDED
11	EXE/293/2015	29/07/2015	MS MAGMA FIN	NISHAN SINGH	EXE	20.04.2019	DECIDED
12	EXE/299/2015	11/08/2015	MANOJ KUMAR	STATE OF HRY.	EXE	17.07.2019	DECIDED
13	EXE/303/2015	14/08/2015	SONA ETC.	STATE OF HRY.	EXE	18.05.2019	DECIDED
14	EXE/312/2015	25/08/2015	BIMLA RANI	STATE OF HRY.	EXE	05.10.2019	DECIDED
15	EXE/313/2015	25/08/2015	MANOJ KUMAR	STATE OF HRY.	EXE	09.08.2019	DECIDED
16	EXE/317/2015	25/08/2015	MS MAGMA FIN.	KULBHUSHAN	EXE	23.11.2019	DECIDED
17	EXE/319/2015	25/08/2015	MS MAGMA FIN.	KAPTAN SINGH	EXE	03.08.2019	DECIDED
18	EXE/326/2015	31/08/2015	MS MAGMA FIN.	RAJENDER KUMAR	EXE	24.07.2019	DECIDED
19	EXE/354/2015	24/09/2015	SUMIT KUMAR	STATE OF HRY.	EXE	12.07.2019	DECIDED
20	EXE/355/2015	24/09/2015	MS MAGMA FIN.	RAJENDER PARSAD	EXE	24.09.2019	DECIDED
21	EXE/362/2015	28/09/2015	MS KOTAK MAHINDR	KRISHAN	EXE	26.04.2019	DECIDED
22	EXE/380/2015	06/10/2015	MS SRI RAM CITY	JASWINDER SINGH	EXE	30.05.2019	DECIDED
23	EXE/416/2015	29/10/2015	UNITED INDIA INS.	DEV RAJ	EXE	14.09.2019	DECIDED
24	EXE/425/2015	29/10/2015	NIRMAL SINGH	STATE OF HRY.	EXE	18.12.2019	DECIDED
25	EXE/432/2015	29/10/2015	RAJESH KUMAR	STATE OF HRY.	EXE	29.05.2019	DECIDED
ALL THE PENDING CASES UPTO 31.12.2015							
26	SC/116/2019	01.07.02/ 05.08.19	STATE	VIKRAM@ VIKKI	413 IPC	20.12.2019	DECIDED
27	SC/115/2019	07.07.02/ 05.08.19	STATE	VIKRAM@ VIKKI	413 IPC	20.12.2019	DECIDED
28	MACP/20099R/ 2010	25.05.2010 30.05.2019	SARLA ETC.	ASSA RAM ETC.	MACT	23.11.2019	DECIDED
29	CRM/35/2015	13.01.2015	JAI KISHAN	LAKHWINDER	CRM	29.07.2019	DECIDED
30	CA/90/2015	16.03.2015 15.07.2019	MADAN GOPAL	BAL KRISHAN	CA	16.03.2020	Transfer/ Excluded
31	EXE/106/2015	31/03/2015	KOTAK	JAI PAL	EXE	16.11.2019	DECIDED
32	CA/243/2015	15/07/2015	NIRMAL KAUR	G.P.	CA	26.02.2020	DECIDED
33	LAC/11/2015	10/08/2015	NIRMAL SINGH	KISHAN CHAND	LA	07.03.2020	Transfer/ Excluded
34	LAC/12/2015	10/08/2015	JAGAT SINGH	KIRPA RAM	LA	05.03.2020	Transfer/ Excluded
35	LAC/13/2015	14/08/2015	VINOD KUMAR	MAYA DEVI	LA	17.03.2020	Transfer/ Excluded
36	SC/95/2015	02/09/15	STATE	VIKAS @ DHOKA	SC	12.03.2020	Transfer/ Excluded
37	CMA/59/2015	28/10/2015	DEVENDER KUMAR	RAJU MARYA	CMA	07.05.2019	DECIDED
38	CRA/255/2015	28/10/2015	PAPPU ETC.	STATE OF HRY.	CRA (IPC)	29.04.2019	DECIDED
39	CA/351/2015	02/11/2015	SUBHASH CHANDER.	BAL KRISHAN	CA	10.05.2019	DECIDED
40	CRA/259/2015	02/11/2015	NIRMLA	MAHENDER PAL	CRA (IPC)	16.08.2019	DECIDED
41	CA/362/2015	13/11/2015	BALAJI ENTRIPRISES	PIYUS MEHTA	CA	29.04.2019	DECIDED
42	CRA/270/2015	18/11/2015	BINTU RAM	STATE OF HRY.	CRA(ACT)	11.07.2019	DECIDED
43	EXE/466/2015	19/11/2015	SRI RAM FINANCE	SUNIL	EXE	14.12.2019	DECIDED
44	SC/150/2015	20/11/2015	STATE	RAM BAI ETC.	302 IPC	18.04.2019	DECIDED
45	LAC/14/2015	21/11/2015	KULWINDER SINGH	SMT. SAROJ ETC.	LA	23.03.2020	Transfer/ Excluded
46	LAC/15/2015	21/11/2015	SURAJ BHAN	SH. NIHAL SINGH	LA	04.03.2020	Transfer/ Excluded
47	LAC/16/2015	21/11/2015	KULWINDER SINGH	KAUSHALYA DEVI	LA	07.03.2020	Transfer/ Excluded
48	CA/372/2015	26/11/2015	SUBHASH	OMPARKASH	CA	01.05.2019	DECIDED
49	SC/154/2015	26/11/2015	STATE	VIJAY KUMAR	306 IPC	04.03.2020	Transfer/ Excluded
50	LAC/17/2015	27/11/2015	JAGDISH	GP BADOPAL	LA	01.02.2020	DECIDED
51	EXE/494/2015	01/12/2015	SRI RAM FINANCE	KULDEEP	EXE	14.12.2019	DECIDED
52	EXE/500/2015	01/12/2015	SHRI RAM TRANSPORT	BHIM RAJ	EXE	23.11.2019	DECIDED
53	CRR/214/2015	02/12/2015	GURBAX SINGH	BHAGWAN DASS	CRR	17.07.2019	DECIDED
54	CRA/277/2015	08/12/2015	SUNITA @ DHANNI	SUDHIR ETC.	ACT	29.04.2019	DECIDED
55	CRA/283/2015	12/12/2015	KUNDAN	KAMALJEET KAUR	ACT	24.04.2019	DECIDED
56	SC/163/2015	15/12/2015	STATE	AMRENDER SINGH	395 IPC	02.03.2020	Transfer/ Excluded
57	CRA/286/2015	18/12/2015	VANDANA RANI	SURENDER KUMAR	CRA (IPC)	07.05.2019	DECIDED
58	CRA/287/2015	21/12/2015	SUDHIR	SUNITA @ DHANNI	ACT	29.04.2019	DECIDED
59	CRA/290/2015	23/12/2015	SURENDER KUMAR	STATE OF HRY.	CRA (IPC)	15.05.2019	DECIDED
LIST OF ONE YEAR OLD PENDING PC ACT CASES AS ON 01.04.2019.							
60	PC/5/2016	19/09/2016	STATE	DHARAMPAL		19.04.2019	DECIDED
61	PC/6/2016	03/10/2016	MAHESH KUMAR	DINESH KUMAR		10.04.2020	Transfer/ Excluded

62	PC/7/2016	18/10/2016	STATE	RAM CHANDER		26.07.2019	DECIDED
63	PC/8/2016	08/12/2016	STATE	ISHWAR DUTT		09.03.2020	Transfer/ Excluded
64	PC/3/2017	17/08/2017	STATE	RAJ KUMAR		04.03.2020	Transfer/ Excluded
LIST OF ONE YEAR OLD PENDING NDPS ACT CASES AS ON 01.04.2019							
65	NDPS/83/2015	28/10/2015	STATE	JASVIR @ JASSU	NDPS	17.01.2020	DECIDED
66	NDPS/87/2015	03/11/2015	STATE	SHERA SINGH	NDPS	03.01.2020	DECIDED
67	NDPS/86/2015	04/11/2015	STATE	RAJESH	NDPS	20.04.2019	DECIDED
68	NDPS/88/2015	04/11/2015	STATE	ARJUN SINGH	NDPS	25.04.2019	DECIDED
69	NDPS/89/2015	06/11/2015	STATE	JOGENDER SINGH	NDPS	14.05.2019	DECIDED
70	NDPS/94/2015	10/12/2015	STATE	LAKHBINDER	NDPS	20.05.2019	DECIDED
71	NDPS/96/2015	10/12/2015	STATE	DALBIR SINGH	NDPS	23.04.2019	DECIDED
72	NDPS/97/2015	15/12/2015	STATE	MEJOR SINGH	NDPS	16.07.2019	DECIDED
73	NDPS/102/2015	21/12/2015	STATE	RAJESH @ RAJA	NDPS	05.08.2019	DECIDED
74	NDPS/15/2016	06/02/2016	STATE	AMRENDER SINGH	NDPS	02.05.2019	DECIDED
75	NDPS/16/2016	09/02/2016	STATE	VIKRAM ETC	NDPS	16.10.2019	DECIDED
76	NDPS/20/2016	23/02/2016	STATE	INDER SINGH	NDPS	06.11.2019	DECIDED
77	NDPS/21/2016	29/02/2016	STATE	GURMEET SINGH	NDPS	06.03.2020	Transfer/ Excluded
78	NDPS/27/2016	14-03-2016	STATE	RAJ KUMAR	NDPS	03.12.2019	DECIDED
79	NDPS/41/2016	16/04/2016	STATE	RAJ KUMAR	NDPS	20.01.2020	DECIDED
80	NDPS/42/2016	16/04/2016	STATE	SURJEET	NDPS	03.03.2020	Transfer/ Excluded
81	NDPS/48/2016	21/04/2016	STATE	SATISH KUMAR	NDPS	13.02.2020	DECIDED
82	NDPS/54/2016	22/04/2016	STATE	SATPAL SINGH	NDPS	23.10.2019	DECIDED
83	NDPS/64/2016	04/05/2016	STATE	DEEPAK SHARMA	NDPS	22.05.2019	DECIDED
84	NDPS/69/2016	10-05-2016	STATE	SOHAN LAL		04.10.2019	DECIDED
85	NDPS/77/2016	04/06/2016	STATE	SURENDER	NDPS	05.12.2019	DECIDED
86	NDPS/82/2016	09/06/2016	STATE	NAVEEN	NDPS	09.03.2020	Transfer/ Excluded
87	NDPS/83/2016	13/06/2016	STATE	RAMESH KUMAR	NDPS	20.07.2019	DECIDED
88	NDPS/86/2016	14/06/2016	STATE	JAGDISH PARSAD	NDPS	17.03.2020	Transfer/ Excluded
89	NDPS/165/2016	02/07/2016	STATE	SATPAL SINGH	NDPS	23-09-2019	DECIDED
90	NDPS/92/2016	02/07/2016	STATE	RAKESH	NDPS	25.02.2020	DECIDED
91	NDPS/95/2016	13/07/2016	STATE	RAMAN	NDPS	21.01.2020	DECIDED
92	NDPS/103/2016	21/07/2016	STATE	DEVENDER	NDPS	01.11.2019	DECIDED
93	NDPS/114/2016	22/07/2016	STATE	CHINNI @ ANIL	NDPS	02.12.2019	DECIDED
94	NDPS/117/2016	22/07/2016	STATE	ISHWAR	NDPS	09.05.2019	DECIDED
95	NDPS/120/2016	25/07/2016	STATE	RAMESH KUMAR	NDPS	05.03.2020	Transfer/ Excluded
96	NDPS/126/2016	29/07/2016	STATE	SUMIT SONI	NDPS	09.03.2020	Transfer/ Excluded
97	NDPS/129/2016	30/07/2016	STATE	MANJINDER	NDPS	06.03.2020	Transfer/ Excluded
98	NDPS/137/2016	06/08/2016	STATE	PAWAN KUMAR	NDPS	18.12.2019	DECIDED
99	NDPS/142/2016	11/08/2016	STATE	NARESH	NDPS	18.12.2019	DECIDED
100	NDPS/144/2016	11/08/2016	STATE	JASPAL	NDPS	12.07.2019	DECIDED
101	NDPS/148/2016	16/08/2016	STATE	ANSHU	NDPS	25.11.2019	DECIDED
102	NDPS/150/2016	16/08/2016	STATE	SURENDER KUMAR	NDPS	04.01.2020	DECIDED
103	NDPS/156/2016	23/08/2016	STATE	SATNAM	NDPS	05.03.2020	Transfer/ Excluded
104	NDPS/160/2016	24/08/2016	STATE	SUKHBINDER	NDPS	22.01.2020	DECIDED
105	NDPS/166/2016	30/08/2016	STATE	RAJESH KUMAR	NDPS	04.12.2019	DECIDED
106	NDPS/177/2016	17/09/2016	STATE	BINDER SINGH	NDPS	06.03.2020	Transfer/ Excluded
107	NDPS/179/2016	19/09/2016	STATE	MAHENDER SINGH	NDPS	11.09.2019	DECIDED
108	NDPS/188/2016	27/09/2016	STATE	PURSHOTAM	NDPS	12.03.2020	Transfer/ Excluded
109	NDPS/190/2016	29/09/2016	STATE	LAKHVIR SINGH	NDPS	23.01.2020	DECIDED
110	NDPS/192/2016	29/09/2016	STATE	SUMEET	NDPS	01.10.2019	DECIDED
111	NDPS/193/2016	29/09/2016	STATE	RANBIR @ BHOLU	NDPS	12.03.2020	Transfer/ Excluded
112	NDPS/194/2016	29/09/2016	STATE	AJAY @ KAKA	NDPS	27.08.2019	DECIDED
113	NDPS/197/2016	06/10/2016	STATE	HANS RAJ	NDPS	19.02.2020	DECIDED
114	NDPS/203/2016	13/10/2016	STATE	SANT LAL	NDPS	02.03.2020	Transfer/ Excluded
115	NDPS/205/2016	13/10/2016	STATE	PREM SINGH	NDPS	05.03.2020	Transfer/ Excluded
116	NDPS/207/2016	15/10/2019	STATE	RAKESH	NDPS	15.10.2019	DECIDED
117	NDPS/213/2016	18/10/2016	STATE	GURMEET SINGH	NDPS	12.03.2020	Transfer/ Excluded
118	NDPS/214/2016	18/10/2016	STATE	SATISH KUMAR	NDPS	02.03.2020	Transfer/ Excluded
119	NDPS/221/2016	21/10/2016	STATE	PAWAN KUMAR	NDPS	19.02.2020	DECIDED
120	NDPS/225/2016	21/10/2016	STATE	KULDEEP SINGH	NDPS	02.08.2019	DECIDED
121	NDPS/234/2016	27/10/2016	STATE	BALJEET @ JEETA	NDPS	24.09.2019	DECIDED
122	NDPS/240/2016	28/10/2016	STATE	AMANDEEP SINGH	NDPS	07.11.2019	DECIDED
123	NDPS/241/2016	28/10/2016	STATE	SANDEEP KUMAR	NDPS	03.03.2020	Transfer/ Excluded
124	NDPS/239/2016	04/11/2016	STATE	DAYAL	NDPS	06.03.2020	Transfer/ Excluded
125	NDPS/245/2016	11/11/2016	STATE	ROHTASH	NDPS	01.08.2019	DECIDED
126	NDPS/250/2016	22-11-2016	STATE	BALDEV	NDPS	18.11.2019	DECIDED
127	NDPS/254/2016	28/11/2016	STATE	BHIM SAIN	NDPS	14-10-2019	DECIDED

128	NDPS/260/2016	29/11/2016	STATE	JAGSIR	NDPS	28.11.2019	DECIDED
129	NDPS/262/2016	30/11/2016	STATE	PURAN CHAND	NDPS	16.05.2019	DECIDED
130	NDPS/265/2016	01/12/2016	STATE	SANJEEV	NDPS	16-11-2019	DECIDED
131	NDPS/275/2016	08/12/2016	STATE	SURENDER	NDPS	09.03.2020	Transfer/ Excluded
132	NDPS/273/2016	09/12/2016	STATE	AJAY KUMAR	NDPS	01.02.2020	DECIDED
133	NDPS/277/2016	13/12/2016	STATE	AJAY	NDPS	04.01.2020	DECIDED
134	NDPS/279/2016	15/12/2016	STATE	MUKHTIYAR CHAND	NDPS	06.03.2020	Transfer/ Excluded
135	NDPS/284/2016	21/12/2016	STATE	HARPREET	NDPS	03.01.2020	DECIDED
136	NDPS/1/2017	02/01/2017	STATE	PAMMY @ PAPPI	NDPS	03.02.2020	DECIDED
137	NDPS/2/2017	03/01/2017	STATE	NARESH KUMAR	NDPS	20.02.2020	DECIDED
138	NDPS/5/2017	03/01/2017	STATE	JASWINDER	NDPS	26.02.2020	DECIDED
139	NDPS/7/2017	04/01/2017	STATE	TARSEM	NDPS	11.02.2020	DECIDED
140	NDPS/11/2017	11/01/2017	STATE	MUKESH KUMAR	NDPS	05.12.2019	DECIDED
141	NDPS/18/2017	19/01/2017	STATE	SACHLIN	NDPS	19.11.2019	DECIDED
142	NDPS/20/2017	20/01/2017	STATE	JOGINDER SINGH	NDPS	06.01.2020	DECIDED
143	NDPS/23/2017	23/01/2017	STATE	HARDEEP	NDPS	24.09.2019	DECIDED
144	NDPS/24/2017	24/01/2017	STATE	PREM KUMAR	NDPS	20.02.2020	DECIDED
145	NDPS/27/2017	25/01/2017	STATE	HARDEEP SINGH	NDPS	04.02.2020	DECIDED
146	NDPS/26/2017	27/01/2017	STATE	AVTER @ TARI	NDPS	25.02.2020	DECIDED
147	NDPS/29/2017	30/01/2017	STATE	CHARAN	NDPS	04.03.2020	Transfer/ Excluded
148	NDPS/35/2017	07/02/2017	STATE	BALWINDER SINGH	NDPS	20.12.2019	DECIDED
149	NDPS/37/2017	08/02/2017	STATE	VINOD KUMAR	NDPS	27.01.2020	DECIDED
150	NDPS/44/2017	15/02/2017	STATE	JAGSIR	NDPS	25.03.2020	Transfer/ Excluded

LIST OF CASES OF ACTION PLAN RELATING TO THE COURT OF SH. SURENDER KUMAR, ADDITIONAL DISTT. & SESSIONS JUDGE, FATEHABAD AS ON 31.03.2020

SR. NO.	CASE NO.	DOI	TITLE	KIND	NEXT DATE	STAGE
All the pending cases which were instituted upto 31.12.2015						
1	CA/191/2014	01/07/2014	BEANT SINGH Vs. KARAMJEET SINGH	CA	24/01/2020	DECIDE
2	LAC/10/2014	15/07/2014	SHAMSHER SINGH Vs. STATE OF HARYANA (SET OF 127 CASES)	LAC	14/05/2020	EVIDENCE
3	SC/148/2014	22/09/2014	STATE OF HRY Vs. KARAMBIR	395IPC & ARMS ACT	04/04/2020	313 CR.PC
4	CA/149/2015	15/04/2015	SUKHWINDER SINGH Vs. ROSHNI DEVI	CA	20/12/2019	DECIDE
5	CA/166/2015	24/04/2015	BHAGWAN PAL Vs. RAMESH ETC.	CA	18/04/2020	ARGUMENTS
6	CA/200/2015	27/05/2015	JAGDISH RAI ETC. Vs. PARSHOTAM DASS ETC.	CA	27/01/2020	DECIDE
7	CA/201/2015	27/05/2015	KISHORI LAL Vs. RAMSARAN DASS ETC.	CA	27/01/2020	DECIDE
8	SC/76/2015	28/07/2015	STATE OF HRY Vs. VINOD KUMAR	395IPC & ARMS ACT	07/04/2020	PROSECUTION EVIDENCE
9	LAC/11/2015	10/08/2015	NIRMAL SINGH Vs. KISHAN CHAND	LAC	18/04/2020	DEFENDANT EVIDENCE
10	LAC/12/2015	10/08/2015	JAGAT SINGH Vs. KIRPA RAM	LAC	04/05/2020	DEFENDANT EVIDENCE
11	LAC/13/2015	14/08/2015	VINOD KUMAR Vs. SMT. MAYA DEVI	LAC	05/05/20	PLAINTIFF EVIDENCE
12	CA/284/2015	14/09/2015	SUNAM CHAND Vs. JOGENDER SINGH.	CA	19/12/2019	DECIDE
13	SC/108/2015	22/09/2015	STATE OF HARYANA Vs. GAURAV @ MONU	307 IPC & ARMS ACT	10/04/2020	PROSECUTION EVIDENCE
14	SC/110/2015	23/09/2015	STATE OF HARYANA Vs. INAM	398,401 IPC & ARMS ACT	21/04/2020	PROSECUTION EVIDENCE
15	SC/132/2015	23/10/2015	STATE OF HARYANA Vs. GURPREET SINGH	307 IPC & ARMS ACT	15/04/2020	APPEARANCE
16	CA/346/2015	28/10/2015	GAURAV KUMAR Vs. KRISHAN KUMAR	CA	12/03/2020	DECIDE
17	SC/137/2015	06/11/2015	STATE OF HARYANA Vs. JAJJIT SINGH	307,304A,279 IPC	16/04/2020	DEFENCE EVIDENCE
18	CA/363/2015	13/11/2015	ATMA RAM Vs. JASPAL SINGH	CA	27/04/2020	REPLY
19	LAC/14/2015	21/11/2015	KULWINDER SINGH Vs. SMT SAROJ	LAC	29/04/2020	REBUTTAL
20	LAC/15/2015	21/11/2015	SURAJ BHAN Vs. SHREE NIHAL SINGH	LAC	13/03/2020	DECIDE
21	LAC/16/2015	21/11/2015	KULWINDER SINGH @ BALVINDER SINGH Vs. KAUSHILYA DEVI	LAC	04/04/2020	CONSIDERATION
22	CA/394/2015	18/12/2015	SMT JEEWANI DEVI ETC. Vs. SMT MUNNI DEVI	CA	02/03/2020	DECIDE
All the cases under the NDPS Act, 1985, which are more than one year old						
23	NDPS/3/2016	06/01/2016	STATE OF HARYANA Vs. RAJU ETC.	NDPS ACT	10/04/2020	DEFENCE EVIDENCE
24	NDPS/9/2016	12/01/2016	STATE OF HARYANA Vs. PRITAM SINGH	NDPS ACT	01/04/2020	PROSECUTION EVIDENCE
25	NDPS/26/2016	10/03/2016	STATE OF HARYANA Vs. GULAB SINGH	NDPS ACT	08/04/2020	PROSECUTION EVIDENCE
26	NDPS/49/2016	21/04/2016	STATE OF HARYANA Vs. DALBIR SINGH	NDPS ACT	20/12/2020	DECIDE
27	NDPS/50/2016	21/04/2016	STATE OF HARYANA Vs. ANIL KUMAR	NDPS ACT	21/01/2020	DECIDE
28	NDPS/73/2016	18/05/2016	STATE OF HARYANA Vs. PAWAN @ NADIYA @ NANDU	NDPS ACT	20/02/2020	DECIDE
29	NDPS/76/2016	03/06/2016	STATE OF HARYANA Vs. DALBIR ALIAS POKAR	NDPS ACT	22/01/2020	DECIDE
30	NDPS/85/2016	14/06/2016	STATE OF HARYANA Vs. RAMESH KUMAR	NDPS ACT	16/04/2020	DEFENCE EVIDENCE
31	NDPS/91/2016	02/07/2016	STATE OF HARYANA Vs. MAHINDER @ DHARAMPAL	NDPS ACT	27/02/2020	DECIDE
32	NDPS/96/2016	15/07/2016	STATE OF HARYANA Vs. KULDEEP @ SONU	NDPS ACT	22/04/2020	DEFENCE EVIDENCE
33	NDPS/97/2016	15/07/2016	STATE OF HARYANA Vs. KAMAL KANT	NDPS ACT	07/02/2020	DECIDE
34	NDPS/125/2016	29/07/2016	STATE OF HARYANA Vs. JARNAIL SINGH @ JAILI AND OTHERS	NDPS ACT	03/04/2020	DEFENCE EVIDENCE

35	NDPS/127/2016	29/07/2016	STATE OF HARYANA Vs. AJAY	NDPS ACT	14/02/2020	DECIDE
36	NDPS/139/2016	09/08/2016	STATE OF HARYANA Vs. AMIT SONI	NDPS ACT	13/01/2020	DECIDE
37	NDPS/140/2016	10/08/2016	STATE OF HARYANA Vs. KULWANT @ KANTA	NDPS ACT	08/04/2020	DEFENCE EVIDENCE
38	NDPS/153/2016	19/08/2016	STATE OF HARYANA Vs. JAGGU RAM	NDPS ACT	27/04/2020	DEFENCE EVIDENCE
39	NDPS/155/2016	22/08/2016	STATE OF HARYANA Vs. SONU	NDPS ACT	23/01/2020	DECIDE
40	NDPS/176/2016	16/09/2016	STATE OF HARYANA Vs. NIRMAL @ NIMMA	NDPS ACT	04/04/2020	313 CR.PC
41	NDPS/187/2016	26/09/2016	STATE OF HARYANA Vs. SATENDER	NDPS ACT	04/03/2020	DECIDE
42	NDPS/191/2016	29/09/2016	STATE OF HARYANA Vs. MALKEET @ MAILI	NDPS ACT	15/04/2020	DEFENCE EVIDENCE
43	NDPS/195/2016	04/10/2016	STATE OF HARYANA Vs. RINKU PURI	NDPS ACT	14/02/2020	DECIDE
44	NDPS/202/2016	12/10/2016	STATE OF HARYANA Vs. SUMIT SONI	NDPS ACT	02/03/2020	DECIDE
45	NDPS/200/2016	13/10/2016	STATE OF HARYANA Vs. SUMIT SONI	NDPS ACT	20/04/2020	DEFENCE EVIDENCE
46	NDPS/215/2016	17/10/2016	STATE OF HARYANA Vs. RANDHIR @ DHIRA	NDPS ACT	03/03/2020	DECIDE
47	NDPS/222/2016	21/10/2016	STATE OF HARYANA Vs. HANSA SINGH	NDPS ACT	04/05/2020	DEFENCE EVIDENCE
48	NDPS/226/2016	25/10/2016	STATE OF HARYANA Vs. PARGAT SINGH	NDPS ACT	23/04/2020	313 CR.PC
49	NDPS/236/2016	29/10/2016	STATE OF HARYANA Vs. BALJINDER @ BIRU	NDPS ACT	21/04/2020	DEFENCE EVIDENCE
50	NDPS/238/2016	04/11/2016	STATE OF HARYANA Vs. DHARAMPAL	NDPS ACT	05/05/2020	DEFENCE EVIDENCE
51	NDPS/191/2016	29/09/2016	STATE OF HARYANA Vs. MALKEET @ MAILI	NDPS ACT	05/03/2020	313 CR.PC
52	NDPS/195/2016	04/10/2016	STATE OF HARYANA Vs. RINKU PURI	NDPS ACT	14/02/2020	DECIDE
53	NDPS/202/2016	12/10/2016	STATE OF HARYANA Vs. SUMIT SONI	NDPS ACT	02/03/2020	DEFENCE EVIDENCE
54	NDPS/200/2016	13/10/2016	STATE OF HARYANA Vs. SUMIT SONI	NDPS ACT	06/03/2020	PROSECUTION EVIDENCE
55	NDPS/208/2016	13/10/2016	STATE OF HARYANA Vs. BALJEET @ PATWARI	NDPS ACT	09/03/2020	PROSECUTION EVIDENCE
56	NDPS/215/2016	17/10/2016	STATE OF HARYANA Vs. RANDHIR @ DHIRA	NDPS ACT	03/03/2020	FINAL ORDER
57	NDPS/222/2016	21/10/2016	STATE OF HARYANA Vs. HANSA SINGH	NDPS ACT	04/03/2020	313 CR.PC
58	NDPS/226/2016	25/10/2016	STATE OF HARYANA Vs. PARGAT SINGH	NDPS ACT	05/03/2020	313 CR.PC
59	NDPS/233/2016	26/10/2016	STATE OF HARYANA Vs. ANIL @ PANDIT	NDPS ACT	09/03/2020	PROSECUTION EVIDENCE
60	NDPS/236/2016	29/10/2016	STATE OF HARYANA Vs. BALJINDER @ BIRU	NDPS ACT	07/03/2020	313 CR.PC
61	NDPS/238/2016	04/11/2016	STATE OF HARYANA Vs. DHARAMPAL	NDPS ACT	06/03/2020	313 CR.PC

ACTION PLAN RELATING TO THE COURT OF SH. HEM RAJ MITTAL , PRINCIPAL JUDGE, FAMILY COURT FATEHABAD AS ON 01.04.2020

Sr. No	CIS No.	Date of Inst.	Particulars	Next Date	Stage
1	MNT125/33/2019	02/19/15	PIRANJAL Vs. SANDEEP KUMAR	01/29/20	DECIDED
2	MNT125/192/2019	07/29/15	RAJESH Vs. ASHOK KUMAR	01/23/20	DECIDED
3	MNT125/92/2019	09/09/15	UMA DEVI AND OTHERS Vs. JAIVEER	01/20/20	DECIDED
4	MNT125/167/2019	10/29/15	SUSHILA Vs. SUKHDEV	01/13/20	DECIDED
5	MNT125/166/2019	12/24/15	POONAM @ KAVITA Vs. HARISH KUMAR	02/15/20	DECIDED
6	MNT125/159/2019	01/02/16	MANJU BALA Vs. PAWAN KUMAR	04/08/20	REBUTTAL
7	MNT125/296/2019	01/07/16	MANPREET KAUR Vs. AVTAR SINGH	02/07/20	DECIDED
8	MNT125/204/2019	02/15/16	HARTU Vs. RAHUL GUPTA	04/08/20	DEFENDANT EVIDENCE
9	MNT125/205/2019	02/16/16	SEEMA URF PRIYA Vs. PARVEEN KUMAR	02/05/20	CASE DISPOSED
10	MNT125/256/2019	03/16/16	REKHA Vs. RAJESH KUMAR	01/24/20	DECIDED
11	MNT125/165/2019	04/16/16	PARUL MINOR THOROUGH NIRMLA DEVI Vs. RAM KUMAR	02/06/20	DECIDED
12	MNT125/94/2019	04/28/16	SHARDA @ MUSKAN Vs. MANJEET KUMAR	01/23/20	DECIDED
13	MNT125/114/2019	04/29/16	MAYA DEVI DAUGHTER OF HONSALA PARSAD Vs. ROHTASH	01/14/20	DECIDED
14	HMA/52/2016	05/19/16	SEEMA RANI Vs. MAHENDER	01/04/20	DECIDED
15	MNT125/259/2019	05/23/16	SUMAN Vs. BALWAN SINGH	01/10/20	DECIDED
16	HMA/56/2016	05/23/16	SMT. SUNITA Vs. SANDEEP	02/01/20	DECIDED
17	HMA/383/2019	05/23/16	SHARVAN KUMAR Vs. SUMAN	01/28/20	DECIDED
18	MNT125/225/2019	05/31/16	SEEMA Vs. BALWINDER KUMAR	02/28/20	DECIDED
19	MNT125/95/2019	06/02/16	RAVI Vs. VINOD KUMAR	01/18/20	DECIDED
20	MNT125/153/2019	06/13/16	POOJA Vs. GULSHAN	02/29/20	DECIDED
21	MNT125/310/2019	07/02/16	VARUN KUMAR (RITU) Vs. ANUPAM KHANNA	02/06/20	DECIDED
22	HMA/68/2016	07/06/16	BALWINDER KAUR Vs. KULDEEP SINGH	01/13/20	DECIDED
23	MNT125/34/2019	07/08/16	SMT. BHARTI RANI DAUGHTER OF RAM SINGH Vs. LOKPAL	02/25/20	DECIDED
24	MNT125/301/2019	07/08/16	PARAMJEET KAUR Vs. KULWANT SINGH	01/09/20	DECIDED
25	HMA/71/2016	07/11/16	SUKHPAL SINGH Vs. RAJINDER KAUR W/O SUKHPAL SINGH	02/03/20	DECIDED
26	HMA/77/2016	07/19/16	DARSHNA Vs. BITTU	01/29/20	DECIDED
27	MNT125/20/2019	07/20/19	RAJNI BALA @ SIMAR Vs. AMANDIP	01/27/20	DECIDED
28	MNT125/88/2019	07/28/16	HARPREET KAUR Vs. DAVINDER SINGH	02/12/20	DECIDED
29	MNT125/257/2019	07/30/16	ANGOORI DEVI AND OTHERS Vs. SUNIL KUMAR	01/27/20	DECIDED
30	HMA/419/2019	08/04/16	KULDEEP Vs. SAPNA RANI	01/22/20	DECIDED
31	CRM/195/2019	08/06/16	SHILPA Vs. VIMAL CHOUGH	03/03/20	DECIDED
32	HMA/94/2016	08/26/16	SAUDAGAR SINGH Vs. BALJEET KAUR	01/09/20	DECIDED

33	MNT125/214/2019	08/30/16	SEEMA Vs. AMIT	02/19/20	DECIDED
34	MNT125/170/2019	08/31/16	URMILA AND OTHERS Vs. JAI SINGH	03/17/20	DECIDED
35	MNT125/213/2019	09/06/16	SAWRANJEET KAUR Vs. SARWAN SINGH	01/15/20	DECIDED
36	HMA/100/2016	09/12/16	PARAMJEET SINGH Vs. NARENDER KAUR	01/21/20	DECIDED
37	MNT125/201/2019	09/15/16	SUNITA RANI Vs. SANDEEP KUMAR	02/06/20	DECIDED
38	MNT125/112/2019	09/26/16	TARA SINGH Vs. SULAKHAN SINGH	01/28/20	DECIDED
39	HMA/404/2019	09/27/16	SUNIL KUMAR Vs. ANGOORI DEVI	01/16/20	DECIDED
40	HMA/110/2016	09/29/16	PARVEEN KUMAR Vs. SEEMA	02/05/20	DECIDED
41	MNT125/138/2019	10/03/16	ARCHNA WIFE OF SANJEEV KUMAR SON OF KRISHAN CHAND Vs. SANJEEV KUMAR SON OF KRISHAN CHAND	01/27/20	DECIDED
42	HMA/114/2016	10/05/16	RAKESH KUMAR Vs. USHA RANI	04/08/20	DEFENDANT EVIDENCE
43	MNT125/137/2019	10/26/16	RAVITA ALIAS SEEMA Vs. CHHOTU RAM	01/29/20	DECIDED
44	HMA/653/2019	10/26/16	RAVITA ALIAS SEEMA Vs. CHHOTU RAM	01/15/20	DECIDED
45	HMA/126/2016	10/28/16	SURESH KUMAR Vs. RAJ BALA	03/07/20	DECIDED
46	HMA/130/2016	11/05/16	RAVI KUMAR Vs. SMT. MONIKA	04/24/20	ARGUMENTS
47	MNT125/49/2019	12/03/16	MEGHA Vs. VIPIN	01/31/20	DECIDED
48	HMA/359/2019	01/01/17	SONU Vs. SUMAN	01/13/20	DECIDED
49	HMA/417/2019	01/02/17	SUMIT SETHI Vs. SUNITA	04/08/20	REBUTTAL
50	MNT125/227/2019	01/06/17	MAHENDERO @ MINDRO AND OTHERS Vs. KALA RAM	03/17/20	DECIDED

LIST OF ACTION PLAN CASES OF 2019-2020 RELATING TO THE COURT OF MS. ARCHANA YADAV, CIVIL JUDGE(SR. DIVN.) FATEHABAD AS ON 31.03.2020

Sr. No	CIS No.	D.O.I.	Parties Name Sr. No.		Kind	D.O.H.	Stage
<u>i) 50 OLDEST EXECUTION PETITIONS</u>							
1	05/16	1/15/16	Inderjeet	Kaka	EXE.	9/10/19	Decided
2	70/16	9/14/16	Sita Ram	Ram lal	EXE.	8/5/19	Decided
3	CRM 2/17	1/4/17	SUMAN	PREM	125 (3)	4/23/19	Decided
4	01//17	1/4/17	Gulshan Kumar	Kulwinder Singh	EXE.	9/5/19	Decided
5	02//17	1/6/17	P & S BANK	Rameshwar	EXE.	2/17/20	Decided
6	03//17	1/17/17	SBI	Sushma	EXE.	5/1/19	Decided
7	04//17	1/21/17	Sunita	Sohan Lal etc	EXE.	3/5/20	Decided
8	07//17	2/3/17	Rajbir	Jagiro Devi	EXE.	5/27/19	Decided
9	06//17	2/3/17	Krishan Kumar	Molu Ram	EXE.	2/27/20	Decided
10	CRM 12/17	2/6/17	SUMAN	RAMESH	125 (3)	5/30/19	Decided
11	10//17	2/21/17	Satish Kumar	Sohan Lal	EXE.	3/4/20	Decided
12	CRM 21/17	3/7/17	SUNITA	JETHU LAL	125 (3)	6/11/19	Decided
13	13/17	3/8/17	Kanchan Rani	Vijay Kumar	EXE.	4/7/20	W/Poss
14	CRM 22/17	3/8/17	SANTOSH	AJAY	MISC.	5/15/20	82 Cr.P.C
15	27/17	5/11/17	Devi Lal	Jagdish etc.	EXE.	3/4/20	Decided
16	32/17	5/26/17	SBI	Ram Kumar	EXE.	8/31/19	Decided
17	41/17	7/15/17	Jagdish	Arun Kumar	EXE.	5/17/19	Decided
18	CRM 72/17	8/16/17	Sukhwinder	JAGMOHAN	DV Exe	8/13/19	Decided
19	CRM 73/17	8/16/17	RINKI	DHARAMBIR	DV Exe	8/21/19	Decided
20	53/17	8/30/17	Canara Bank	Rameshwar	EXE.	7/2/19	Decided
21	51/17	8/30/17	Canara Bank	Gorakh Ram	EXE.	10/30/19	Decided
22	50/17	8/30/17	Canara Bank	Lachhman	EXE.	2/27/20	Decided
23	57/17	9/7/17	Mahabir Parsad	Raj Kumar	EXE.	7/31/19	Decided
24	60/17	9/18/17	Shiv Kumar	Rohtash	EXE.	10/14/19	Decided
25	62/17	9/27/17	Santosh Kaur	G.P.	EXE.	3/4/20	Decided
26	CRM /86/17	10/3/17	PARVATI	MANOHAR	125 (3)	5/4/19	Decided
27	72/17	12/18/17	Pawan	Satbir	EXE.	10/1/19	Decided
28	CRM 1/18	1/9/18	SAVITRI	JASVIR	125 (3)	6/13/19	Decided
29	11//18	3/15/18	UBI	Dalip Singh etc.	EXE.	4/1/20	Reply
30	16/18	4/12/18	Paramjeet	Desh Raj	EXE.	5/24/19	Decided
31	18/18	4/18/18	Ashok Kumar	Nihal Singh	EXE.	3/2/20	Decided
32	19/18	4/19/18	Atma Ram	State of Hry	EXE.	1/29/20	Decided
33	27/18	7/18/18	Baldev Singh	Gammon India	EXE.	10/16/19	Decided
34	CRM 52/18	7/21/18	JEBUNISHA	GULZAR	125 (3)	6/14/19	Decided
35	CRM 54/18	7/25/18	POONAM	GULSHAN	125 (3)	7/24/19	Decided
36	CRM 55/18	7/26/18	Sukhwinder	JAGMOHAN	DV Exe	10/23/19	Decided
37	30/18	7/26/18	Manoj Kumar	Kurda Ram	EXE.	3/13/20	Decided
38	CRM 57/18	7/30/18	PROMILA	PAWAN	DV Exe	2/26/20	Decided
39	CRM 58/18	8/1/18	SARITA	NEERAJ	125 (3)	8/28/19	Decided

40	36/18	8/23/18	RANI	Director gen	EXE.	7/6/19	Decided
41	40/18	9/11/18	Amro Bai	St. Of Hary.	EXE.	10/14/19	Decided
42	CRM 76/18	9/17/18	ANJU	BITTU	125(3)	7/25/19	Decided
43	CRM 78/18	9/19/18	SUMAN	PREM	125 (3)	4/23/19	Decided
44	CRM 79/18	9/19/18	SONU	KAPIL	DV Exe	2/17/20	Decided
45	CRM 81/18	9/21/18	SUNITA	YOGESH	DV Exe	9/14/19	Decided
46	43/18	10/5/18	Corporation	Dhapa Devi	EXE.	10/16/19	Decided
47	42/18	10/5/18	Corporation	M/S Raj Cycle	EXE.	1/7/20	Decided
48	CRM 94/18	10/16/18	Sawran Lata	Bhuvnesh	MISC.	2/15/20	Decided
49	CRM 115/18	11/28/18	RAMKALI	ROHTAH	MISC.	2/12/20	Decided
50	CRM 13/19	2/12/19	HARMEET	ANGREJ	MISC.	1/31/20	Decided
ii) All the pending cases which were instituted upto 31.12.2014							
51	CM 31/13	3/15/11	Bagwant	Ram Kumar	Civil Misc	5/28/20	LC Report
52	CHI 1210/13	6/20/13	STATE	SURJEET	419/420/467/ 468/471/120 B	7/25/19	Decided
53	3410/14	3/27/14	Ranjeet	Jaswant	DEC	7/24/19	Decided
54	COMI 727/14	7/11/14	GYAN	JUGAL	323/342/506/ 500/34	2/4/20	Decided
55	3836/14	8/11/14	Sushil	Harbhagwan	DEC	5/28/20	Rebuttal
56	CHI 837/14	10/9/14	STATE	MONU ETC.	454/380/356	4/1/20	313 Cr.PC
57	4050/14	10/31/14	BHUP SINGH	BANSI LAL	S.P.	9/10/19	Decided
58	CHI 985/14	12/18/14	STATE	SHREE RAM	323/325/341/ 506/34	9/11/19	Decided
59	CHI 1019/14	12/24/14	STATE	PARDEEP	323/325/34	2/3/20	Decided
iii) All the pending cases in which the accused are in custody for a period of more than six months.							
60	CHI 662/15	9/3/15	STATE	SURESH	392	11/8/19	Decided
61	CHA 260/18	8/18/18	STATE	Sonu etc.	A. Act	2/5/20	Decided
62	CHA 294/18	10/12/18	STATE	SANJAY	A. Act	5/1/20	DW
63	CHA 304/18	10/30/18	STATE	SANJAY	A. Act	5/6/20	DW
iv) All the pending cases under section 138 of the N.I. Act instituted upto the year 2015							
64	169/15	5/8/15	Tanuj	Rajender	138	7/30/19	Decided
65	NACT 342/15	7/10/15	Radhey Shyam	Raj Kumar	138	8/16/19	Decided
66	NACT 348/15	7/13/15	Chanan	Sahab Singh	138	9/5/19	Decided
67	NACT 388/15	8/4/15	KARANJEE T	AARTI	138	7/23/19	Decided
68	NACT 385/15	8/4/15	Vinod Kumar	Raj Kumar	138	8/16/19	Decided
69	NACT 395/15	8/6/15	Suresh	Mohit Kumar	138	5/3/19	Decided
70	NACT 396/15	8/6/15	Rahul	Krishan	138	10/5/19	Decided
71	NACT 413/15	8/19/15	Subhash	Gurmeet	138	11/20/19	Decided
72	NACT 414/15	8/20/15	M/s Goyal Iron	Pawan Kumar	138	6/13/19	Decided
73	NACT 460/15	8/21/15	Mahabir	Jail Singh	138	5/8/19	Decided
74	NACT 415/15	8/21/15	Naresh Kumar	Yogesh Kumar	138	10/5/19	Decided

75	NACT 430/15	9/1/15	VINOD	KULDEEP	138	5/2/19	Decided
76	NACT 427/15	9/1/15	KARANJEE T	AARTI	138	5/27/19	Decided
77	NACT 438/15	9/8/15	Parmod	Raj Kumar	138	6/14/19	Decided
78	NACT 463/15	9/21/15	Naresh	Vinod etc	138	11/15/19	Decided
79	NACT 464/15	9/22/15	Sushil Kumar	Mohit Kumar	138	5/3/19	Decided
80	NACT 470/15	9/24/15	Chander Kant	Kuldeep Singh	138	7/31/19	Decided
81	478/15	9/29/15	Anil Kumar	KARAMBIR	138	10/16/19	Decided
82	NACT 540/15	10/12/15	Yasbir Singh	Partap Singh	138	5/16/19	Decided
83	NACT 573/15	10/14/15	HARPREET	ANURAJ	138	6/12/19	Decided
84	NACT 570/15	10/14/15	PCARD FTB	Nar Singh	138	11/2/19	Decided
85	NACT 590/15	10/17/15	JAI SINGH	RAN SINGH	138	7/31/19	Decided
86	NACT 629/15	10/29/15	PCARD	Sharwan	138	4/29/19	Decided
87	NACT 624/15	10/29/15	Wazir Chand	Subhash	138	6/4/19	Decided
88	NACT 620/15	10/29/15	Banwari	Ashok Kumar	138	8/13/19	Decided
89	NACT 647/15	11/2/15	PCARD	Kulwinder	138	6/6/19	Decided
90	NACT 666/15	11/4/15	PCARD	Mange Ram	138	4/1/19	Decided
91	NACT 668/15	11/4/15	KARANJEE T	AARTI	138	6/4/19	Decided
92	NACT 671/15	11/4/15	PCARD	Yashpal	138	6/13/19	Decided
93	NACT 699/15	11/6/15	PARDEEP	KRISHAN	138	6/6/19	Decided
94	707/15	11/16/15	Rajpal	Sher Singh	138	10/30/19	Decided
95	NACT 710/15	11/17/15	YOGSEH	PANDIT	138	8/10/20	ATT.
96	741/15	11/30/15	Sandeep	Just Pay	138	7/24/19	Decided
97	745/15	12/1/15	Rajesh	Suman	138	4/22/19	Decided
98	746/15	12/1/15	Rajesh	Suman	138	4/22/19	Decided
99	NACT 758/15	12/8/15	AMANDEEP	RADHEYSHAM	138	6/4/19	Decided
100	NACT 769/15	12/10/15	RAM NIWAS	ROHTAS	138	5/16/19	Decided
101	NACT 773/15	12/15/15	Gurmukh Singh	Gulshan	138	2/5/20	Decided
102	NACT 777/15	12/16/15	Sudershan	Anurag Kumar	138	5/16/19	Decided
103	NACT 781/15	12/17/15	RAM LAL	Ashok Kumar	138	8/9/19	Decided
104	NACT 780/15	12/17/15	HEMANT	Ashok Kumar	138	8/9/19	Decided
105	NACT 787/15	12/17/15	SHGB	CHANDER	138	10/19/19	Decided
106	NACT 794/15	12/21/15	Lovekesh	Rahul	138	5/7/19	Decided
107	NACT 802/15	12/21/15	SHGB	Balbir Singh	138	5/17/19	Decided

108	NACT 796/15	12/21/15	SHGB	Sajjan Kumar	138	5/23/19	Decided
109	NACT 795/15	12/21/15	KARANJEE T	AARTI	138	7/23/19	Decided
110	NACT 810/15	12/22/15	SHGB	SUNITA	138	6/11/19	Decided
111	NACT 812/15	12/22/15	SHGB	Ravi Kumar	138	9/23/19	decided
112	NACT 811/15	12/22/15	SHGB	Hari Narain	138	9/23/19	Decided
v) Remaining Oldest Civil and Criminal Cases							
113	30/15	1/9/15	HAWA	SURENDER	POSS	4/28/20	Awaiting
114	196/15	3/12/15	Usha Monga	HUDA	DEC	2/28/20	Decided
115	198/15	3/12/15	ASHOK (65)	HUDA	P.INJ	2/28/20	Decided
116	COMI 54/15	5/15/15	DIWAN	KELA DEVI	420/	5/29/20	DW
117	CHI 368/15	6/2/15	STATE	Durgesh Midha	498-A/ 406/323/506/ 34	9/19/19	Decided
118	COMI 69/15	6/12/15	VINOD	HANS RAJ	420/	9/20/19	Decided
119	CHI 394/15	6/12/15	STATE	Shiv Kumar	420	4/10/20	DW
120	CHI 415/15	7/1/15	STATE	Yogesh	341/323/506	2/7/20	Decided
121	CHI 425/15	7/3/15	STATE	Subhash	454/380/411	6/10/19	Decided
122	CHI 426/15	7/3/15	STATE	DIWAN	379/	7/5/19	Decided
123	CHI 421/15	7/3/15	STATE	Ranjit	279/337/338/ 427	10/30/19	Decided
124	CHI 423/15	7/3/15	STATE	Mahender	279/337/338	2/6/20	Decided
125	CHA 201/15	7/10/15	STATE	Mange Ram	G.ACT	8/6/19	Decided
126	CHI 477/15	7/10/15	STATE	Roshan	323/341/325/ 34	2/13/20	Decided
127	CHI 478/15	7/10/15	STATE	Bhuvnesh	498A/ 406/323/506/ 34	2/29/20	Decided
128	CHI 513/15	7/16/15	STATE	Rajesh etc	323/341/506/ 34/427	10/4/19	Decided
129	576/15	7/16/15	Ranjeet	TARA	POSS	3/20/20	Decided
130	CHI 520/15	7/17/15	STATE	HEMANT ETC	323/341/506/ 34	7/24/19	Decided
131	COMI 86/15	7/23/15	PINKI	NAVEEN ETC.	498 A	5/27/19	Decided
132	626/15	7/27/15	Jaswant	RAJINDER	P.INJ	5/29/19	Decided
133	CHI 548/15	7/28/15	STATE	Pankaj etc	341/323/506/ 34	2/14/20	Decided
134	CHI 549/15	7/28/15	STATE	Sanjay	498 A/323/406	4/20/20	DW
135	CHI 561/15	8/1/15	STATE	HARDEEP	447/411/34	5/14/19	Decided
136	660/15	8/1/15	SBI	Amit	Rec	12/9/19	Decided
137	33/15	8/8/15	Hawa Singh	Mangal Singh	Poss	4/28/20	Awaiting
138	31/15	8/8/15	Hawa Singh	Tilak Raj	Poss	4/28/20	Awaiting
139	CHI 579/15	8/10/15	STATE	SATPAL	279/337/427	8/8/19	Decided
140	CHI 583/15	8/10/15	STATE	VICKY ETC	356/411	9/4/19	Decided
141	687/15	8/11/15	SHIV KUMAR	MAHENDER	POSS.	5/6/19	Decided
142	COMI 92/15	8/11/15	PARDEEP	NANU RAM	323/324/326/ 452/506/120 B	2/3/20	Decided

143	CHI 611/15	8/14/15	STATE	MANOJ	323/341/506	8/7/19	Decided
144	CHA 225/15	8/17/15	STATE	Ramesh	G.ACT	5/15/19	Decided
145	MNT 83/15	8/17/15	PINKI	NAVEEN	125	8/9/19	Decided
146	COMI 104/15	8/19/15	MUKESH	VISHAL	392/395/394/400/506	2/27/20	Decided
147	CHI 637/15	8/25/15	STATE	SULESH	279/337/338	6/10/19	Decided
148	CHI 644/15	8/27/15	STATE	KAPIL	323/452/506	8/22/19	Decided
149	758/15	8/28/15	Naresh	Sanjeev	Poss.	2/3/20	Decided
150	CHI 654/15	9/2/15	STATE	HARDEV	332/353/186/224	7/1/19	Decided
151	CHI 655/15	9/2/15	STATE	RAVI	379/	8/26/19	Decided
152	CHI 653/15	9/2/15	STATE	VINOD ETC	467/471/420/468	10/14/19	Decided
153	795/15	9/7/15	Ashok	Jaibhagwan	P Inj	10/19/19	Decided
154	800/15	9/8/15	Shakuntla	Asha	Decl.	5/31/19	Decided
155	CHI 677/15	9/9/15	STATE	ROHTASH	406/420/120 B	4/8/20	DW
156	CHI 686/15	9/10/15	STATE	DEEPAK ETC	457/380/411	6/1/19	Decided
157	CHI 685/15	9/10/15	STATE	RADHA KAMBOJ	420	3/4/20	Decided
158	CHI 698/15	9/14/15	STATE	SONU ETC	148/149/323/341/506	9/7/19	Decided
159	CHI 708/15	9/16/15	STATE	BALWANT	420/406	3/12/20	Decided
160	CHI 724/15	9/18/15	STATE	SHAM SINGH	323/325/34	8/8/19	Decided
161	CHA 271/15	9/19/15	STATE	Ravinder etc.	A. Act	8/6/19	Decided
162	CHI 731/15	9/21/15	STATE	RAJ KUMAR	447/511/427/506/34	5/1/20	PW
163	CHI 737/15	9/23/15	STATE	JASWINDER ETC	323/342/506/34	11/2/19	Decided
164	CHI 750/15	9/29/15	STATE	LAKHMI	420/465/466/468/471/506/419	2/29/20	Decided
165	CHI 757/15	10/3/15	STATE	SUKHA SINGH	452/506/354 A	5/13/19	Decided
166	CHI 802/15	10/15/15	STATE	SURJEET ETC.	323/341/506/34	5/1/20	PW
167	COMI 132/15	10/16/15	DEVI LAL	SANGEETA	323/499/500/504	7/6/20	Arg. Sum
168	CHI 808/15	10/17/15	STATE	KULDEEP	323/452/325/34	5/2/20	PW
169	54/15	10/28/15	Jaspal	Surinder	Misc.	5/7/19	Decided
170	COMI 137/15	10/29/15	NIRMALA	RAM PARSAD	452/323/504/203/384/34/354/506	2/11/20	Decided
171	CHI 851/15	11/4/15	STATE	RAJENDER ETC	323/341/506/34	7/3/19	Decided
172	CHI 852/15	11/4/15	STATE	OM PARKASH	304A	7/6/19	Decided
173	CHI 854/15	11/4/15	STATE	DEEPAK KALITA	420/467/468/471/120B	5/2/20	319 CrPC
174	951/15	11/9/15	CHET RAM	HARBANS	POSS	5/13/20	LC Report
175	CHA 313/15	11/19/15	STATE	Rohtash	Explo. Act	6/1/19	Decided
176	CHI 892/15	11/19/15	STATE	KRISHAN	279/304 A/337	10/5/19	Decided
177	CHI 893/15	11/19/15	STATE	SUBHASH	279/304 A/337	10/18/19	Decided
178	973/15	11/23/15	Chander(65)	Gurmeet	POSS	10/31/19	Decided
179	COMA 155/15	11/30/15	MAMTA	VINAY	D.V Act	8/13/19	Decided

180	CHA 315/15	11/30/15	STATE	Rajender	A. Act	5/13/20	DW
181	996/15	12/1/15	RAM Chander	HR. STATE	DEC	4/4/20	PW
182	FD '07/15	12/2/15	Jagir Kaur FD	Anil Kumar	MISC.	5/13/20	Consi
183	1005/15	12/3/15	Raaj Bala	Ram Chander	Decl.	4/8/20	DW
184	CHI 940/15	12/9/15	STATE	SATBIR	452/323/341/34	9/23/19	Decided
185	CHA 327/15	12/10/15	STATE	Baju	NDPS	8/3/19	Decided
186	1016/15	12/10/15	Satish	Harbans	Poss.	9/6/19	Decided
187	CHI 945/15	12/10/15	STATE	VICKY ETC.	323/506/341/34	2/6/20	Decided
188	CHI 961/15	12/14/15	STATE	RAJBIR	279/337/338	5/2/19	Decided
189	1024/15	12/14/15	PHULI	G.P.	DEC	5/18/19	Decided
190	1026/15	12/15/15	Jaswinder	Jagdish	Decl.	4/10/20	PW
191	CHI 970/15	12/16/15	STATE	SHUNTY ETC	379/	8/20/19	Decided
192	CHI 969/15	12/16/15	STATE	PALA RAM ETC.	279/304A/429 C A ACT	4/3/20	PW
193	CHI 973/15	12/17/15	STATE	SATBIR	420/406	9/23/19	Decided
194	1035/15	12/22/15	Sheela	G P	Decl.	8/3/19	Decided
195	CHI 981/15	12/22/15	STATE	LALIT KUMAR	279/337/304 A	11/7/19	Decided
196	CHI 983/15	12/23/15	STATE	MURTI DEVI	323/341/506	8/6/19	Decided
197	COMI 159/15	12/24/15	ISHWARI	RAJ KUMAR	420/467/471/120B	6/6/19	Decided
198	CHI 991/15	12/24/15	STATE	GURBJAJ	279/304 A	9/19/19	Decided
199	CHI 992/15	12/24/15	STATE	SURENDER ETC	380/411	9/27/19	Decided
200	NACT 13/16	1/5/16	Raj Kumar	Annu Kumar	138	6/12/19	Decided

Action Plan 2019-20 relating to the Court of Ramawatar Pareek, CJM, Fatehabad, as on 31.03.2020

I) 50 Oldest Execution Petitions

1	EXE/32/2015	04-03-2015	SURESH KUMAR AND OTHERS Vs. RUKMANI DEVI THROUGH GENERAL ATTORNEY SHANKAR LAL	Execution	07.08.2019	Disposed
2	EXE/42/2015	10-04-2015	BAJRANG LAL VS RAJENDER PRASAD	Execution	04.04.2020	APPEARANCE
3	EXE/91/2015	18-09-2015	SUGNA VS DHARAMPAL	Execution	03.03.2020	Disposed
4	EXE/94/2015	28-09-2015	GURBAX SINGH VS STATE	Execution	17-08-2019	Disposed
5	EXE/104/2015	06-11-2015	Jagar Singh Vs Harish Kumar	Execution	24.02.2020	Disposed
6	EXE/4/2016	06-01-2016	BEGH RAJ Vs. RAJINDER SINGH	Execution	15.07.2019	Disposed
7	CRM/82/2016	30-09-2016	STATE OF HARYANA THROUGH LABOUR INSPECTOR Vs. M/S NUCHEM LIMITED	Execution	17.04.2020	REPLY
8	CRM/83/2016	30-09-2016	STATE OF HARYANA THROUGH LABOUR INSPECTOR Vs. M/S NUCHEM LIMITED	Execution	17.04.2020	REPLY
9	EXE/12/2017	06-03-2017	JAGIR SINGH THROUGH KALA SINGH Vs. HANS RAJ	Execution	31.08.19	Disposed
10	CRM/32/2017	30-03-2017	NUCHEM EMPLOYEES UNION TOHANA Vs. ROHITASHWA KUMAR	Execution	17.04.2020	REPLY
11	EXE/19/2017	01-04-2017	STATE BANK OF INDIA Vs. KANSHI RAM	Execution	23.07.2019	Disposed
12	CRM/46/2017	09-05-2017	KARAMJEET KAUR Vs. CHITWANT SINGH	Execution	10.04.2020	APPEARANCE
13	EXE/35/2017	31-05-2017	BIMLA DEVI Vs. SANTOSH	Execution	17-10-2019	Disposed
14	EXE/39/2017	11-07-2017	LILA DEVI Vs. BIRBAL	Execution	31-10-2019	Disposed
15	EXE/42/2017	17-07-2017	DHANI RAM Vs. GANGA RAM	Execution	06.07.2019	Disposed
16	EXE/44/2017	18-07-2017	JAGDISH KUMAR Vs. BALBIR SINGH	Execution	06.07.2019	Disposed
17	EXE/43/2017	18-07-2017	PAWAN KUMAR Vs. BIJENDER SINGH	Execution	26.08.2019	Disposed
18	CRM/66/2017	31-07-2017	ROHINI DEVI Vs. NARENDER KUMAR	Execution	19-12-2019	Disposed
19	CRM/78/2017	07-09-2017	KAVITA Vs. JAGBIR SINGH	Execution	21.04.2020	CONSIDERATION
20	CRM/79/2017	07-09-2017	BIMLA Vs. DEVI LAL	Execution	03/04/2019	Disposed
21	EXE/65/2017	25-10-2017	GURDEVA BAI Vs. GODHA SINGH	Execution	22.07.2019	Disposed
22	EXE/69/2017	17-11-2017	KULWINDER KAUR Vs. STATE OF HARYANA TH. COLLECTOR	Execution	17/05/2019	Disposed
23	CRM/94/2017	03-11-2017	JASWINDER KAUR Vs. BALWINDER SINGH	Execution	20.12.2019	Disposed
24	CRM/96/2017	29-11-2017	SUKHWANTI ALIAS SUKH DEVI Vs. RAVI	Execution	14.01.2020	Disposed
25	EXE/4/2018	08-02-2018	SAHDEV Vs. STATE OF HARYANA TH. COLLECTOR	Execution	01.07.2019	Disposed
26	EXE/5/2018	19-02-2018	ASHISH Vs. SITA RAM	Execution	21.09.2019	Disposed
27	EXE/8/2018	27-02-2018	LAKHMI CHAND Vs. ROSHNI	Execution	01.07.2019	Disposed
28	EXE/10/2018	14/03/2018	SACHIN GOYAL Vs. JAG MOHAN	Execution	14.12.2019	Disposed
29	EXE/14/2018	03/04/2018	VED PARKASH Vs. THE FATEHABAD CENTRAL CO-OP BANK LTD	Execution	26.07.2019	Disposed
30	EXE/20/2018	11/05/2018	DIMPLE SETHI Vs. SANDEEP SETHI	Execution	04.01.2020	Disposed
31	CRM/36/2018	17/05/2018	KAMLESH Vs. RAJENDER	Execution	17.12.2019	Disposed
32	CRM/40/2018	28/05/2018	SATWANT KAUR @ SHARWAN KAUR Vs. JEET SINGH	Execution	08.04.2020	APPEARANCE
33	CRM/47/2018	03/07/2018	SONIA Vs. ISHU PHUTELA	Execution	27.01.2020	Disposed
34	EXE/24/2018	11/07/2018	SUBHADRA DEVI Vs. STATE OF HARYANA	Execution	22.07.2019	Disposed
35	EXE/37/2018	29/08/2018	PHALI RAM DECEASED TH. LR RAM SWROOP Vs. CHARANJIT SINGH	Execution	08.04.2020	REPLY
36	EXE/48/2018	23/10/2018	NATHU RAM Vs. SHER SINGH	10/07/2019	18-11-2019	Disposed
37	EXE/49/2018	06/11/2018	KALU RAM Vs. PAPPU	Execution	15.01.2020	Disposed
38	CRM/103/2018	16/11/2018	BALDEV SINGH Vs. BHAJAN LAL	Execution	24.01.2020	Disposed
39	CRM/104/2018	16/11/2018	INDRAJ Vs. TARA RAM	Execution	07.02.2020	Disposed
40	EXE/51/2018	21/11/2018	JAGDISH CHANDER Vs. KEHAR SINGH	Execution	16.04.2020	CONSIDERATION
41	CRM/111/2018	27/11/2018	SURAJ Vs. KULDEEP	Execution	24.01.2020	Disposed
42	CRM/112/2018	27/11/2018	SURAJ Vs. KULDEEP	Execution	28.01.2020	Disposed
43	CRM/113/2018	27/11/2018	OM PARKASH Vs. BR.MANAGER, KBCL INDIA LTD.	Execution	14.01.2020	Disposed
44	EXE/53/2018	04/12/2018	NIRMAL SINGH Vs. RAVINDER KUMAR	Execution	16.03.2020	Disposed
45	EXE/10/2019	29/01/2019	ANDHRA BANK Vs. SUBE SINGH	Execution	04.01.2020	Disposed
46	CRM/16/2019	14-02-2019	JASWINDER KAUR Vs. BALWINDER SINGH	Execution	09.03.2020	Disposed
47	EXE/11/2019	25/02/2019	JAI BHAGWAN Vs. HUDA	Execution	04.04.2020	ARGUMENTS
48	EXE/12/2019	02/03/2019	SANJEEV JAIN Vs. BALWINDER SINGH	Execution	12.12.2019	Disposed
49	EXE/14/2019	06/03/2019	RAJENDER SINGH Vs. NARESH KUMAR	Execution	09.12.2019	Disposed
50	EXE/21/2019	10/04/2019	LILA KRISHAN Vs. RAM PARSAD	Execution	28.01.2020	Disposed

II) Cases which were instituted up to 31.12.2014

51	CHI/209/2019	28-08-1997	State Vs Bhanwar Lal	279 IPC	06.05.2019	Disposed
52	CHI/156/2020	15-09-2000	STATE VS CHANAN SINGH	429 IPC	20.02.2020	Disposed
53	COMA/653/2013	14/09/2012	DRUGS CONTROL OFFICER Vs. SANDEEP GARG	Drug Act	04.04.2020	Evidence

54	COMI/18/2019	12/07/2013	SURJEET SINGH Vs. BALWINDER	420	06.08.2019	Disposed
55	COMI/380/2013	17/09/2013	PRITHI SINGH VS BABU LAL	420 IPC	16.07.2019	Disposed
56	CM/40/2014	26/05/2014	JAGDISH SINGH Vs. PARVEEN KUMAR ETC	C.Misc.	22.08.2019	Disposed
57	CS/4002/2014	10-10-2014	GANPAT VS STATE TH. COLLECTOR	DECL.	18.07.2019	Disposed
58	CM/73/2014	28/10/2014	SAVITA Vs. PARBHU	C.Misc.	12.07.2019	Disposed
59	CHI/523/2014	11/07/2014	STATE VS CHARAN SINGH	420 IPC	21.01.2020	Disposed
60	CHI/704/2014	03-09-2014	STATE VS DEVI LAL	447 IPC	21-09-2019	Disposed
61	CS/4053/2014	01/11/2014	MUNSHI RAM Vs. KASTURI DEVI AND ORS	Decl	20.12.2019	Disposed
62	CS/4123/2014	08/12/2014	BHAGA RAM 65 years Vs. STATE OF HARYANA	P.Inj.	18.07.2019	Disposed
63	CHI/1002/2014	20-12-2014	STATE VS SUKHVIR	323 IPC	30.07.2019	Disposed
64	CHI/1003/2014	20-12-2014	State Vs Raghbir	323 IPC	30.07.2019	Disposed

III) Cases in which accused are in custody for more than 6 Months

65	CHI/327/2016	01/06/2016	STATE OF HARYANA Vs. SUKHVIR ALIAS BHUTIA	279 IPC	02.05.2019	Disposed
66	CHI/904/2016	14-12-2016	STATE VS. GURMEET SINGH ETC.	420 IPC	08.01.2020	Disposed

IV) Cases of 138 N.I Act instituted up to the year 2015

V) Cases of other categories

67	NACT/298/2020	05/02/2013	SATIN CREDITCARE NETWORK LTD. Vs. SHAKTI SINGH	138 N.I Act	17.04.2020	APPEARANCE
68	CHI/31/2015	15/01/2015	STATE OF HARYANA THROUGH ASI KARAN SINGH BELT NO. 172-H Vs. BAHADUR SINGH	420 IPC	04-11-2019	Disposed
69	COMI/15/2015	02/02/2015	BEENA AGE 27 YEARS Vs. KRISHAN	498A IPC	17.04.2020	APPEARANCE
70	CM/9/2015	23/02/2015	RAI SINGH AND OTHERS Vs. VIPESH AND OTHERS	C.Misc.	15-10-2019	Disposed
71	CHI/129/2015	23-02-2015	STATE VS VIKAS ETC.	379 IPC	08-04-2019	Disposed
72	Niact/100/2015	03-03-2015	Chiranji Lal Vs Pawan Kumar	138 N.I Act	13.08.2019	Disposed
73	CS/412/2015	21/05/2015	JAGDISH AND OTHERS Vs. RAM SWROOP	Decl.	09.12.2019	Disposed
74	CS/665/2015	04/08/2015	KAVITA DEVI AND OTHERS Vs. SAVITRI	Decl.	15-10-2019	Disposed
75	COMI/101/2015	11/08/2015	MOHIT AND OTHERS Vs. AJMER SINGH	Decl.	24.02.2020	Disposed
76	CHI/661/2015	03/09/2015	STATE OF HARYANA THROUGH ANIL KUMAR Vs. SUBE SINGH	323/354 IPC	19.11.2019	Disposed
77	CHI/719/2015	18/09/2015	STATE OF HARYANA THROUGH RAM KUMAR Vs. SUMAN	384/389 IPC	09.08.19	Disposed
78	CS/846/2015	19/09/2015	CHAND KAUR Vs. SMT SANTRO DEVI	Decl.	20.12.2019	Disposed
79	COMI/124/2015	30/09/2015	CHAND KAUR Vs. SADHU RAM	420 IPC	07.02.2020	Disposed
80	CHI/828/2015	29/10/2015	STATE OF HARYANA THROUGH NIHARIKA Vs. SUMIT	498A IPC	01.05.2019	Disposed
81	INDIGA/2/2015	02/11/2015	RAJ KUMAR Vs. SUSHIL	Pauper	15-10-2019	Disposed
82	COMA/145/2015	03/11/2015	STATE OF HARYANA THROUGH DRUG CONTROL OFFICER, FATEHABAD. Vs. SURESH KUMAR	Drug Act	17.12.2019	Disposed
83	CS/959/2015	16/11/2015	SUNITA URF MANGO Vs. SANTOSH KUMAR	Decl	01.10.2019	Disposed
84	SUCC/10/2015	16/11/2015	MEHANT RAJANTHI Vs. GENERAL PUBLIC	Succ	04.07.2019	Disposed
85	CS/960/2015	16/11/2015	ASHOK KUMAR Vs. KRISHAN KUMAR	Poss.	06.12.2019	Disposed
86	CHI/867/2015	16/11/2015	STATE OF HARYANA THROUGH KRISHAN KUMAR Vs. RAM PARTAP	304A IPC	25.07.2019	Disposed
87	CHI/875/2015	17/11/2015	STATE OF HARYANA THROUGH SUNIL KUMAR Vs. NARSI	323/452 IPC	01.08.2019	Disposed
88	CHI/876/2015	17/11/2015	STATE OF HARYANA THROUGH SANDEEP KAUR Vs. MALKEET SINGH	498A IPC	02.05.2019	Disposed
89	INDIG/9/2015	18/11/2015	NARAYAN DEVI Vs. FAQIR CHAND AND OTHERS	Pauper	16.05.2019	Disposed
90	COMI/149/2015	19/11/2015	BOHAR SINGH Vs. GURDEEP KAUR	312/313/317 IPC	09.04.2020	EVIDENCE
91	CS/967/2015	19/11/2015	SUNDER LAL AND OTHERS Vs. KRISHAN KUMAR @ KRISHAN LAL	Decl	16.03.2020	Disposed
92	CHI/895/2015	20/11/2015	STATE OF HARYANA THROUGH VINOD SHARMA @ KALU SHARMA Vs. SUNDER @ GULLAR	384 IPC	03.07.2019	Disposed
93	CHI/898/2015	21/11/2015	STATE OF HARYANA THROUGH SEEMA Vs. SONU DEVI @ BHAGWANTI	323/325 IPC	07.03.2020	Disposed
94	CHI/899/2015	21/11/2015	STATE OF HARYANA THROUGH VINOD KUMAR Vs. JAGBIR SINGH	173 IPC	24.01.2020	Disposed
95	CHI/906/2015	26/11/2015	STATE OF HARYANA THROUGH SARVJEET KAUR Vs. ARVINDER @ RAMMI	406 IPC	16.07.2019	Disposed
96	FD/6/2015	27/11/2015	RAMESHWAR Vs. RAM PIARI	FD	10/04/2019	Disposed
97	CHI/920/2015	03/12/2015	STATE OF HARYANA THROUGH BHIM SINGH Vs. SHIV KUMAR	457/380	27.01.2020	Disposed
98	CHI/923/2015	03/12/2015	STATE OF HARYANA Vs. MANGE RAM @ RAJU AND OTHERS	323/325 IPC	05.08.2019	Disposed
99	COMI/153/2015	04/12/2015	RANDHIR SINGH Vs. POOJA RANI	497 IPC	10.04.2020	APPEARANCE
100	CHI/925/2015	04/12/2015	STATE OF HARYANA Vs. CHANCHAL KUMAR	498A IPC	21.08.2019	Disposed

101	CHI/932/2015	04/12/2015	STATE OF HARYANA Vs. DALJEEET SINGH	498A IPC	05.07.2019	Disposed
102	CS/1014/2015	09/12/2015	DHARAM CHAND Vs. DEEPAK KUMAR	Rec.	17.09.2019	Disposed
103	CS/1021/2015	10/12/2015	KALA SINGH Vs. AJMER SINGH @ AMRIK SINGH	Rec.	29-10-2019	Disposed
104	CHI/964/2015	15/12/2015	STATE OF HARYANA THROUGH SUNIL KUMAR Vs. KAPIL	420 IPC	10-10-2019	Disposed
105	CHI/978/2015	21/12/2015	STATE OF HARYANA THROUGH NIKA Vs. VAKIL SINGH	173 IPC	02.07.2019	Disposed
106	CHI/977/2015	21/12/2015	STATE OF HARYANA THROUGH SEEMA RANI Vs. BALWINDER KUMAR	498A IPC	11.07.2019	Disposed
107	CHI/979/2015	21/12/2015	STATE OF HARYANA THROUGH POONAM Vs. SANDEEP KUMAR	498A IPC	02.08.2019	Disposed
108	CHI/982/2015	22/12/2015	STATE OF HARYANA THROUGH JAGGA SINGH Vs. DAYANAND	304A IPC	08.07.2019	Disposed
109	CHI/10/2016	05/01/2016	STATE OF HARYANA Vs. SATPAL SINGH	420 IPC	19.08.2019	Disposed
110	COMA/1/2016	07/01/2016	MANPREET KAUR Vs. AVTAR SINGH	D.V Act	13-11-2019	Disposed
111	CHI/24/2016	08/01/2016	STATE OF HARYANA THROUGH KAVITA Vs. RASID	173 IPC	16.12.2019	Disposed
112	CS/24/2016	08/01/2016	PARWATI Vs. AMIT KUMAR MINOR THROUGH KAMLESH	Decl	30.05.2019	Disposed
113	CHI/28/2016	11/01/2016	STATE OF HARYANA THROUGH TINA Vs. ANKIT KUMAR	498A IPC	19.08.2019	Disposed
114	CHI/30/2016	11/01/2016	STATE OF HARYANA Vs. ANIL KUMAR	354D	12.04.2019	Disposed
115	CS/30/2016	11/01/2016	HANS RAJ AND OTHERS Vs. KAILASH JANGRA AND OTHERS	Rec.	03.07.2019	Disposed
116	CHI/39/2016	13/01/2016	STATE OF HARYANA THROUGH SUNIL KUMAR Vs. RAJENDER @ RAJU	323 IPC	01.05.2020	PROSECUTION EVIDENCE
117	HMA/8/2016	18/01/2016	RAJENDER Vs. MANISHA	HMA9	11.07.2019	Disposed
118	CHI/49/2016	19/01/2016	STATE OF HARYANA Vs. HARJEET SINGH	498A IPC	13.08.2019	Disposed
119	CHI/50/2016	19/01/2016	STATE OF HARYANA THROUGH SARAVJEET KAUR Vs. AVTER SINGH	498A IPC	13.08.2019	Disposed
120	CHI/56/2016	20/01/2016	STATE OF HARYANA THROUGH SUNITA Vs. MANPHOOL	323 IPC	11-10-2019	Disposed
121	CHI/57/2016	21/01/2016	STATE OF HARYANA THROUGH ROHTASH Vs. MALKIYAT SINGH	379 IPC	23.07.2019	Disposed
122	CS/50/2016	21/01/2016	VIJAY KUMAR AND OTHERS Vs. AKBAR MIRJA	Poss.	10.05.2019	Disposed
123	FD/1/2016	28/01/2016	SURAJ BHAN AND OTHERS Vs. RAJENDER SINGH AND OTHERS	FD	09-10-2019	Disposed
124	CHI/71/2016	28/01/2016	STATE OF HARYANA THROUGH AMANDEEP KAUR Vs. VIRENDER SINGH	498A IPC	03.08.2019	Disposed
125	CS/64/2016	29/01/2016	KAVITA Vs. BOARD OF SCHOOL EDUCATION BHIWANI, HARYANA	Decl	02.05.2019	Disposed
126	COMI/15/2016	29/01/2016	DHARMPAL Vs. RAJENDER	420 IPC	19.03.2020	Disposed
127	HMA/16/2016	03/02/2016	NAVDEEP SHARMA Vs. POOJA RANI	HMA9	08.05.2019	Disposed
128	CS/91/2016	08/02/2016	RAM KUMAR Vs. TARUN KUMAR	Poss.	06.07.2019	Disposed
129	EP/1/2016	09/02/2016	SUMAN KAUR Vs. DISTRICT ELECTION OFFICER FATEHABAD	E.P	10.09.2019	Disposed
130	COMI/17/2016	08/02/2016	SANDEEP Vs. KAUSHALYA	494 IPC	24.01.2020	Disposed
131	CHI/95/2016	08/02/2016	STATE OF HARYANA THROUGH KULDEEP Vs. RAKESH	304A IPC	19.11.2019	Disposed
132	CHI/100/2016	08/02/2016	STATE OF HARYANA THROUGH POONAM Vs. SONU	494 IPC	14-10-2019	Disposed
133	CHI/96/2016	08/02/2016	STATE OF HARYANA THROUGH SANSAR SINGH Vs. ISHWAR SINGH	304A IPC	07.05.2019	Disposed
134	CHI/99/2016	08/02/2016	STATE OF HARYANA THROUGH BALJEET SINGH Vs. SURESH @ SETHI	323 IPC	07.05.2019	Disposed
135	CS/110/2016	15/02/2016	SUNIL KUMAR Vs. STATE OF HARYANA	E.P	20.08.2019	Disposed
136	CS/111/2016	15/02/2016	DHOLI DEVI Vs. STATE OF HARYANA	E.P	09-10-2019	Disposed
137	CS/117/2016	16/02/2016	KALA SINGH Vs. AJMER SINGH @ AMRIK SINGH	Rec.	05.02.2020	Disposed
138	UCR/12/2016	18/02/2016	STATE OF HARYANA THROUGH KULDEEP SINGH Vs. UNKNOWN	UCR	03.08.2019	Disposed
139	CHI/127/2016	18/02/2016	STATE OF HARYANA THROUGH BHOLA RAM Vs. HARBANS SINGH	457/380	08.07.2019	Disposed
140	CHI/129/2016	23/02/2016	STATE OF HARYANA THROUGH SUNITA RANI Vs. SURENDER	498A IPC	04.07.2019	Disposed
141	CHI/137/2016	25/02/2016	STATE OF HARYANA THROUGH RAMESH Vs. SUNIL KUMAR	346 IPC	03.08.2019	Disposed
142	CHI/138/2016	25/02/2016	STATE OF HARYANA THROUGH SEWA RAM Vs. MOHAN LAL	323/341 IPC	09.07.2019	Disposed
143	CHI/142/2016	26/02/2016	STATE OF HARYANA THROUGH RAKESH KUMAR Vs. RAJESH KUMAR	304A IPC	07.08.2019	Disposed
144	COMI/26/2016	26/02/2016	ANJREJ SINGH Vs. BALBIR SINGH	494 IPC	06.08.2019	Disposed
145	CHI/149/2016	29/02/2016	STATE OF HARYANA HERNAK SINGH Vs. HERNAK SINGH	195/406 IPC	06.08.2019	Disposed
146	COMA/15/2016	11/03/2016	STATE OF HARYANA Vs. MS SURVI PROJECTS PVT. LTD.	C.L Act	08.07.2019	Disposed
147	CHI/169/2016	14/03/2016	STATE OF HARYANA THROUGH MR. HARSH CHOPRA, ADVOCATE Vs. SURJ BHAN @ TONY	506 IPC	07.08.2019	Disposed
148	CHI/179/2016	17/03/2016	STATE OF HARYANA THROUGH HARETU Vs. RAHUL	498A IPC	15.04.2020	PROSECUTION EVIDENCE
149	CHI/180/2016	17/03/2016	STATE OF HARYANA Vs. FATEH SINGH	379 IPC	09.12.2019	Disposed
150	UCR/24/2016	18/03/2016	STATE OF HARYANA Vs. UNKNOWN	UCR	20.07.2019	Disposed
151	CHI/188/2016	19/03/2016	STATE OF HARYANA THROUGH SUSHILA DEVI Vs. HANUMAN @ MANA	354A IPC	20.05.2019	Disposed

152	CHI/197/2016	28/03/2016	STATE OF HARYANA THROUGH SONA DEVI Vs. BIR SINGH	354 B IPC	09.07.2019	Disposed
153	CHI/210/2016	04/04/2016	STATE OF HARYANA THROUGH PHUSPINDER SINGH Vs. GURMAIL SINGH @ GAIL	420 IPC	10-10-2019	Disposed
154	CHI/212/2016	04/04/2016	STATE OF HARYANA THROUGH RAM SINGH Vs. ISHWAR SINGH	326 IPC	23.07.2019	Disposed
155	CS/280/2016	07/04/2016	KHAIRATI LAL Vs. SUKHVINDER SINGH	Decl	11.07.2019	Disposed
156	CHI/226/2016	08/04/2016	STATE OF HARYANA THROUGH SHASHI KALA Vs. SUSHIL	279 IPC	16-11-2019	Disposed
157	N.I.ACT/299/2016	11/04/2016	VIJAY Vs. SUNIL KUMAR	138 N.I Act	06.07.2019	Disposed
158	CHI/228/2016	12/04/2016	STATE OF HARYANA THROUGH NAND SINGH Vs. MANGE RAM	379 IPC	05.03.2020	Disposed
159	CHI/229/2016	12/04/2016	STATE OF HARYANA THROUGH SUKH SAGAR SINGH Vs. NAROTAM SINGH	323 IPC	15.04.2020	ARGUMENTS
160	CS/289/2016	16/04/2016	MOHIT AND OTHERS Vs. GOVT. GIRLS HIGH SCHOOL DHANGER.	Decl	16.08.2019	Disposed
161	CHI/233/2016	19/04/2016	STATE OF HARYANA THROUGH KRISHAN KUMAR Vs. SIKANDER	379 IPC	23-10-2019	Disposed
162	CS/296/2016	21/04/2016	JAGDISH KUMAR Vs. DHARAMBIR SINGH	Rec.	09-10-2019	Disposed
163	COMA/31/2016	25/04/2016	VEERPAL KAUR Vs. ARJAN SINGH AND OTHERS	D.V Act	16.09.2019	Disposed
164	MNT125/28/2016	26/04/2016	SANTOSH DEVI AND OTHERS Vs. GORI SHANKAR	125 CrPC	30/04/2019	Disposed
165	CHI/250/2016	26/04/2016	STATE OF HARYANA THROUGH KANWALJEET Vs. VIPUL	420 IPC	31.01.2020	Disposed
166	COMI/46/2016	27/04/2016	MAYAWATI Vs. RAM CHANDER	323/289 IPC	09-10-2019	Disposed
167	COMA/36/2016	28/04/2016	NIRMALA Vs. MADAN	D.V Act	10.04.2019	Disposed
168	COMA/34/2016	28/04/2016	STATE OF HARYANA THROUGH DRUGS CONTROL OFFICER Vs. ARPIT JAIN	Drug Act	05.02.2020	Disposed
169	CHI/262/2016	29/04/2016	STATE OF HARYANA Vs. OM PARKASH @ TOLI	304A IPC	21.08.2019	Disposed
170	COMI/49/2016	03/05/2016	RAM PARSHAD Vs. RAJNI	500 IPC	10/04/2019	Disposed
171	CHI/270/2016	04/05/2016	STATE OF HARYANA Vs. RAMSARUP	323 IPC	14-10-2019	Disposed
172	N.I.ACT/462/2016	04/05/2016	INDUSIND BANK LIMITED Vs. DEVENDER KUMAR	138 N.I Act	23-10-2019	Disposed
173	CHA/109/2016	06/05/2016	STATE OF HARYANA Vs. SANJAY KUMAR	NDPS ACT	16.05.2019	Disposed
174	CHA/113/2016	07/05/2016	STATE OF HARYANA Vs. JAIVEER	NDPS ACT	26.07.2019	Disposed
175	N.I.ACT/498/2016	16/05/2016	MUKESH KUMAR SHARMA Vs. PARVEEN KUMAR	138 N.I Act	21.01.2020	Disposed
176	SUCC/7/2016	16/05/2016	SURENDER @ SULENDER SINGH AND OTHERS Vs. GENERAL PUBLIC	Succ	15.05.2019	Disposed
177	Niact/488/2016	16-05-2016	Aman Vs Sumit Singla	138 N.I Act	16.12.2019	Disposed
178	Niact/489/2016	16-05-2016	Aman Shuttering VS Sumit Singla	138 N.I Act	16.12.2019	Disposed
179	NiAct/490/2016	16-05-2016	Aman Shuttering VS Sumit Singla	138 N.I Act	16.12.2019	Disposed
180	Niact/497/2016	16-05-2016	Aman Shuttering VS Sumit Singla	138 N.I Act	16.12.2019	Disposed
181	CS/363/2016	17/05/2016	JASWANT SINGH Vs. MEHANAGA SINGH	Decl	06.12.2019	Disposed
182	COMI/61/2016	17/05/2016	MUKESH KUMAR Vs. SUMAN	312/313 IPC	23/04/2019	Disposed
183	COMI/63/2016	19/05/2016	KIRAN BALA Vs. RAVINDER	420 IPC	07.04.2020	Disposed
184	N.I.ACT/514/2016	19/05/2016	MAHENDER KUMAR Vs. SUBHASH CHANDER	138 N.I Act	17.09.2019	Disposed
185	CHA/126/2016	20/05/2016	STATE OF HARYANA Vs. SANJAY KUMAR	NDPS ACT	16.05.2019	Disposed
186	NDPS/1/2016	20/05/2016	STATE OF HARYANA Vs. PAWAN KUMAR AND OTHERS	NDPS ACT	21.09.2019	Disposed
187	NDPS/2/2016	20/05/2016	STATE OF HARYANA Vs. SUNIL @ TUNDLI	NDPS ACT	29.01.2020	Disposed
188	CS/379/2016	21/05/2016	KISHAN LAL Vs. MANGAT RAM	Decl	23.04.2019	Disposed
189	CS/378/2016	21/05/2016	TEEJAN THROUGH GPA LAHRI SINGH @ LAHRI RAM Vs. KAMLA BAI AND OTHERS	Decl	06/05/2019	Disposed
190	CS/408/2016	30/05/2016	MS BALWANT RAI MADAN LAL Vs. TEK CHAND	Rec.	15.05.2019	Disposed
191	CS/409/2016	30/05/2016	SAHDEV SINGH Vs. HARDEV SINGH	Decl	17.02.2020	Disposed
192	CS/433/2016	31/05/2016	SAVITA THROUGH ROHTAS Vs. BOARD OF SCHOOL EDUCATION BHIWANI, HARYANA	Decl	06.07.2019	Disposed
193	COMI/65/2016	31/05/2016	AJMER SINGH Vs. RAMESH KUMAR SHARMA AND OTHERS	420 IPC	27.02.2020	Disposed
194	COMA/50/2016	01/06/2016	SUNITA Vs. MANGAT	D.V Act	14.11.2019	Disposed
195	CHI/332/2016	02/06/2016	STATE OF HARYANA Vs. SONU	323 IPC	05.03.2020	Disposed
196	N.I.ACT/555/2016	02/06/2016	JITENDER SINGH Vs. SINHMAR SECURITY AND PLACEMENT SERVICES 79 2ND FLOOR	138 N.I Act	17.12.2019	Disposed
197	CHI/339/2016	03/06/2016	STATE OF HARYANA Vs. KULDEEP SINGH	380 IPC	26.07.2019	Disposed
198	COMI/66/2016	07/06/2016	SATPAL Vs. GURMEET SINGH	420 IPC	16.03.2020	Disposed
199	CHA/139/2016	15/06/2016	STATE OF HARYANA Vs. MAHINDER SINGH	NDPS ACT	02.05.2019	Disposed
200	NACT/609/2016	01/07/2016	PURSHOTAM DASS Vs. HOSHIYAR SINGH		17.02.2020	Disposed

LIST OF ACTION PLAN 2019-20, RELATING TO THE COURT OF MS. MEETA KOHLI, ACJ(SD)-CUM-PMJJB-CUM-JMIC, FATEHABAD AS ON 31.03.2020

Sr. No.	CIS No.	DOI	Parties Name	Kind	DOH	Purpose
JUVENILE INQUIRIES						
1	JJB/51/16	06.09.16	State Vs. Manoj	396/420/201 IPC	09-08-19	Dispose off
2	Jjb/19/17	18-03-17	State Vs. Kuldeep	NDPS Act	14-06-19	Acquitted
3	Jjb/27/17	27-04-17	State Vs Kumer @ Chhotu	POCSO Act	09-08-19	Convicted
4	Jjb/46/17	04-08-17	State Vs Dinesh	346/302/201/34	06.03.20	Acquitted
5	Jjb/69/17	07-12-17	State Vs Bunt	379	26-08-19	Convicted
6	Jjb/72/17	20-12-17	State Vs Monu	457380	06-09-19	Convicted
7	Jjb/2/18	10-01-18	State Vs Labhpreet @ Lovepreet	354A(1)(i),506,34	19-08-19	Confession
8	Jjb/5/18	29-01-18	State Vs Kuldeep	POCSO Act	19-07-19	Acquitted
9	Jjb/7/18	05-02-18	State Vs Sagar	Arms Act	09-08-19	Convicted
10	Jjb/8/18	06-02-18	State Vs Baljinder Singh	POCSO Act	02-09-19	Acquitted
11	Jjb/13/18	16-02-18	State Vs Rahul	148149447506	26-08-19	Acquitted
12	Jjb/14/18	20-03-18	State Vs Vijay Kumar	323,341,506,34	25-11-19	Acquitted
13	Jjb/19/18	09-04-18	State Vs Kuljeet @ Bachhi	323,341,427,506,34	28.02.20	Dispose off
14	Jjb/23/18	26-04-18	State Vs Raj Kumar @ Saurabh	Arms Act	16-08-19	Acquitted
15	Jjb/25/18	04-05-18	State Vs Lakhbir Singh	Cruelty to Animals Act	28.02.20	Dispose off
16	Jjb/26/18	11-05-18	State Vs Sunny S/o Ram Chander Caste Valmiki	323,294,429,506,34	12-07-19	Acquitted
17	Jjb/27/18	11-05-18	State Vs Raj Kumar @ Saurabh	Arms Act	01-11-19	Acquitted
18	Jjb/28/18	17-05-18	State Vs Ajay	379A,34	02-08-19	Acquitted
19	Jjb/29/18	23-05-18	State Vs Sunny	147/148/323/324/452/506	26-08-19	Convicted
20	Jjb/30/18	30-05-18	State Vs Harbhajan	379A	16-08-19	Acquitted
21	Jjb/33/18	08-06-18	State Vs Ahmad Ram	379,34	16-09-19	pw
22	Jjb/35/18	08-06-18	State Vs Sunil @ Gholu	295A,298	02-08-19	Acquitted
23	Jjb/36/18	05-07-18	State Vs Sohil @ Bhalu	392	18-11-19	Acquitted
24	Jjb/37/18	10-07-18	State Vs shunty	323341506	26-08-19	Convicted
25	Jjb/39/18	24-07-18	State Vs Sashil	323,341,307,325,506,34	05-07-19	Acquitted
26	Jjb/40/18	24-07-18	State Vs Sohil @ Bhalu	379201	18-11-19	Acquitted
27	Jjb/42/18	06-08-18	State Vs Ahmed Ram	379A	23-09-19	Acquitted
28	Jjb/44/18	24-08-18	State Vs Jaspreet Singh @ Lambu	323,325,506,34	23-09-19	Convicted
29	Jjb/45/18	28-08-18	State Vs Sanjay	Arms Act	06.03.20	Convicted
30	Jjb/47/18	04-09-18	State Vs Amit @ Lalu	354A(1)(i),451,506	18-10-19	Confession
31	Jjb/48/18	05-09-18	State Vs Buta Singh	148/149/323/341	10-06-19	Acquitted
32	Jjb/51/18	27-09-18	State Vs Vikram	419/420	09-09-19	Convicted
33	Jjb/52/18	29-09-18	State Vs Kamil	,5939/402 Arms Act	14-10-19	Acquitted
34	Jjb/59/18	13-10-18	State Vs Sukh Chain @ Chaini	323,324,341,307,506,34	24.04.20	pw's
35	Jjb/60/18	15-10-18	State Vs Sukhraj @ Raju	POCSO Act	10.01.20	Acquitted
36	Jjb/65/18	05-11-18	State Vs Sandeep	406/201	15-11-19	Convicted
37	Jjb/67/18	05-11-18	State Vs Raju @ Pandey	323/341/506	29-07-19	Acquitted

38	Jjb/68/18	05-11-18	State Vs Shubham	323,325,341,506,34	02-09-19	Acquitted
39	Jjb/70/18	14-11-18	State Vs Sunil Kumar	354A(1),452,506,34	18-10-19	Confession
40	Jjb/71/18	16-11-18	State Vs Shiv Kumar	325,323,341,506,34	19-07-19	Acquitted
41	Jjb/75/18	21-11-18	State Vs Goutam	323/506/458	15-07-19	Acquitted
EXECUTIONS						
42	Exe/71/16	14-09-16	Ram Chander Vs. State	Exe	27.01.20	DAW
43	Exe/83/16	24-10-16	Vijay Bank Vs. Kiran Bala	Exe	16.01.20	Dispose off
44	Exe/93/16	22-11-16	Pawan Vs. State	Exe	26.02.20	DAW
45	Exe/08/17	15-02-17	Jiwani Vs. Bhagwani	Exe	13-12-19	Dispose off
46	Exe/55/17	30-08-17	Canara Bank Vs. Anil Kumar	Exe	30-11-19	Dispose off
47	Exe/61/17	20-09-17	Pushpa Devi Vs. Raj Kumar	Exe	04-11-19	Dispose off
48	Exe/64/17	09-10-17	Rajesh Vs. Karnail	Exe	05-10-19	DAW
49	Exe/67/17	07-11-17	Tarsem Lal Vs. Aadi Credit Society	Exe	05-10-19	DAW
50	Exe/1/18	30-01-18	Dalip Vs. Sadhu	Exe	13-11-19	Sine Die
51	Exe/13/18	20-03-18	Balwan Vs. Birmati	Exe	16-11-19	DAW
52	Exe/25/18	11-07-18	Daler Vs. Mahender	Exe	14-12-19	DAW
53	Exe/26/18	16-07-18	Vinod Kumar Vs. Harlal	Exe	21-12-19	Dispose off
54	Exe/28/18	21-07-18	Dhan Kaur Vs. Ram Sawroop	Exe	09-10-19	DAW
55	Exe/35/18	18-08-18	Rajender Vs. Ram Sawroop	Exe	10.01.20	Dispose off
56	Exe/41/18	17-09-18	Ram Kumar Vs. M.C.	Exe	07-11-19	DAW
57	Exe/44/18	05-10-18	Cop. Bank Vs. M/s Salasar	Exe	02-09-19	Dismissed
58	Exe/46/18	23-10-18	Suresh Kumar Vs. Sunil Mittal	Exe	21-09-19	DID
59	Exe/47/18	23-10-18	M/s Jai Shri Rice Vs. HSAMB	Exe	18-07-19	Dispose off
60	Exe/57/18	19-12-18	Ram Kumar Vs. State	Exe	09-10-19	DAW
61	Exe/1/19	07-01-19	Ram Sawroop Vs. State	Exe	20-07-19	Dispose off
62	Exe/2/19	08-01-19	Kanwar Sain Vs. Surja Ram	Exe	12-12-19	Dispose off
63	Exe/3/19	22-01-19	Ram Kumar Vs. Wazir Chand	Exe	11-10-19	DAW
64	Exe/7/19	29-01-19	Andra Bank Vs. Rakesh	Exe	30-11-19	DAW
65	Exe/9/19	29-01-19	Andra Bank Vs. Sube Singh	Exe	18.01.20	DAW
66	Exe/18/19	28-03-19	M/s N. R. Cotton Vs. DHBVNL	Exe	23-09-19	DAW
OTHER CATEGORIES						
67	CS/2708/13	07-10-13	Gomati Vs. Balbir	Dec	12.05.20	rebuttal
68	CHI/1100/13	10-10-13	State Vs Balwinder Singh	498A/406 of IPC	27-11-19	Acquitted
69	Mnt125/56/15	19-05-15	Smt Nirmla Devi Vs Rajender Pal	125CrPC	31-08-19	Dismissed
70	Crm/29/15	10-06-15	Dimple Bajaj Vs Sandeep Sethi	DV Act	05-10-19	Dismissed
71	CHI/411/15	15-06-15	State Vs Monika	389/452/506 of IPC	13.02.20	Acquitted
72	CHI/412/15	15-06-15	State Vs Wazir Singh and others	323/342/506/34 of IPC	18-07-19	Acquitted
73	CHI/413/15	15-06-15	State Vs Jasvir Singh	323/325/34 of IPC	17-10-19	Acquitted
74	CHI/440/15	06-07-15	State Vs Vinod	498-A/406/323/506 of IPC	08-08-19	Acquitted
75	CHI/445/15	06-07-15	State Vs Ram Singh	279/337/338 of IPC	05-11-19	Convicted

76	CHI/488/15	10-07-15	State Vs Sampat Singh	498A/406/506 of IPC	09-10-19	Acquitted
77	CHI/490/15	10-07-15	State Vs Rajesh and others	323/341/34 of IPC	21.04.20	Dws
78	COMI/75/15	10-07-15	Ram Parshad Vs Bala Rani and others	383/500/120-B of IPC	16.01.20	Dismissed
79	COMI/77/15	13-07-15	Krishan Kumar Vs Ram Murti	323/452/506/34 of IPC	25-07-19	DAW
80	Cs/555/15	13-07-15	Bhagwana @ Bhagwan Singh Vs Ram Niwas and others	Code of Civil Procedure--26	17-10-19	DID
81	CHI/516/15	16-07-15	State Vs Sumit	392/420/201 of IPC	04-07-19	Confession
82	CHI/526/15	22-07-15	State Vs Sandeep Kumar	304A of IPC	26-08-19	Convicted
83	CHI/535/15	23-07-15	State Vs Jangir Singh	457/380 of IPC	14.01.20	Acquitted
84	COMI/88/15	23-07-15	Raj Kishan Vs Sushma Devi and others	494/420/323/506/34 of IPC	15-07-19	DAW
85	CHA/215/15	27-07-15	State Vs Naveen Kumar	G. Act	03-08-19	Acquitted
86	CHI/555/15	30-07-15	State Vs Amit Kumar	498-A/406/323/506 of IPC	26-07-19	Acquitted
87	CHI/559/15	01-08-15	State Vs Rajbir Singh	283/337/304A of IPC	28-11-19	Convicted
88	COMI/98/15	10-08-15	Swaran Lata Vs Manohar Lal and others	420/467/468/406/506/109/120-B of IPC	29-10-19	Dismissed
89	COMI/100/15	12-08-15	Savitri Vs Rajpal and others	420/423/467/468/120-B of IPC	11.05.20	app.
90	CHI/600/15	13-08-15	State Vs Sunil	379 of IPC	20.01.20	Convicted
91	CHI/608/15	14-08-15	State Vs Chandu Ram and others	148/149/323/325/427/452/506 of IPC	13.02.20	Convicted
92	CHI/621/15	19-08-15	State Vs Surjeet Singh	279/337/338 of IPC	01-10-19	Acquitted
93	COMA/101/15	20-08-15	Smt Suman Rani Vs Krishan	DV Act	28.04.20	Evidence
94	COMI/105/15	21-08-15	Ram Kumar Vs Vijender and others	323/506/427/379//34 of IPC	11-10-19	compromise
95	CHI/642/15	26-08-15	State Vs Nirmla	323/324/341/506/34 of IPC	26.02.20	Acquitted
96	COMI/107/15	31-08-15	Nar Singh Vs Shamu and others	147/148/149/323/324/325/341/452/506/120-B of IPC	28-11-19	DAW
97	CHI/650/15	01-09-15	State Vs Satnam Singh	323/451/506 of IPC	11-07-19	Convicted
98	COMA/108/15	02-09-15	Nirmala Vs Subhash	DV Act	04-12-19	DAW
99	COMA/110/15	07-09-15	Suman Vs Kalwant	DV Act	28-08-19	ALLOWED
100	CHI/678/15	09-09-15	State Vs Ramesh Kumar	279/337/338IPC of IPC	14-10-19	Acquitted
101	CHI/680/15	09-09-15	State Vs Rahul	498A/323 of IPC	17-10-19	Acquitted
102	CHI/682/15	09-09-15	State Vs Rohtash	452/506/34 of IPC	05-09-19	Acquitted
103	CHA/258/15	10-09-15	State Vs Ashok Kumar	NDPS Act	10-12-19	Dispose off
104	CHI/706/15	15-09-15	State Vs Amit Bansal	420/406/120-B of IPC	27.02.20	Acquitted
105	CHI/709/15	16-09-15	State Vs Saroj	323/506/452/34 of IPC	05-10-19	Acquitted
106	CHI/711/15	16-09-15	State Vs Mani Ram	147/148/323/341/506/325 of IPC	14.05.20	DW's
107	CHI/712/15	16-09-15	State Vs Devashish and others	147/149/452/506 of IPC	28-11-19	Acquitted
108	COMI/118/15	17-09-15	Lila Singh Vs Balwinder Singh and others	323/427/447/307/354/506/120-B of IPC & SC ST Act	06.03.20	Dismissed
109	CHI/745/15	25-09-15	State Vs HariOm	323/506/34 of IPC	25-07-19	Compounde d
110	CHI/746/15	28-09-15	State Vs Ram Dass	279/337/338 of IPC	08.01.20	P.O.
111	COMA/124/15	28-09-15	Neelam Vs Rahul and others	DV Act	17-10-19	DAW
112	CHI/759/15	05-10-15	State Vs Fakir Chand	323/341/34 of IPC	09-09-19	Convicted

113	COMI/128/15	06-10-15	Satpal Singh Vs Bahdur Singh	420 of IPC	04-10-19	DAW
114	CHI/793/15	14-10-15	State Vs Deepak and others	498-A/ 497/498/323/506 of IPC	03-10-19	Acquitted
115	CHA/288/15	15-10-15	State Vs Basant Lal	EC Act	04.02.20	Acquitted
116	COMI/133/15	19-10-15	Sushil Jain Vs Rajesh Soni	323/356/395/506/148/149 of IPC	02-11-19	DAW
117	COMA/140/15	29-10-15	Sushila Vs Sukhdev and others	DV Act	04-10-19	P Allowed
118	COMI/136/15	29-10-15	Ram Parshad Vs Subhash Kumar	500 of IPC	20-09-19	Dismissed
119	CHI/838/15	02-11-15	State Vs Hari Singh and others	148/149/323/325/452/506 of IPC	02.05.20	pw's
120	CHI/843/15	03-11-15	State Vs Hawa Singh and others	186/332/353/341/34 of IPC	07.03.20	Convicted
121	CHI/853/15	04-11-15	State Vs. Teja Ram	379/430 of IPC	12-06-19	Acquitted
122	CHI/861/15	13-11-15	State Vs Ramesh Kumar	173 of IPC	05.05.20	PW's
123	CHI/865/15	13-11-15	State Vs Vikash	173 of IPC	09-09-19	Convicted
124	CHI/870/15	16-11-15	State Vs Pawan Kumar	457/380 of IPC	15.02.20	Acquitted
125	COMI/146/15	17-11-15	Bhalle Ram Vs. Mani Ram	323/506/34 of IPC	06.05.20	charge
126	COMI/147/15	18-11-15	Baljeet Kaur Vs Vinod Mittal and others	323/354/506/452/504/34 of IPC	03-10-19	Dismissed
127	Cs/966/15	19-11-15	Maya Devi Vs Ram Rati and others	Code of Civil Procedure--26	09-07-19	Exp Decreed
128	CHI/903/15	21-11-15	State Vs Pardeep Kumar	454/380 of IPC	18.03.20	Pro. Dropped
129	COMI/150/15	23-11-15	JaiPal Vs Ramesh Kumar	420/466/467/468/471/406/506/409 of IPC	20.02.20	Dismissed
130	CHI/910/15	26-11-15	State Vs Sanjay @ Sanju	420/467/468 of IPC	24-09-19	Convicted
131	COMI/151/15	26-11-15	Anita Vs Surrender and others	498-A/ 323/406/506/370/384/34 of IPC	10-10-19	DID
132	Cs/980/15	26-11-15	Ms Hans Raj Bhim Sain Vs Subhash	Code of Civil Procedure--26	11-09-19	Decreed
133	CHA/316/15	30-11-15	State Vs Amrik Singh	173 of IPC	24.04.20	app
134	CHI/928/15	04-12-15	State Vs Punjab Singh and others	323/452/34 of IPC	28.04.20	DW's
135	CHI/929/15	04-12-15	State Vs Ram Kalan Devi	323/452/506 of IPC	16.05.20	pws
136	CHA/321/15	08-12-15	State Vs Ashok Kumar	173 of IPC	28-08-19	Acquitted
137	CHA/324/15	09-12-15	State Vs Sandeep	arms Act, 1959-25	07.03.20	Acquitted
138	COMI/156/15	09-12-15	Usha Rani Vs Vijay Kumar	302/201/506/34 of IPC	14.02.20	Dismissed
139	CHA/325/15	10-12-15	State Vs Sanjay Kumar	NDPS Act	04.03.20	Convicted
140	COMA/159/15	10-12-15	Baljeet Kaur Vs Saudagar Singh and others	DV Act	04-07-19	compromise
141	Mnt125/137/15	10-12-15	Baljeet Kaur Vs Saudagar Singh	125CrPC	04-07-19	compromise
142	CHI/986/15	23-12-15	State through Vimla Vs Rohtash	173 of IPC	07.12.19	Acquitted
143	COMA/164/15	24-12-15	Poonam @ Kavita Vs Harish Kumar	DV Act	22.04.20	argument
144	CHI/7/16	05-01-16	State Vs Dharampal	173 of IPC	08-08-19	Acquitted
145	CHI/8/16	05-01-16	State Vs Maya Devi and others	147/149/283/341/ NHA Act	12.12.19	Convicted
146	CHI/11/16	06-01-16	State Vs Surrender Kumar @ Kala	279/336/304-A. of IPC	29.04.20	Dws
147	CHI/14/16	06-01-16	State Vs Krishan Kumar	279/337/338 of IPC	03.03.20	Acquitted
148	CHI/17/16	07-01-16	State Vs Dharampal	279/337/338 of IPC	04.12.19	Acquitted
149	CHI/41/16	14-01-16	State Vs Baru Ram	323/325/342/506 of IPC	02-09-19	Acquitted
150	CHI/48/16	18-01-16	State Vs Amit and others	454/380 of IPC	23.04.20	DW's

151	CHI/51/16	19-01-16	State Vs Harpreet @ Kalu	379 of IPC	09.12.19	Acquitted
152	Cs/49/16	21-01-16	Vinod Kumar Vs Maya Devi and others	Code of Civil Procedure--26	22.04.20	Reply
153	CHI/63/16	25-01-16	State Vs Surender alias Chinder	379 of IPC	04.03.20	Convicted
154	CHI/66/16	27-01-16	State Vs Simranjeet Kaur alias Jyoti	365/389/120-B of IPC	24.02.20	Acquitted
155	COMA/5/16	02-02-16	Usha Rani Vs Sanjay Kumar and others	DV Act	09.12.19	P Allowed
156	CHI/83/16	03-02-16	State Vs Prithvi Singh	420/Ex Act	16.05.20	Dws
157	CHI/89/16	05-02-16	State Vs Vikram	379 of IPC	05.02.20	Acquitted
158	CHI/90/16	05-02-16	State Vs Des Raj	506/34 of IPC	03-08-19	Convicted
159	CHI/93/16	05-02-16	State Vs SatPal	420/120-BIPC	12.02.20	Acquitted
160	CHI/105/16	08-02-16	State Vs Monu S/o Dagar @ Karmbir	323/452/285/120-B	04.05.20	Pws
161	CHI/117/16	11-02-16	State Vs Shankar	216	17-09-19	Acquitted
162	COMI/20/16	15-02-16	Vijay Vs. Jagdish	148/149/323/341 of IPC	14.05.20	DW's
163	COMI/22/16	18-02-16	Richhpal Vs. Karnail	420/467/468 of IPC	13-11-19	Dismissed
164	CHA/36/16	25-02-16	State Vs. Munshi	Arms Act	29-10-19	Acquitted
165	CHI/145/16	26-02-16	State Vs. Rohtash	EC Act	27.04.20	Dw's
166	CHI/159/16	03-03-16	State VS. Pawan	420 of IPC	27.05.20	313 CrPC
167	CHI/160/16	03-03-16	State Vs. Darshana	457/380 of IPC	20.02.20	Acquitted

SECOND

ACTION PLAN FOR THE YEAR 2019-2020, COURT OF SH.SUMIT TURKIYA, JMIC, FATEHABAD AS ON 31.03.2020						
Sr. No.	CIS No.	D.O.I.	Name of Parties	U/S	D.O.H.	Stage
EXECUTION						
1	EXE/29/2018	26/07/2018	RAMESH KUMAR Vs. GRAM PANCHAYAT, VILLAGE PULLAN	EXECUTION	10-04-19	DAW
2	EXE/33/2018	08/08/2018	SMT. SATNAM KAUR Vs. HANS RAJ	EXECUTION	10.2.2020	DAW
3	EXE/34/2018	16/08/2018	SURENDER Vs. STATE	EXECUTION	08-04-19	DAW
4	EXE/52/2018	28/11/2018	AJIT SINGH Vs. HARI SINGH	EXECUTION	31-10-19	Dismissd
5	Exe/44/2015	22/04/15	Wakf Board Vs Sheru	EXECUTION	08-12-19	DAW
CASES INSTITUTED UP TO 31.12.2014						
6	CHI/540/2013	03/11/2009	STATE Vs. JASPAL ETC	420 IPC	28.04.20	DWs
7	CS/3683/2014	11/06/2014	FARSA RAM Vs. JHABAR ETC	DECL	16.03.20	Dismissed
8	CHI/732/2014	06/09/14	STATE Vs. SUBHASH CHANDER	447/188/34	22.04.20	Dws
9	CS/3965/2014	17/09/2014	PAWAN KUMAR AND ORS Vs. KRISHNA DEVI AND ORS	POSS BY WAY OF PARTITION	20.02.2020	Dismissd
10	CS/3966/2014	17/09/2014	DHARAM PAL Vs. ASHOK KUMAR	POSS	20.02.2020	Dismissd
11	CHI/709/2014	03/09/14	STATE VS NARENDER KUMAR	406/498A	16-11-19	Released on Probation
12	CHI/524/2014	11/07/14	STATE VS SURESH ETC.	406/420	14-11-19	Convicted
13	CS/3159/2014	06/02/14	SHARDA DEVI VS KAMLA	DECL.	17-01-20	Dismissd
14	CS/4135/2014	16/12/14	JAGDISH VS SURSATI	DECL	17-08-19	Decreed with no costs
CASES IN WHICH ACCUSED ARE IN CUSTODY MORE THEN SIX MONTHS						
15	CHI/151/2018	28/02/2018	STATE VS SURJEET (31.12.17)	326 OF IPC	17-08-19	Convicted
16	CHI/539/2018	30/08/2018	STATE VS DEEPAK (17.07.18)	379 OF IPC	11-10-19	Convicted
17	CHI/204/2018	23/03/2018	STATE VS VIKRAM ETC. (14.01.2018)	457/380 OF IPC	11-10-19	Convicted
18	CHI/169/2018	09/03/18	STATE VS VIKRAM ETC. (15.01.2018)	457/380 OF IPC	07-12-19	Convicted
19	CHI/190/2018	20/03/2018	STATE VS KRISHAN KUMAR (21.01.2018)	457/380 OF IPC	04-10-19	Convicted
20	CHI/174/2018	14/03/2018	STATE VS KRISHAN KUMAR (19.01.2018)	457/380 OF IPC	06-07-19	Convicted
21	CHI/48/2018	16/01/18	STATE VS SANDEEP (12.03.2018)	457/380 OF IPC	09-10-19	ACQUITTED
22	CHI/189/2018	20/03/2018	STATE VS KRISHAN KUMAR (22.01.2018)	457/380 OF IPC	08-08-19	CONVICTED
23	CHI/513/2018	13/08/2018	STATE VS RAJESH KUMAR (24.02.2018)	406/420	05-12-19	Convicted
24	CHA/37/2018	29/01/2019	STATE VS VIKRAM S/O UGRASAIN (01.01.18)	ARMS ACT	01-07-19	Acquitted
25	CHI/590/2018	20/09/2018	STATE VS AJAY ETC. (21.08.2018)	379 OF IPC	03.03.20	convicted
26	CHI/586/2018	18/09/2019	STATE VS GURMEET SINGH ETC. (24.08.2018)	379 OF IPC	04-12-19	Convicted
27	CHI/187/2018	20/03/2018	STATE VS VIKRAM ETC. (13.01.2018)	457/380 OF IPC	04-05-19	Acquitted
CASES UNDER SECTION 138 INSTITUTED UP TO 2015						

SECOND

NIL						
OTHER CIVIL AND CRIMINAL CASES						
28	INDIG/3/2015	27/01/2015	DARSHAN SINGH Vs. AJMER SINGH @ AMRIK SINGH	INDIG	24.04.20	Rebuttal
29	CS/ 263/2015	03/04/15	AMAR SINGH VS. PREM KUMAR	POSSESSION	05-09-19	Decreed
30	MNT125/115/2015	07/10/2015	JYOTI Vs. SITENDER YADAV	125 CRPC	18-10-19	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C.
31	CS/27/2016	11/01/2016	KAMLA DEVI AND OTHERS Vs. SAHAB RAM AND OTHERS	DECL	24.04.20	Arguments
32	CS/68/2016	01/02/2016	MOHIT Vs. SUSHIL KUMAR	DECL	26-02-2020	DID
33	CS/214/2016	21/03/2016	MOHIT AND OTHERS Vs. SUSHIL KUMAR AND OTHERS	P.INJ.	26-02-2020	DID
34	CS/278/2016	07/04/2016	BALVINDER @ BANSI Vs. SAVITA AND OTHERS	INJ.	08.04.20	PWs
35	CS/291/2016	16/04/2016	RAM KUMAR Vs. MADAN LAL AND OTHERS	DECL	27.04.20	Dws
36	CS/299/2016	25/04/2016	MOHIT AND OTHERS Vs. BLOCK EDUCATION OFFICER, FATEHABAD AND OTHERS	M.INJ.	26-02-2020	DID
37	CS/501/2016	08/07/2016	MANOHAR AND OTHERS Vs. RAM SANEHI AND OTHERS	DECL	18-07-19	Partly Allowed
38	CS/775/2016	15/09/2016	MADAN LAL AND OTHERS Vs. RAGHUBIR SINGH AND OTHERS	DECL	11.2.2020	Dismissd
39	CS/836/2016	05/10/2016	MOHAR SINGH @ MOHRU SINGH Vs. YOGESH KUMAR	DECL	20-07-19	DID
40	CS/961/2016	11/11/2016	GURMITO BAI AND OTHERS Vs. PYARA SINGH AND OTHERS	DECL	10-04-19	DAW
41	CS/985/2016	28/11/2016	PARDEEP KUMAR AND OTHERS Vs. GENERAL PUBLIC	DECL	24-09-19	Exparte Decreetal
42	CHI/65/2016	27/01/2016	STATE Vs. SATNAM SINGH	337/427 OF IPC	18-07-19	Acquitted
43	CHI/108/2016	09/02/2016	STATE Vs. SUNIL KUMAR	294/160 OF IPC	18-07-19	Acquitted
44	CHI/256/2016	27/04/2016	STATE Vs. NARENDER SINGH	PC AND PNDT ACT AND 420 OF IPC	19.2.2020	Acquitted
45	CHI/762/2016	17/10/2016	STATE THROUGH ASI MAHENDER SINGH 371 Vs. SURESH	149/283/147 OF IPC	04-01-20	Acquitted
46	CHI/776/2016	24/10/2016	STATE Vs. RAJ KUMAR SON OF MAHAVIR SINGH JAAT	379/430 OF IPC	03-10-19	Acquitted
47	CHI/783/2016	24/10/2016	STATE THROUGH MITHU Vs. VIKRAM@MONU	379/430 OF IPC	26-07-19	Convicted
48	CHI/791/2016	25/10/2016	STATE Vs. AMAR SINGH	323/341 OF IPC	17.03.20	Acquitted
49	CHI/797/2016	27/10/2016	STATE Vs. DHARAMBIR @ GYANI RAM	379/430 OF IPC	09-08-19	Convicted

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50	CRM/64/2016	19/08/2016	JYOTI Vs. SITENDER YADAV	CRM	18-10-19	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
51	MNT125/101/2016	28/11/2016	RANJEET KAUR Vs. SUNIL KUMAR	125 CRPC	11/06/2019	DID
52	MNT125/106/2016	12/12/2016	SHEENU Vs. KAMAL SONI	125 CRPC	22/04/2019	DAW
53	CHI/813/2016	05/11/2016	STATE Vs. DIMPLES/O BARKAT RAM	279/337/338 OF IPC	31.10.2019	ACQUITTED
54	CHI/827/2016	08/11/2016	STATE Vs. VIRENDER SIGNH	279/337/338 OF IPC	16.03.20	Convicted
55	CHI/833/2016	17/11/2016	STATE THROUGH HANUNMAN Vs. SANDEEP	323/341 OF IPC	07.04.20	DWs
56	CHI/843/2016	18/11/2016	STATE THROUGH RANBIR Vs. ISHWER SINGH	454/380 OF IPC	13-11-19	Convicted
57	CHI/850/2016	22/11/2016	STATE Vs. SUKHBIR SINGH	279/337/338 OF IPC	17-10-19	Acquitted
58	CHI/859/2016	25/11/2016	STATE Vs. SANDEEP KUMAR	148/149/324 OF IPC	14-01-20	PWs
59	CHI/863/2016	29/11/2016	STATE Vs. DHARAM SINGH	294/120-B IPC	04-10-19	Acquitted
60	CHI/867/2016	30/11/2016	STATE Vs. VISHAL @ SONU, & ANR.	457/380 OF IPC	13-11-19	Convicted
61	CHI/894/2016	05/12/2016	STATE Vs. DEEPAK KUMAR	337/338 IPC	11-12-19	Convicted
62	CHI/880/2016	08/12/2016	STATE THROUGH BHOOP SINGH CASTE CHAMAR Vs. PARDEEP @ GOLU	279/337/338 OF IPC	03-01-20	Acquitted
63	CHI/885/2016	09/12/2016	STATE Vs. TINKU SON OF RAMNIWAS CAST BALMIKI	452/427 IPC	01-10-19	Acquitted
64	CHI/889/2016	12/12/2016	STATE Vs. KALU ALIAS PARMOD	323/325 OF IPC	03-04-19	Acquitted
65	CHI/891/2016	12/12/2016	STATE Vs. ATMA RAM S/O AMI LAL CASTE BISHNOI S	323/341 OF IPC	10-05-19	Acquitted
66	CHI/918/2016	20/12/2016	STATE Vs. LAL CHAND	279/337 OF IPC	31.10.2019	Acquitted
67	CHI/932/2016	22/12/2016	STATE Vs. MUKESH @ BACHHI	279/337 OF IPC	08-07-19	Undergone
68	CHA/181/2018	02/11/2016	STATE Vs. RAJESH KUMAR	MV ACT	10-10-19	CONVICTED
69	CHA/306/2016	04/11/2016	STATE Vs. ROHTASH	G.ACT	08-04-19	Acquitted
70	CHA/307/2016	04/11/2016	STATE Vs. DAL SINGH	ARMS ACT	21-11-19	Acquitted
71	CHA/309/2016	04/11/2016	STATE Vs. GURNAM SINGH	EX.ACT	01-06-19	Acquitted
72	CHA/321/2016	07/11/2016	STATE Vs. PAWAN KUMAR @ MOTIYA	NDPS ACT	16-10-19	CONFESSION
73	CHA/326/2016	08/11/2016	STATE Vs. JEET SINGH	EX.ACT	04-04-19	Acquitted
74	CHA/327/2016	08/11/2016	STATE Vs. JASPAL ALIAS JASSA	EX.ACT	06-06-19	Acquitted
75	CHA/331/2016	09/11/2016	STATE Vs. MADAN SON OF BALWAN SINGH	EX.ACT	14-08-19	Acquitted
76	CHA/344/2016	17/11/2016	STATE Vs. LAKHWINDER SINGH	EX.ACT	14-10-19	ACQUITTED
77	CHA/347/2016	21/11/2016	STATE Vs. BACHAN SINGH	G.ACT	04/09/2019	Acquitted
78	CHA/348/2016	21/11/2016	STATE Vs. NEERAJ KUMAR @ KALA	G.ACT	11/04/2019	Acquitted
79	CHA/349/2016	25/11/2016	STATE Vs. SALIM	G.ACT	25/04/2019	Acquitted
80	CHA/356/2016	25/11/2016	STATE Vs. PARTAP SINGH	EX.ACT	22-11-19	Acquitted

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81	CHA/359/2016	25/11/2016	STATE THROUGH HC RAJESH KUMAR 78 Vs. SHER SINGH	G.ACT	05/07/2019	Acquitted
82	CHA/369/2016	30/11/2016	STATE Vs. SUKHDEV	G.ACT	15/10/2019	CONFESSION
83	CHA/370/2016	30/11/2016	STATE Vs. PARVEEN KUMAR @ SONU	ARMS ACT	05/09/2019	Acquitted
84	CHA/375/2016	13/12/2016	STATE Vs. ZILE SINGH	G.ACT	02/09/2019.	Acquitted
85	CHA/376/2016	13/12/2016	STATE Vs. DEV DUTT	G.ACT	05/04/2019	Acquitted
86	CHA/378/2016	14/12/2016	STATE Vs. GURNAM SINGH	EX.ACT	24/04/2019	Acquitted
87	CHA/380/2016	16/12/2016	STATE Vs. AJAY @ AJJU CASTE ARORA	G.ACT	03/07/2019	Acquitted
88	CHA/381/2016	16/12/2016	STATE Vs. AJAY @ AJJU CASTE ARORA	G.ACT	08/08/2019	Acquitted
89	CHA/383/2016	17/12/2016	STATE Vs. VINOD KUMAR	G.ACT	16/08/2019	Acquitted
90	CHA/385/2016	17/12/2016	STATE Vs. MANGE RAM	G.ACT	07/05/2019	Acquitted
91	CHA/389/2016	19/12/2016	STATE Vs. AMIT KUMAR	ARMS ACT	04-12-19	Acquitted
92	CHA/393/2016	20/12/2016	STATE Vs. RAJ KUMAR @ ASHU	G.ACT	26/04/2019	Acquitted
93	CHA/395/2016	20/12/2016	STATE Vs. NEHRU MAL	G.ACT	11/04/2019	Acquitted
94	CHA/397/2016	21/12/2016	STATE Vs. MUKESH AND OTHERS	G.ACT	22/08/2019	Acquitted
95	CHA/398/2016	21/12/2016	STATE Vs. BHUP SINGH @ RAM SARUP	ARMS ACT	24/09/2019	Acquitted
96	CHA/402/2016	22/12/2016	STATE Vs. KALA SINGH	EX.ACT	12/06/2019	Acquitted
97	CHA/403/2016	23/12/2016	STATE Vs. RAJ KUMAR	G.ACT	04/07/2019	Acquitted
98	CHA/408/2016	23/12/2016	STATE Vs. MANOJ @ MOJI	G.ACT	11/04/2019	Acquitted
99	CHA/411/2016	23/12/2016	STATE Vs. RATTAN SINGH S/O CHIMAN SINGH CASTE RAI SIKH	EX.ACT	04/10/2019	Acquitted
100	COMA/115/2016	03/12/2016	NISHA Vs. PANKAJ @ SONU	DV ACT	03/06/2019	DID
101	COMA/122/2016	07/12/2016	SUNITA Vs. SURENDER KUMAR	DV ACT	27/08/2019	DAW
102	COMA/123/2016	12/12/2016	SHEENU Vs. KAMAL SONI	DV ACT	22/04/2019	DAW
103	COMA/125/2016	15/12/2016	RACHNA Vs. LOVELY	DV ACT	01/10/2019	PARTLY ALLOWED
104	COMI/132/2016	21/11/2016	SURENDER SINGH Vs. VIJENDER SINGH	166 OF IPC	01/05/2019	Dismissed
105	COMI/135/2016	30/11/2016	MANISHA Vs. SHEELA	498-A/406 OF IPC	04/05/2019	DID
106	COMI/136/2016	03/12/2016	RAMESH SINGH Vs. HARDEVA BAI	420 IPC	10.2.2020	Dismissd
107	COMI/137/2016	05/12/2016	SUBHASH Vs. ROHIT @ RAM NARAIN	420 IPC	24/09/2019	Dismissed
108	COMI/138/2016	05/12/2016	SANJAY Vs. DARSHAN SINGH	500/501 OF IPC	30/04/2019	Dismissed
109	COMI/142/2016	14/12/2016	DEEP CHAND Vs. STATE BANK OF INDIA	420 IPC	09-01-20	Dismissd
110	COMI/143/2016	14/12/2016	BARINDER SINGH Vs. MUKHTIAR SINGH ASI	193/195 OF IPC	26-02-2020	Dismissd
111	COMI/144/2016	15/12/2016	RACHNA Vs. LOVELY	354-D/506 OF IPC	27/09/2019	Dismissd
112	COMI/146/2016	19/12/2016	HANUMAN Vs. SIMARJIT SINGH	452/323 OF IPC	07-12-19	Dismissd
113	CS/2/2017	02/01/2017	MANGAL SAIN Vs. SOBHAGI	DECL	29/04/2019	Dismissed
114	CS/8/2017	02/01/2017	MAYA DEVI Vs. MAHENDER SINGH	DECL	07.04.20	REBUTTAL

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115	CS/13/2017	04/01/2017	UGGERSAIN Vs. ESTATE MANGER HOUSING BOARD SECTOR -HISAR	DECL	03/04/2019	Decreed
116	CS/16/2017	04/01/2017	BHATERI Vs. UMED	MAINTAINANCE ALLOWANCE	17/08/2019	Acquitted
117	CS/68/2017	27/01/2017	ASHOK KUMAR Vs. NARINDER KAUR	INJ.	04/04/2019	Decreed
118	CHI/7/2017	04/01/2017	STATE Vs. RAMPAL	279/337 OF IPC	07-12-19	Acquitted
119	CHI/43/2017	09/01/2017	STATE Vs. RANJIT SINGH	279/337 OF IPC	08.04.20	DWs
120	CHI/23/2017	10/01/2017	STATE Vs. SANDEEP	323/325 OF IPC	18-12-19	Acquitted
121	CHI/35/2017	13/01/2017	STATE Vs. DILBAG SINGH	279 OF IPC	03-01-20	Acquitted
122	CHI/64/2017	19/01/2017	STATE Vs. SANDEEP KUMAR	279/337 OF IPC	07-01-20	Acquitted
123	CHI/56/2017	21/01/2017	STATE Vs. SUNIL	279/337 OF IPC	22/08/2019	Acquitted
124	CHI/57/2017	21/01/2017	STATE Vs. VINOD KUMAR	279/337 OF IPC	06.03.20	Acquitted
125	CHI/58/2017	21/01/2017	STATE Vs. ROHITAS SON OF MANPHOOL SINGH CASTE JAT	279 OF IPC	16/10/2019	Acquitted
126	CHI/69/2017	24/01/2017	State Vs Mahabir	148/149 of IPC	07.04.20	Pws/ included
127	CHI/76/2017	31/01/2017	STATE Vs. ABHISHEK	279/337 OF IPC	06.02.2020	Acquitted
128	CHI/78/2017	31/01/2017	STATE Vs. RAMESH KUMAR	323/341 OF IPC	10.2.2020	Released on Probation
129	CHA/5/2017	04/01/2017	STATE Vs. BALDEV SINGH	EX.ACT	16/09/2019	Acquitted
130	CHA/6/2017	04/01/2017	STATE Vs. PARGAT SINGH @ PAMMA	EX.ACT	08/04/2019	Acquitted
131	CHA/8/2017	06/01/2017	STATE Vs. VISHAL AND OTHERS	ANIMAL CRUELY ACT	25-11-19	P.O.
132	CHA/9/2017	07/01/2017	STATE Vs. VINOD AND OTHERS	G.ACT	15/07/2019	Acquitted
133	CHA/12/2017	07/01/2017	STATE Vs. SHARWAN SINGH CASTE RAI SIKH	EX.ACT	10/04/2019	Acquitted
134	CHA/29/2017	13/01/2017	STATE Vs. KULDEEP SINGH	ARMS ACT	11-12-19	Acquitted
135	CHA/31/2017	13/01/2017	STATE Vs. NIRAJ @ THANDU	ARMS ACT	10-12-19	Acquitted
136	CHA/33/2017	17/01/2017	STATE Vs. VAKIL	G.ACT	04/06/2019	Acquitted
137	CHA/35/2017	17/01/2017	STATE Vs. SHYAM LAL	NDPS ACT	11/10/2019	CONFESSION
138	CHA/37/2017	19/01/2017	STATE Vs. SUBHASH	EX.ACT	02/08/2019	Acquitted
139	CHA/38/2017	19/01/2017	STATE Vs. JOGINDER SINGH	G.ACT	05/04/2019	Acquitted
140	CHA/40/2017	19/01/2017	STATE Vs. SURYA PARKASH	EX.ACT	10/10/2019	Acquitted
141	CHA/44/2017	19/01/2017	STATE Vs. AKASHDEEP	ARMS ACT	05/10/2019	Acquitted
142	CHA/45/2017	23/01/2017	STATE Vs. SANJAY GROVER	G.ACT	01/08/2019	Acquitted
143	CHA/47/2017	27/01/2017	STATE Vs. GURDEV SINGH @ RAJU	EX.ACT	07/11/2019	Acquitted
144	CHA/49/2017	31/01/2017	STATE Vs. LAXMAN	G.ACT	04/05/2019	Acquitted
145	COMI/2/2017	03/01/2017	UPDESH KUMAR Vs. AFFAQ AHMAD, & Ors.	420 IPC	20/09/2019	Dismissd
146	COMI/4/2017	11/01/2017	AJAY BHARAT Vs. NAVJEET KAUR BRAR	500/501 OF IPC	16/10/2019	Dismissd
147	COMI/5/2017	12/01/2017	GODAWRI DEVI Vs. CHANDER PARKASH	420 IPC	05.03.20	DAW

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148	COMA/8/2017	25/01/2017	RANJIT KAUR Vs. SUNIL	DV ACT	25/09/2019	Ex parte Decretal
149	COMA/10/2017	31/01/2017	NITU RANI Vs. HARISH KUMAR AND OTHERS	DV ACT	24.04.20	ARG.
150	CS/98/2017	04/02/2017	DEVI LAL Vs. BALRAJ AND OTHERS	POSS	02.03.20	Dismissed
151	CS/122/2017	15/02/2017	OM PARKASH Vs. THE FATEHABAD CENTRAL CO-OPERATIVE BANK LTD. THROUGH ITS GENERAL MANAGER	DECL	03/07/2019	Dismissed
152	CS/148/2017	27/02/2017	PAVITRA Vs. GAURAV ALIAS GAURAV SHARMA	M.INJ.	01.05.20	Arguments
153	CHI/81/2017	02/02/2017	STATE Vs. RISAL SINGH	323/341 OF IPC	06-01-20	Released on Probation
154	CHI/82/2017	02/02/2017	STATE Vs. DHARAMVEER	323/341 OF IPC	07.04.20	PWs
155	CHI/83/2017	02/02/2017	STATE Vs. RAGHUBIR	279/304-A	09-12-19	Acquitted
156	CHI/93/2017	04/02/2017	STATE Vs. UMED	279/337 OF IPC	01/05/2019	Acquitted
157	CHI/95/2017	04/02/2017	STATE Vs. BALBIR KUMAR	279/337 OF IPC	17.02.20	DWs
158	CHI/105/2017	07/02/2017	STATE Vs. MAAN SINGH	379 OF IPC	08/05/2019	Acquitted
159	CHI/107/2017	07/02/2017	STATE Vs. RAJENDER SINGH	323/506 IPC	09.03.20	Convicted
160	CHI/109/2017	08/02/2017	STATE Vs. MANGAT RAM	323/452 IPC	06-12-19	Acquitted
161	CHI/110/2017	09/02/2017	STATE Vs. SONU @ MANOJ	354-A/323 IPC	23.04.20	313 CrPC
162	CHI/121/2017	15/02/2017	STATE Vs. VINOD	279/337/338 OF IPC	27.04.20	Dws
163	CHI/125/2017	16/02/2017	STATE Vs. VIJAY PAL	279/337 OF IPC	08/04/2019	Acquitted
164	CHI/130/2017	20/02/2017	STATE Vs. BALWINDER SINGH	186/353 IPC	14-12-19	CONVICTED
165	CHI/137/2017	23/02/2017	STATE Vs. SATISH ETC.	323/341 OF IPC	09.03.20	CONVICTED
166	CHI/141/2017	27/02/2017	STATE Vs. SUKHDEV SINGH, ETC.	454/380 IPC	29.04.20	Dws
167	CHA/50/2017	01/02/2017	STATE Vs. VINOD KUMAR	G.ACT	20/04/2019	Acquitted
168	CHA/54/2017	02/02/2017	STATE Vs. RAVINDER KUMAR	G.ACT	02/04/2019	Acquitted
169	CHA/57/2017	02/02/2017	STATE Vs. ASHOK KUMAR	NDPS ACT	10-01-20	CONVICTED
170	CHA/56/2017	03/02/2017	STATE Vs. RAJ KUMAR	G.ACT	08/08/2019	Acquitted
171	CHA/70/2017	13/02/2017	STATE Vs. LILU RAM	ARMS ACT	15/10/2019	Acquitted
172	CHA/72/2017	14/02/2017	STATE Vs. HARISH	G.ACT	07/08/2019	Acquitted
173	CHA/73/2017	14/02/2017	STATE Vs. VINOD KUMAR	G.ACT	01/06/2019	Acquitted
174	CHA/75/2017	16/02/2017	STATE Vs. DARSHAN SINGH	G.ACT	05/10/2019	CONFESSION
175	CHA/77/2017	17/02/2017	STATE Vs. HARJINDER SINGH	EX.ACT	20/07/2019	Acquitted
176	CHA/78/2017	17/02/2017	STATE Vs. DHARAMPAL	G.ACT	25/04/2019	Acquitted
177	CHA/79/2017	18/02/2017	STATE Vs. VAKIL KUMAR SON OF ISHWAR SINGH	G.ACT	12/04/2019	Acquitted
178	CHA/85/2017	18/02/2017	STATE Vs. SURJA RAM	IT ACT	09-01-20	Acquitted
179	CHA/81/2017	20/02/2017	STATE Vs. VED PARKASH @ VEDI	G.ACT	01/04/2019	Acquitted

SECOND

180	CHA/83/2017	20/02/2017	STATE Vs. SATISH KUMAR S/O BANWARI LAL CASTE MAHAJAN	G.ACT	04/09/2019	Acquitted
181	CHA/87/2017	21/02/2017	STATE Vs. KULDEEP	G.ACT	31.10.2019	Acquitted
182	CHA/88/2017	21/02/2017	STATE Vs. BAKSHISH SINGH	EX.ACT	03/06/2019	Acquitted
183	CHA/89/2017	21/02/2017	STATE Vs. MOHAN SINGH	EX.ACT	10/05/2019	Acquitted
184	CHA/90/2017	21/02/2017	STATE Vs. KARAM CHAND	EX.ACT	05/10/2019	Acquitted
185	COMA/12/2017	02/02/2017	RATANA KUMARI Vs. BABA JEET SINGH	DV ACT	06-02-20	PARTLY ALLOWED
186	COMI/14/2017	02/02/2017	SUMAN Vs. KRISHAN KUMAR	498-A/406 OF IPC	05.03.20	Dismissed
187	COMI/9/2017	07/02/2017	RAM KUMAR Vs. VINOD KUMAR	420/406 OF IPC	25/07/2019	DAW
188	CS/158/2017	03/03/2017	SUMITRA Vs. SUGNI, ETC.	DECL	07-12-19	Ex parte Decretal
189	CHI/145/2017	04/03/2017	STATE Vs. SHANKAR	160 OF IPC	26/04/2019	Acquitted
190	CHA/101/2017	03/03/2017	STATE Vs. RAM KISHAN, ETC.	G.ACT	08-11-19	Acquitted
191	CHA/104/2017	06/03/2017	STATE Vs. KULDEEP	G.ACT	09/08/2019	Acquitted
192	CHA/105/2017	06/03/2017	STATE Vs. SONU	G.ACT	05/08/2019	Acquitted
193	CHA/110/2017	07/03/2017	STATE Vs. VINOD KUMAR	G.ACT	15/11/2019	Acquitted
194	CHA/111/2017	07/03/2017	STATE Vs. DALBIRSINGH	G.ACT	17/08/2019	Acquitted
195	CHA/113/2017	08/03/2017	STATE Vs. VIKRAM @ VICKY	G.ACT	19/07/2019	Acquitted
196	COMI/15/2017	08/03/2017	HARDEEP KAUR Vs. AMAR SINGH	323/341/354 OF IPC	31.10.2019	Acquitted
197	CHI/161/2017	14/03/2017	STATE Vs. KALA RAM S/O MAHENDER SINGH CASTE NAYAK	323/326/341 OF IPC	10/04/2019	Acquitted
198	CHA/116/2017	14/03/2017	STATE Vs. PRAHLAD SINGH	G.ACT	13/11/2019	Acquitted
199	CHA/124/2017	15/03/2017	STATE Vs. SONU, ETC.	G.ACT	09-12-19	Acquitted
200	CHA/128/2017	16/03/2017	STATE Vs. DALBIR	G.ACT	16/10/2019	Acquitted

**Action Plan 2019-2020 to the court of
SH SUNIL KUMAR, ACJ(SD)-CUM-SDJM,TOHANA AS ON 31.03.2020**

EXECUTION

1	CRMP/119/2018	14.05.14	PREM TRADING VS NUCHEM LIMITED	08.04.2020	CONSIDERATION
2	CRMP/1/2017	02/01/17	SANEH LATA Vs. NUCHEM LIMITED MDF DIVISION	21.04.2020	CONSIDERATION
3	CRMP/2/2017	02/01/17	ANITA DEVI Vs. NUCHEM LIMITED MDF DIVISION	21.04.2020	CONSIDERATION
4	CRMP/4/2017	12/01/17	USHA RANI Vs. NUCHEM LIMITED MDF DIV. HISAR	21.04.2020	CONSIDERATION
5	EXE/40/2017	17.11.17	HARJEET SINGH Vs. DHBVNL	23.05.19	Decided
6	CRMP/27/2017	18.11.17	SONA Vs. SOHAN LAL	16.05.19	Decided
7	EXE/41/2017	29.11.17	RAM LAL Vs. GRAM PANCHYAT	27.08.19	Decided
8	EXE/45/2017	14.12.17	BALDEV SINGH Vs. MAKHAN SINGH	09.04.20	CONSIDERATION
9	EXE/3/2018	24.01.18	SMT. SUKHMA Vs. GURBAJ SINGH	20.07.19	Decided
10	EXE/7/2018	12/02/18	INDERJEET SINGH Vs. KANWALJEET SINGH	08.07.19	Decided
11	EXE/10/2018	12/02/18	STATE BANK OF INDIA Vs. AMRIK SINGH	04.02.20	Decided
12	EXE/8/2018	15.02.18	INDERJEET SINGH Vs. KANWALJEET SINGH	08.07.19	Decided
13	EXE/9/2018	19.02.18	DEVI DAYAL Vs. NUCHEM	08.04.2020	CONSIDERATION
14	CRMP/13/2018	25.04.18	SAROJ RANI Vs. AJMER SINGH	23.05.19	Decided
15	EXE/15/2018	02.05.18	SBI Vs. SUDESH	15.10.19	Decided
16	EXE/16/2018	18.05.18	DARSHO DEVI Vs. JAL KAUR	21.09.19	Decided
17	EXE/28/2018	29.05.18	GURNAM SINGH Vs. STATE OF HARYANA	17.09.19	Decided
18	CRMP/17/2018	31.05.18	SAROJ Vs. AJMER SINGH	03.05.19	Decided
19	CRMP/18/2018	31.05.18	PRINJAL Vs. SANDEEP KUMAR	29.08.19	Decided
20	EXE/19/2018	31.05.18	KIRNA Vs. KAMAL KUMAR	14.08.19	Decided
21	EXE/21/2018	31.05.18	M/S SINGLA TRADING Vs. HARYANA WARE	13.07.19	Decided
22	EXE/26/2018	06.07.18	SBI Vs HARPAL	22.05.19	Decided
23	CRMP/20/2018	06.07.18	MEENU Vs. RAJESH	19.12.19	Decided
24	EXE/27/2018	06.07.18	SBIVs. RAMESH KUMAR	22.05.19	Decided
25	EXE/30/2018	01.08.18	KANWALJEET KAUR Vs. PARAMJEET SINGH	23.05.19	Decided
26	EXE/32/2018	06.08.18	BALWINDER SINGH Vs. DHBVNL	01.05.19	Decided
27	EXE/36/2018	04.10.18	RAMPHAL Vs. SONU	24.05.19	Decided
28	EXE/37/2018	16.10.18	BALDEV RAJ Vs. RAMJI DASS	30.09.19	Decided
29	EXE/39/2018	17.10.18	STATE BANK Vs. SATBATI DEVI	06.09.19	Decided
30	EXE/40/2018	18.10.18	DARSHANA DEVI Vs. RAMPHA	13.05.19	Decided
31	EXE/41/2018	22.10.18	M/S BALWANT SINGH Vs. THE DIRECTOR FOOD AND SUPPLY	02.08.19	Decided
32	CRMP/23/2018	30.10.18	MANJEET KAUR Vs. BALRAJ SINGH	13.07.19	Decided
33	EXE/44/2018	15.11.18	SHANU JAIN Vs. CHUDHARY DEVI LAL UNIVERSITY SIRSA	14.05.19	Decided
34	EXE/45/2018	15.11.18	ASHISH KUMAR Vs. CHIRAG KUMAR	05.07.19	Decided
35	EXE/47/2018	28.11.18	BIMLA Vs. STATE OF HARYANA	09.12.19	Decided
36	CRMP/26/2018	14.12.18	NIRMALA RANI Vs. DHAN SINGH ALIAS DHAN RAJ	06.11.19	Decided

37	EXE/51/2018	21.12.18	M/S MAAN TRADIG CO. Vs. STATE OF HARYANA	17.09.19	Decided
38	EXE/52/2018	21.12.18	ARUN GOYAL Vs. M/S KHALSA AGRI	28.05.19	Decided
39	EXE/1/2019	16.01.19	M/S ANGREJ SINGH RAMESH KUMAR Vs. GURMEL SINGH	09.04.20	CONSIDERATION
40	EXE/2/2019	17.01.19	SUKHPAL SINGH ALIAS BHOLA Vs. KARNAIL SINGH	18.12.19	Decided
41	CRMP/1/2019	22.01.19	LAKHWINDER KAUR Vs. GURTEJ SINGH	19.08.19	Decided
42	CRMP/9/2019	02.02.19	SAROJ Vs. NARESH	02.08.19	Decided
43	EXE/10/2019	20.02.19	M/s Prem Trading Vs Nuchem	04.03.20	REPLY
44	CRMP/15/2019	20.02.19	BABLI Vs. SATYAWAN	26.08.19	Decided
45	EXE/11/2019	22.02.19	PARWINDER KUMAR Vs. BALJINDER SINGH	07.08.19	Decided

Cases pending up to 31.12.2014

46	CHI/89/2019	22.01.98	STATE VS SULTAN	12.04.2019	Decided
47	CHA/110/2019	16.11.04	STATE VS WAZIR	02.12.19	Decided
48	CHA/109/2019	16.11.04	STATE VS WAZIR	02.12.19	Decided
49	CHI/297/2019	01.10.08	STATE VS JOGINDER	05.11.19	Decided
50	CHI/296/2019	01.10.08	STATE VS JOGINDER	05.11.19	Decided
51	CHI/320/2013	24.12.11	STATE VS RAJES	08.01.20	Decided
52	COMI/104/2013	18.08.13	BALWAN VS RAJKUMAR	16.01.20	Decided

Pending NI Act Cases Up tp 31.12.2015

53	N.I.ACT/229/2014	24.12.14	DAPINDER VS JASBIR	19.02.20	Decided
54	N.I.ACT/18/2015	06.02.15	GURTEJ SINGH Vs. DR SUBHASH KUMAR	12.09.19	Decided
55	N.I.ACT/24/2015	20.02.15	RAKESH KUMAR Vs. SUBHASH KUMAR	12.06.19	Decided
56	N.I.ACT/28/2015	11.03.15	MS PARVEEN Vs. JAGTAR SINGH	12.06.19	Decided
57	N.I.ACT/31/2015	12.03.15	PREM KUMAR Vs. SUNIL KUMAR	04.06.19	Decided
58	N.I.ACT/56/2016	12.03.15	S.K INDUSTRIES Vs. LAXMI AGRICULTURE	01.07.19	Decided
59	N.I.ACT/39/2015	31.03.15	BALKAR SINGH Vs. AJIT SINGH	01.07.19	Decided
60	N.I.ACT/45/2015	29.04.15	The Ftb Vs Ram Niwas	15.05.19	Decided
61	N.I.ACT/66/2015	25.05.15	THE FATEHABAD DPARD BANK Vs. JAGDISH	30.05.19	Decided
62	N.I.ACT/73/2015	29.05.15	KULWANT SINGH Vs. SUBHASH KUMAR	21.05.19	Decided
63	N.I.ACT/75/2015	03.06.15	SHANKAR KUMAR Vs. HANS RAJ	02.09.19	Decided
64	N.I.ACT/77/2015	03.07.15	MS PARVEEN KUMAR, Vs. DARSHAN SINGH	04.06.19	Decided
65	N.I.ACT/79/2015	04.07.15	MS NIKKA RAM BRIJ LAL Vs. GURVINDER SINGH	18.04.20	REPLY
66	N.I.ACT/81/2015	07/07/15	RAJINDER KAUR Vs. SWARN SINGH	06.12.20	Decided
67	N.I.ACT/84/2015	16.07.15	INDER RAM Vs. DIWAN	03.05.19	Decided
68	N.I.ACT/86/2015	23.07.15	MAHINDER KUMAR Vs. HARBANS SINGH	26.08.19	Decided
69	N.I.ACT/87/2015	27.07.15	PARVEEN KUMAR Vs. BIKARJEET	20.01.20	Decided
70	N.I.ACT/113/2015	20.08.15	SHGB VS SUBHASH	20.01.20	Decided
71	N.I.ACT/125/2015	02.09.15	KULDEEP SINGH Vs. BALJEET SINGH	21.00.20	Decided
72	N.I.ACT/127/2015	14.09.15	MS RAJESH KUMAR Vs. BALWINDER	20.11.19	Decided
73	N.I.ACT/134/2015	16.09.15	PUNJAB AND SIND BANK Vs. AMARJEET KAUR	29.05.19	Decided
74	N.I.ACT/151/2015	29.09.15	GOLDEN FEED MILL Vs. JITENDER KUMAR	24.09.19	Decided

75	N.I.ACT/157/2015	09.10.15	SARVA HARYANA GRAMIN BANK Vs. SURESH KUMAR	04.07.19	Decided
76	N.I.ACT/169/2015	19.10.15	SATISH KUMAR Vs. SUKHPAL SINGH	31.10.19	Decided
77	N.I.ACT/170/2015	20.10.15	GURLAL SINGH Vs. JOGA SINGH	03.03.20	Decided
78	N.I.ACT/174/2015	23.10.15	MS PUNJAB TRADING Vs. HARI PAL	23.05.19	Decided
79	N.I.ACT/179/2015	26.10.15	ASLEEN KAUR ALIAS Vs. SURJEET SINGH	14.01.20	Decided
80	N.I.ACT/203/2015	26.11.15	The Ftb Vs Inder	08.08.19	Decided
81	N.I.ACT/205/2015	30.11.15	MS GURUNANAK DAIRY Vs. HERMAN MILK FOODS LTD.	09.04.20	EVIDENCE
82	N.I.ACT/218/2015	17.12.15	AMARJEET SINGH Vs. HARVINDER SINGH	01.05.19	Decided
83	N.I.ACT/221/2015	24.12.15	RAVI JAIN Vs. CHARANJEET KAUR	26.04.19	Decided

Remaining cases

84	<u>CHI/250/2015</u>	25.07.14	STATE VS SIKANDER	03.07.19	Decided
85	CHI/1/2015	02.02.15	STATE Vs. SUCHA SINGH	10.01.20	Decided
86	CHI/30/2015	05.02.15	STATE Vs. MEENU	06.05.19	Decided
87	CHI/39/2015	10.02.15	STATE Vs. KULBIR	08.01.20	Decided
88	CHI/173/2015	10.02.15	STATE VS KARAMBIR	12.03.20	Decided
89	CHI/45/2015	12.02.15	STATE Vs. SUNIL SETHI	09.04.19	Decided
90	CHI/49/2015	19.02.15	STATE Vs. RAM AVTAR	01.06.19	Decided
91	CHI/50/2015	19.02.15	STATE Vs. NARINDER KUMAR	22.04.19	Decided
92	COMI/13/2015	23.02.15	BALJEET SINGH Vs. BALWINDER SINGH	18.04.19	Decided
93	CM/4/2015	25.02.15	SHANTI DEVI Vs. BALKAR SINGH	28.05.19	Decided
94	CHI/59/2015	02.03.15	STATE Vs. BALKISHAN	29.04.19	Decided
95	CHI/64/2015	04.03.15	STATE Vs. PIRTHI	12.09.19	Decided
96	CHI/68/2015	13.03.15	STATE Vs. ROHTASH	14.05.20	Dws
97	COMI/19/2015	16.03.15	SUCHA SINGH Vs. JAGJEET SINGH	11.06.19	Decided
98	CS/123/2015	17.03.15	RAMESH KUMAR Vs. PAPPU RAM	15.05.19	Decided
99	COMI/21/2015	19.03.15	AMRIK KAUR Vs. PARHLAD	21.09.19	Decided
100	CHA/149/2015	24.03.15	STATE Vs. ATTAR SINGH@LILA	06.05.19	Decided
101	CHA/99/2015	25.03.15	STATE Vs. MUKHTYAR SINGH	13.05.19	Decided
102	CHI/82/2015	25.03.15	STATE TH. NIRMAL Vs. ANIL KUMAR ETC.	30.04.19	Decided
103	CHA/106/2015	30.03.15	STATE TH. ASI PUSHENDER Vs. SURJAN SINGH	22.05.19	Decided
104	CS/146/2015	30.03.15	MS BUSHARA TRADING Vs. MS NAVEEN TRADING COMPAN	18.04.19	Decided
105	MNT125/18/2015	31.03.15	POOJA ETC. Vs. BIR SINGH	29.07.19	Decided
106	CHI/93/2015	01.04.15	STATE Vs. KELA URF KELO	19.04.19	Decided
107	CHI/95/2015	03.04.15	STATE Vs. ROHTASH	14.10.19	Decided
108	CHA/109/2015	06.04.15	STATE Vs. MALKEET RAMV ALIAS JUGNI	06.07.19	Decided
109	COMA/41/2015	07.04.15	BHAWAN Vs. GAGAN MEHTA	01.10.19	Decided
110	CHI/102/2015	10.04.15	STATE THROUGH APP Vs. RAJKUMAR	27.05.19	Decided
111	COMI/25/2015	13.04.15	SONIA Vs. SMT. SARBO DEVI	31.10.19	Decided
112	CS/165/2015	13.04.15	HANS RAN Vs. BHAJAN RAM	04.05.19	Decided
113	CHI/105/2015	15.04.15	STATE THROUGH APP Vs. GURTEJ SINGH ETC.	30.08.19	Decided

114	CS/171/2015	17.04.15	DEEPAK Vs. GENERAL PUBLIC	29.04.19	Decided
115	COMA/45/2015	17.04.15	SUMITRA DEVI Vs. JILE SINGH	14.12.19	Decided
116	CS/172/2015	20.04.15	NAIB SINGH Vs. KULVINDER KAUR	14.05.19	Decided
117	CHI/109/2015	21.04.15	STATE Vs. KALA ALIAS SANDEEP	10.10.19	Decided
118	CHA/134/2015	24.04.15	STATE THROUGH APP Vs. SUKHCHAIN SINGH	24.19.19	Decided
119	CS/184/2015	27.04.15	HARPINDER SINGH Vs. MS JASBIR SINGH	03.07.19	Decided
120	CHI/115/2015	28.04.15	STATE Vs. SURESH UR P SETHI	06.07.19	Decided
121	COMI/29/2015	29.04.15	SURESH KUMAR Vs. JOGI ETC.	04.07.19	Decided
122	CHI/124/2015	04.05.15	STATE THROUGH APP Vs. DILBAG SINGH UR P BAGI	23.04.19	Decided
123	CS/201/2015	11.05.15	ISH KUMAR Vs. KALA SINGH	03.07.19	Decided
124	CHI/130/2015	13.05.15	STATE Vs. SUBHASH	17.07.19	Decided
125	CHI/132/2015	13.05.15	STATE TH. APP Vs. DEEPAK	27.08.19	Decided
126	CHA/164/2015	14.05.15	STATE Vs. BAGGA SINGH	14.11.19	Decided
127	CHI/135/2015	15.05.15	STATE VS SANSAR	04.04.19	Decided
128	CHI/139/2015	15.05.15	STATE THROUGH APP Vs. SAHIL	30.04.19	Decided
129	CHA/170/2015	15.05.15	STATE THROUGH APP Vs. AJIT @ JITA	25.07.19	Decided
130	CS/208/2015	18.05.15	BHIM SINGH Vs. CHANDO	20.04.19	Decided
131	CHI/142/2015	20.05.15	STATE THROUGH APP Vs. RAMAN KUMAR	15.05.19	Decided
132	CHA/177/2015	21.05.15	STATE THROUGH APP Vs. KULDEEP	07.01.20	Decided
133	CHI/144/2015	25.05.15	STATE THROUGH APP Vs. CHANDER PARKASH UR F BARU	11.06.19	Decided
134	CHI/150/2015	26.05.15	STATE THROUGH APP Vs. SONU	06.08.19	Decided
135	CHA/187/2015	27.05.15	STATE THROUGH APP Vs. MUKESH UR F RAJU	18.05.19	Decided
136	COMI/37/2015	27.05.15	SURESH RANI Vs. SANDEEP SOLANKI, SECRETARY	02.07.19	Decided
137	CHI/157/2015	30.05.15	STATE THROUGH APP Vs. CHAMKOR SINGH	24.09.19	Decided
138	CHI/45/2015	12.05.15	STATE Vs SUNIL	18.01.20	Decided
139	CHI/207/2015	03.06.15	STATE Vs. VRINDER KUMAR	15.11.19	Decided
140	COMI/40/2015	04.06.15	RAJO Vs. RAJESH ETC.	23.07.19	Decided
141	CHI/163/2015	10.06.15	STATE Vs. RAMESH	02.05.19	Decided
142	CS/246/2015	01.07.15	ANGURI DEVI Vs. GRAM PANCHAYAT THROUGH ITS SARPANCH	03.05.19	Decided
143	CS/240/2015	02.07.15	MS SINGLA KHAD CORPORATION THROUGH Vs. MS BIKKA SINGH JANGIR SINGH	17.10.19	Decided
144	CS/252/2015	02.07.15	RAM PATRAP Vs. BALWANT SINGH	29.05.19	Decided
145	CHI/165/2015	02/07/15	STATE Vs. NAVIN SHARMA UR F BULLA	30.08.19	Decided
146	CHI/168/2015	03/07/15	STATE Vs. SUBHASH CHAND	16.04.20	Pws
147	CS/260/2015	04.07.15	SATVINDER Vs. MANTI DEVI WIFE OF OM PARKASH	02.07.19	Decided
148	CHI/179/2015	04/07/15	STATE Vs. AMRIK SINGH	01.10.19	Decided
149	CHI/182/2015	06/07/15	STATE Vs. BARU RAM	04.02.20	Decided
150	CHA/224/2015	06.07.15	STATE Vs. KARISHAN	06.09.19	Decided
151	CHA/222/2015	07.07.15	STATE Vs. SHERU	24.05.19	Decided

152	CHA/231/2015	08.07.15	STATE Vs. VIKARAM URF VIKKI	23.10.19	Decided
153	CHI/187/2015	08/07/15	STATE Vs. SUNDER	13.09.19	Decided
154	CHI/192/2015	08/07/15	STATE Vs. BALJINDER SINGH	11.07.19	Decided
155	CHI/202/2015	09/07/15	STATE Vs. KANNU	01.06.19	Decided
156	CHI/204/2015	09/07/15	STATE Vs. RAJENDER SINGH	23.04.19	Decided
157	CHI/205/2015	09/07/15	STATE Vs. AJMER	01.11.19	Decided
158	CHA/237/2015	09.07.15	STATE Vs. ASHOK SINGH	01.06.19	Decided
159	CHI/218/2015	14.07.15	STATE Vs. MAHNGA SINGH ETC.	07.03.20	CONSIDERATION
160	CHI/223/2015	14.07.15	STATE Vs. KAMAL	03.06.19	Decided
161	CHI/225/2015	15.07.15	STATE Vs. RAMESH URF MESHU	11.06.19	Decided
162	CS/294/2015	15.07.15	FAUJA SINGH Vs. MUNISH KUMAR	05.03.20	DEFENDENT EVIDENCE
163	COMI/44/2015	17.07.15	BIMLA Vs. OM KAUR	20.05.19	Decided
164	CS/303/2015	17.07.15	PARGATI MINOR Vs. D.A.V. SCHOOL TOHANA,	16.05.19	Decided
165	CHI/228/2015	20.07.15	STATE Vs. DALJEET	26.08.19	Decided
166	CS/307/2015	20.07.15	SHRI SANATAN DHARAM MANDIR Vs. INDER KUMAR	06.09.19	Decided
167	CS/309/2015	20.07.15	SHRI SANATAN DHARAM MANDIR Vs. RAVI KUMAR	06.09.19	Decided
168	CS/311/2015	20.07.15	PARMJEET SINGH Vs. RAJDEVI	24.01.20	Decided
169	COMI/48/2015	23.07.15	SHAKUNTALA Vs. BALBIR SINGH	13.07.19	Decided
170	CS/561/2015	24.07.15	ROHTASH Vs. KUNDAN	03.07.19	Decided
171	CHA/281/2015	27.07.15	STATE Vs. AMARJEET ALIAS JEET U	17.08.19	Decided
172	CHA/282/2015	27.07.15	STATE OF HARYANA Vs. AZAD SINGH	13.06.19	Decided
173	CHI/243/2015	12.08.15	STATE VS SANDEEP	09.03.20	Decided
174	COMI/49/2015	30.07.15	JUGANI DEVI Vs. PEER CHAND	30.04.19	Decided
175	CHI/240/2015	06.08.15	STATE Vs. GURDEEP URF LADI	15.05.19	Decided
176	COMI/52/2015	06.08.15	MINTHU RAM Vs. DEVRAJ URF DEVA SINGH	16.01.20	Decided
177	CS/357/2015	06.08.15	KAMLESH Vs. GULSHAN KUMAR	07.12.19	Decided
178	CHI/247/2015	13.08.15	STATE Vs. SEEMA ETC.	04.3.20	Decided
179	CHI/254/2015	19.08.15	STATE Vs. JAIPAN	04.06.19	Decided
180	N.I.ACT/107/2015	19.08.15	The Ftb Vs Gursharan	03.04.19	Decided
181	CS/377/2015	18.08.15	KRISHNA DEVI Vs. MANGAL RAM	02.07.19	Decided
182	CHA/309/2015	18.08.15	STATE Vs. PARDEEP	03.05.19	Decided
183	CHI/260/2015	20.08.15	STATE Vs. RAJU ALIAS RAJ KUMAR	02.03.20	Decided
184	CS/395/2015	21.08.15	HARISH KUMAR Vs. GENERAL PUBLIC	25.04.19	Decided
185	CHA/319/2015	24.08.15	STATE Vs. KARNAIL SINGH	09.09.19	Decided
186	CHI/264/2015	24.08.15	STATE Vs. LAKHAN ETC.	14.01.20	Decided
187	CHI/266/2015	25.08.15	STATE Vs. GURCHARAN SINGH	17.12.19	Decided
188	GW/6/2015	25.08.15	DHARMPAL Vs. PINKI	02.09.19	Decided
189	CHI/272/2015	27.08.15	STATE Vs. HARPREET SINGH	15.02.20	Decided
190	CHI/276/2015	28.08.15	STATE Vs. GULSHAN	14.01.20	Decided
191	CS/417/2015	01.09.15	JASBIR SINGH Vs. KARNAIL SINGH	31.08.19	Decided
192	COMI/60/2015	01.09.15	HARJEET SINGH Vs. EQUBAL	14.06.19	Decided
193	CHI/280/2015	01.09.15	STATE Vs. MANDEEP SINGH	05.09.19	Decided
194	CS/424/2015	03.09.15	SATPAL KATARIA Vs. KARAMVIR PUNIA	04.08.19	Decided
195	CHA/334/2015	04.09.15	STATE Vs. AMARJEET	06.09.19	Decided

196	CS/431/2015	07.09.15	DARSHAN SINGH ALIAS GURMEET SINGH Vs. RAJINDER SINGH	20.04.19	Decided
197	CS/437/2015	10.09.15	SUKHWINDER SINGH Vs. BOARD OF SCHOOL	12.04.19	Decided
198	CHI/287/2015	11.09.15	STATE Vs. RINKU	03.06.19	Decided
199	COMI/70/2015	16.09.15	RUR SINGH Vs. KHIVA	12.06.19	Decided
200	COMA/85/2015	18.09.15	SUNITA Vs. VINIT GOYAL	13.05.19	Decided

List of Action Plan Cases relating to the court of Sh. Rakesh kumar JMIC Tohana as on 31.03.2020.						
Sr. No.	CIS No.	Date of Instt.	Parties Name	Kind	Peshi	Stage
	EXECUTION	PETITION				
1	Exe 19/2019	9.11/94/9.5.19	M/s Satpal vs Kalra Silk	Exe.	9.5.19	Decided
2	Exe 21/19	23.10.06/15.5.19	Anguri Devi vs Neer Singh	Exe.	15.5.19	Decided
3	Exe 22/2019	2.4.11/21.5.19	SBI vs Bharat	Exe.	21.5.19	Decided
4	Crmp 21/2017	21/4.8.17	Satya vs Mehar Singh	Crmp	14.5.19	Decided
5	CRMP 3/14	8.5.14	Vijay vs Nuchem	Crmp	20.04.20	APP
6	CRMP 9/14	14.5.14	Rohit vs Nuchem	Crmp	20.04.20	APP
7	Exe 34/19	34/20.07.02	SBOP vs Balbir	Exe.	20.7.19	Decided
8	Exe 42/19	6/24.01.02	SBOP Vs Amrik	Exe.	27.8.19	Decided
9	Exe 46/19	16/23.10.08	SBOP vs Sukhdev	Exe,	30.8.19	Decided
10	Exe 66/19	6/26.01.06	SBI vs Daya Nand	Exe.	19.12.19	Decided
11	Exe 15/2020	12.02.2009	Gurbachan vs Paramjeet	Exe.	07.3.20	Decided
12	EXE/6/2018	08/02/2018	BABU Vs. LACHMMAN	Exe.	05/07/19	Decided
13	EXE/4/2018	12/02/2018	ANIL KUMAR Vs. DHBVNL	Exe.	18/05/19	Decided
14	EXE/5/2018	12/02/2018	SBI Vs. SANTO DEVI	Exe.	27.8.19	Decided
15	EXE/33/2018	21/08/2018	RAMESH Vs. RAM DIYA	Exe.	13/05/2019	Decided
16	EXE/34/2018	14/09/2018	RAM SARUP Vs. JITENDER	Exe.	05.01.20	Decided
17	EXE/38/2018	17/10/2018	SBI Vs. DHARAMPAL	Exe.	24/05/19	Decided
18	EXE/43/2018	16/11/2018	SBI's. HARDEVA	Exe.	16/0819	Decided
19	EXE/48/2018	03/12/2018	SBI Vs. RANDHIR	Exe.	15/05/2019	Decided
20	EXE/5/2019	21/01/2019	Sanatan Vs. SANJAY	Exe.	07/15/19	Decided
21	EXE/15/2019	05/04/2019	CANARA BANK Vs. M/S SHIVAM	Exe.	12/03/19	Decided
22	CRMP/2/2018	02/01/2018	VIDYA I Vs. OM PARKESH	Crmp	05/30/19	Decided
23	CRMP/11/2018	15/03/2018	MUKESH DEVI Vs. NASEEB SINGH	Crmp	04//11/19	Decided
24	CRMP/28/2018	18/12/2018	VEERPAL KAUR Vs. GURWINDER SINGH	Crmp	10.04.2020	APP
25	CRMP/29/2018	20/12/2018	RUPINDER KAUR Vs. PALVINDER SINGH	Crmp	05.3.2020	Decided
26	CRMP/8/2019	02/02/2019	MEENU Vs. SURESH KUMAR	Crmp	09/21/19	Decided

All the pending cases which were instituted up to 31.12.2014						
27	NI Act 156/19	16/04/2008	Mandeep vs Vijay	138	23/10/19	Decided
28	COMI 88/2013	13/04/2010	Gian Chand vs Charan	323	27/09/19	Decided
29	CHI/175/2014	02/06/2014	STATE Vs. JAGDISH	323	07/09/19	Decided
30	COMI/40/2014	03/06/2014	BHOLI BAI Vs. MAGAR	323	06/05/2019	Decided
31	COMI/41/2014	05/07/2014	JAGDISH SINGH Vs. SANDEEP	323	07/09/19	Decided
32	CHI/240/2014	23/07/2014	STATE Vs. DAYAL SINGH	323	14/12/19	Decided
33	COMI 45/2014	05/08/2014	Naresh vs Charan	420	04./04/2019	Decided
34	COMI/70/2014	13/11/2014	NARENDER PAL Vs. SUKHWINDER SINGH	323	14/12/19	Decided
35	CHI 284/2014	19.8.2014	State vs Ajmer Singh	498A	7.3.2020	Decided
36	N.I.ACT/224/2014	23/12/2014	SUBASH CHANDER Vs. SHAHSI GOYAL	138	12/06/19	Decided
All the pending cases in which accused in custody more then six months						
			NIL			
All the pending cases u/s 138 NI Act up to the year 2015						
37	N.I.ACT/7/2015	08/01/2015	SANJAY KUMAR Vs. JOGA SINGH	NI Act	12/06/19	Decided
38	N.I.ACT/25/2015	26/02/2015	MS JAI BABA Vs. HANUMAN SINGH	NI Act	11/06/19	Decided
39	N.I.ACT/224/2015	20/04/2015	MS LAXMI Rice Vs. MS HARGOBIND	NI Act	09/12/19	Decided
40	N.I.ACT/55/2015	07/05/2015	BALWAN Vs. RAHUL	NI Act	14/0819	Decided
41	N.I.ACT/61/2015	25/05/2015	THE FTBK Vs. OMPARKASH	NI Act	20/05/19	Decided
42	N.I.ACT/67/2015	26/05/2015	THE FTB Vs. GURWINDER	NI Act	13/05/19	Decided

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43	N.I.ACT/69/2015	26/05/2015	DAYA SINGH Vs. SUBASH KUMAR	NI Act	18/09/19	Decided
44	N.I.ACT/74/2015	29/05/2015	PARGAT Vs. SUBHASH	NI Act	17/09/19	Decided
45	N.I.ACT/91/2015	30/07/2015	KARAM SINGH Vs. SWARAN SINGH	NI Act	27.02.2020	Decided
46	N.I.ACT/95/2015	04/08/2015	NACHHATER SINGH Vs. SWARN	NI Act	17/08/19	Decided
47	N.I.ACT/99/2015	13/08/2015	THE FTB Vs. BALINDER	NI Act	27/05/19	Decided
48	N.I.ACT/100/2015	18/08/2015	SHGBVs. JAGDISH SINGH	NI Act	07/11/19	Decided
49	N.I.ACT/112/2015	20/08/2015	SHGB Vs. RAJESH KUMAR	NI Act	11/06/19	Decided
50	N.I.ACT/114/2015	20/08/2015	SAHGB Vs. MADAN	NI Act	01/10/19	Decided
51	N.I.ACT/120/2015	28/08/2015	SHGB Vs. SAINSI RAM RATHI	NI Act	20/12/19	Decided
52	N.I.ACT/135/2015	17/09/2015	BAL KRISHAN Vs. RAJPAL	NI Act	20/12/19	Decided
53	N.I.ACT/159/2015	09/10/2015	SHGB Vs. JANGIR	NI Act	10/05/19	Decided
54	N.I.ACT/160/2015	09/10/2015	SHGB Vs. TEK RAM	NI Act	30/10/19	Decided
55	N.I.ACT/168/2015	16/10/2015	BALJEET SINGH Vs. SANDEEP URF KHALI	NI Act	03.2.20	Decided
56	N.I.ACT/173/2015	23/10/2015	The FTB vs Vijay	NI Act	02/09/19	Decided
57	N.I.ACT/193/2015	19/11/2015	The FTB vs Sawan	NI Act	15.01.20	Decided
58	N.I.ACT/194/2015	19/11/2015	PRIMARY Vs. PREM CHAND	NI Act	24/07/19	Decided
59	N.I.ACT/196/2015	19/11/2015	The FTB Vs. KRISHAN	NI Act	15/05/19	Decided
60	N.I.ACT/206/2015	30/11/2015	MS SACH DAIRR Vs. HERMAN MILK FOODS	NI Act	27.04.20	Charge
61	N.I.ACT/210/2015	02/12/2015	DALJINDER KAUR Vs. BABLU SINGH	NI Act	04.03.2020	Decided
62	N.I.ACT/216/2015	16/12/2015	JASBIR Vs. RAMESH	NI Act	12/09/19	Decided
	Remaining cases					
63	CHI/43/2015	11/02/2015	STATE Vs. PARDEEP	323	29/07/19	Decided
64	COMI/10/2015	19/02/2015	PAPPU Vs. PALA RAM	323	25/07/19	Decided
65	CHI/51/2015	21/02/2015	STATE Vs. RANI DEVI	498 A	16/12/19	Decided
66	COMI 12/2015	23/02/2015	Lakhwinder vs Jasbir	323	3.4.19	Decided
67	CHI/55/2015	25/02/2015	STATE Vs. SATNAM SINGH	393	26/07/19	Decided
68	CHI/67/2015	12/03/2015	STATE Vs. NASEEB	304 A	07/08/19	Decided
69	CHI/69/2015	13/03/2015	STATE Vs. ARVINDER	323	23.01.20	Decided
70	CS/115/2015	13/03/2015	BACHAN KAUR Vs. ROLLU	PI	05/17/19	Decided
71	CM/5/2015	13/03/2015	HARDIAL Vs. MS KALER	CM	29.02.2020	Decided
72	CS/122/2015	17/03/2015	RAMPHAL Vs. ISHWAR	MI	26/08/19	Decided
73	COMI/20/2015	18/03/2015	BALAM SINGH Vs. DALBIR	323	05.2.20	Decided
74	CS/125/2015	18/03/2015	MAHINDER Vs. HARDIT	Poss.	05.02.20	Decided
75	COMI/22/2015	20/03/2015	MICKY JAIN Vs. AMANDEEP	420	03/06/19	Decided
76	CHI/83/2015	25/03/2015	STATE Vs. BALAM SINGH	323	05.2.20	Decided
77	CHI/92/2015	30/03/2015	STATE Vs DHARMVEER	279	01/10/19	Decided
78	CHI/94/2015	01/04/2015	STATE Vs. PARVEEN	380	11/06/19	Decided
79	COMI/24/2015	03/04/2015	SUMITRA DEVI Vs. ZILE	498A	12.03.20	Decided
80	CHI/97/2015	06/04/2015	STATE Vs. ASHWANI	354A	27/05/19	Decided
81	CHA/108/2015	04/04/2015	STATE Vs. DINESH	A.Act	27/08/19	Decided
82	MNT125/19/2015	08/04/2015	RAJ KUMARI Vs. VRINDER	125	03/05/19	Decided
83	COMA 44/2015	16/04/2015	Priya vs Bharat	DV Act	07/11/19	Decided
84	CHA/127/2015	17/04/2015	STATE Vs. DILBAG		11/06/19	Decided
85	CHI/111/2015	22/04/2015	STATE Vs. KAMAL	Ex. Act	27/08/19	Decided

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86	CHA/133/2015	24/04/2015	STATE Vs. BHAGWAN DASS	EX Act	03/05/19	Decided
87	CS/182/2015	27/04/2015	SATYAWAN Vs. JAGDISH	PI	06/05/2019	Decided
88	CHI/120/2015	01/05/2015	STATE Vs. GURPAL SINGH	279	21/09/19	Decided
89	CHI/123/2015	04/05/2015	STATE Vs. SUKHVINDER	323	07/08/19	Decided
90	CHA/141/2015	06/05/2015	STATE Vs. DARSHAN	PP Act	20/08/19	Decided
91	CS/199/2015	11/05/2015	RAKESH GALGAT Vs. GYAN	Rec.	22.01.20	Decided
92	CHA/155/2015	12/05/2015	STATE Vs. JOGINDER	NDPS	10/05/19	Decided
93	CHI/129/2015	13/05/2015	STATE Vs. MANISH	323	11/12/19	Decided
94	CS/206/2015	14/05/2015	SBI Vs. MOHAN SINGH	Rec.	14/05/2019	Decided
95	CHI/134/2015	15/05/2015	STATE Vs. JAGTAR SINGH	323	26/07/19	Decided
96	CHI/136/2015	15/05/2015	STATE Vs. JOGINDER	323	16.04.20	Pws
97	CS/213/2015	19/05/2015	GURMINDER PAL Vs. AMRITPAL ETC	Decl.	29.04.20	Pws
98	CHI/143/2015	21/05/2015	STATE Vs. RAKESH KUMAR	498 A	03/06/19	Decided
99	CHA/178/2015	25/05/2015	STATE Vs. KALWANT	Ex Act	03/05/19	Decided
100	CS/226/2015	27/05/2015	HAWA Vs. DALBIR	SP	18.04.20	Rebuttal
101	CHI/154/2015	30/05/2015	STATE Vs. BHARAT SINGH	498A	11/07/19	Decided
102	CHI/156/2015	30/05/2015	STATE Vs. RAJESH etc.	380	08/04/2019	Decided
103	CS/254/2015	02/06/2015	MADAN GOPAL Vs. SUDARSHAN KUMAR	Decl.	17/07/19	Decided
104	CHI/164/2015	10/06/2015	STATE Vs. SUSHIL	323	21/05/19	Decided
105	CHI/172/2015	03/07/2015	STATE Vs. SOMA	279	20/05/19	Decided
106	CHI 171/2015	03/07/2015	State vs Balbir	174A	02/04/2019	Decided
107	CHI/174/2015	04/07/2015	STATE Vs. LAKHWINDER	279	14/12/19	Decided
108	CHI/178/2015	04/07/2015	STATE Vs. AANU RAM	323	15.2.20	Decided
109	CHA/216/2015	06/07/2015	STATE Vs. GULMAIL SINGH URP MELA	NDPS	13/09/19	Decided
110	COMA/59/2015	06/07/2015	BALA DEVI Vs. SATYA PAL	DV Act	08/07/19	Decided
111	COMI/41/2015	07/07/2015	JAGTAR SINGH Vs. BINDER	323	25/07/19	Decided
112	CS/549/2015	07/07/2015	NARESH KUMAR Vs. KANSA RAM	Rec.	17/05/2019	Decided
113	CHI/191/2015	08/07/2015	STATE Vs. ANIL	323	03/08/19	Decided
114	CHI/210/2015	09/07/2015	STATE Vs. ISHWER SINGH	353	11/09/19	Decided
115	CHA/240/2015	10/07/2015	STATE Vs. JAGDEEP	Ex Act	02/05/19	Decided
116	CHA/255/2015	13/07/2015	STATE Vs. SANNY	G.Act	10/07/19	Decided
117	CHI/221/2015	14/07/2015	STATE Vs. RAMANDEEP	323	02/11/19	Decided
118	CHA/269/2015	16/07/2015	STATE Vs. GURDEEP SINGH	A.Act	12/07/19	Decided
119	CS 304/2015	17/07/2015	BHAJAN LAL VS SATNAM	Poss.	16/10/19	Decided
120	COMI/45/2015	20/07/2015	KASHMIR SINGH Vs. AMERJEET SINGH	420	09.04.20	Pr.C. Evi.
121	COMI/47/2015	23/07/2015	CHARANJEET SINGH Vs. KAMALJEET KOUR	500	10/07/19	Decided
122	CHI/232/2015	23/07/2015	STATE Vs. RINKA	279	04/7/19	Decided
123	CHA/283/2015	28/07/2015	STATE Vs. HARENDER	Ex Act	13/05/19	Decided
124	CS/325/2015	28/07/2015	AJAY KUMAR Vs. PUSHPA	Decl.	29./04/19	Decided
125	CHI 239/2015	4/08/2015	State vs Parmod	160	03/04/19	Decided
126	CS/352/2015	05/08/2015	SULTAN SINGH Vs. JITENDER KUMAR	Decl.	30/04/2019	Decided
127	COMI/51/2015	05/08/2015	DARSHO Vs. JALKAUR WIDOH	420	15/07/19	Decided
128	CHI/242/2015	11/08/2015	STATE Vs. RAJESH ALIAS RAJU	323	02/05/19	Decided
129	CHI/248/2015	13/08/2015	STATE Vs. BONA URF MUKESH	323	23/09/19	Decided
130	COMA/67/2015	18/08/2015	SARVJEET KAUR Vs. MAKHAN SINGH	DV Act	18/04/19	Decided

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131	COMA/69/2015	24/08/2015	Kamaljeet vs Raj Kumar	DV Act	06/05/19	Decided
132	CS/400/2015	25/08/2015	GOPAL Vs. DHBVNL	Decl.	20/08/19	Decided
133	CHI/270/2015	26/08/2015	STATE Vs. NASEEB CHAND	279	03/12/2019	Decided
134	CHI/283/2015	08/09/2015	STATE Vs. VINOD KUMAR	279	05/07/19	Decided
135	COMA/78/2015	10/09/2015	MAMTA Vs. SANDEEP KUMAR	DV Act	07/09/19	Decided
136	CHA/349/2015	14/09/2015	STATE Vs. ANMOL	A.Act	29./04/19	Decided
137	CHI/288/2015	14/09/2015	STATE Vs. BHANTA SINGH	323	08.04.20	Pws
138	CHI/290/2015	16/09/2015	STATE Vs. SANTOSH	380	18/05/19	Decided
139	COMI/71/2015	16/09/2015	SURESH Vs. KAMAL	323	07.04.20	Final order
140	CHI/293/2015	18/09/2015	STATE Vs. AJAY KUMAR	379	19/09/19	Decided
141	CHI/296/2015	21/09/2015	STATE Vs. OM PARKASH	323	13/09/19	Decided
142	CS/448/2015	22/09/2015	NEW MODEL Vs HUDA	MI	11/09/19	Decided
143	CS/450/2015	23/09/2015	SEEMA VS BSEH	Decl.	15/05/19	Decided
144	CHI/303/2015	25/09/2015	STATE Vs. SUMIT BHATIA	323	11/12/19	Decided
145	CHI/305/2015	28/09/2015	STATE Vs. JAGBIR	294	22/07/19	Decided
146	CS 460/2015	28/09/2015	Satpal Jain vs Suresh	Decl.	27.04.20	Rebuttal
147	CHA 379/2015	29/09/2015	State vs Kuldeep etc	G.Act	19.10.19	Decided
148	CHI/307/2015	30/09/2015	STATE Vs. HARJEET SINGH	323	14/06/19	Decided
149	CHI/314/2015	03/10/2015	STATE Vs. SURESH KUMAR	323	16/07/19	Decided
150	CHA/385/2015	03/10/2015	STATE Vs. JARNAIL SINGH	Ex Act	06/05/19	Decided
151	CHI/317/2015	06/10/2015	STATE Vs. BALKAR SINGH	279	17/09/19	Decided
152	CS/474/2015	06/10/2015	Kuldeep vs Gen.Public	Decl.	27.04.20	Pws
153	CHA/406/2015	16/10/2015	STATE Vs. MUKESH	G.Act	14/05/19	Decided
154	COMI/80/2015	19/10/2015	JASBIR SINGH Vs. DILBAG	420	09.04.20	P.C.Evi
155	CHA/411/2015	20/10/2015	STATE Vs. SANDEEP	Ex Act	22/08/19	Decided
156	MNT125/33/2015	23/10/2015	GOURA Vs. SUNIL	125	17/05/2019	Decided
157	CHI/335/2015	26/10/2015	STATE Vs. AJAY KUMAR	323	10/09/19	Decided
158	CHI/336/2015	26/10/2015	STATE Vs. SURESH BHATIA	427	26.02.20	Decided
159	CHI 349/2015	17/11/2015	STATE VS ROHTASH ETC	323	30.04.20	Dws
160	CS/509/2015	16/11/2015	CHANDU RAM Vs. JANGIR	SP	06/09/19	Decided
161	CHI/347/2015	17/11/2015	STATE Vs. VINOD	323	15.05.20	APP
162	CHI/351/2015	17/11/2015	STATE Vs. RAM KUMAR	323	09/05/19	Decided
163	CS/519/2015	30/11/2015	LAL SINGH Vs. BHAJAN	PI	16/12/19	Decided
164	CHI/363/2015	01/12/2015	STATE Vs. SUMIT	323	3.10.19	Decided
165	CHI/369/2015	04/12/2015	STATE Vs. HANSRAJ	420	20/12/19	Decided
166	CS/526/2015	04/12/2015	MS BHOLE Vs. MS NAVEEN	Rec.	10/05/19	Decided
167	COMI/93/2015	10/12/2015	CHIMAN LAL Vs. SATNAM	420	04/06/19	Decided
168	CHI/378/2015	15/12/2015	State vs Parveen	379	24/07/19	Decided
169	CS/545/2015	17/12/2015	RAKESH Vs. RATNU	Inj.	09.04.20	Cons.
170	CS/547/2015	18/12/2015	RADHEY SHYAM Vs. KAMLESH	Decl,	06/05/2019	Decided
171	CS/560/2015	18/12/2015	RAVI Vs. CHARANJEET	Rec.	26/04/19	Decided
172	CHI/381/2015	18/12/2015	STATE Vs. BHARPAI DEVI	323	25/07/19	Decided
173	CHI/383/2015	19/12/2015	STATE Vs. RAMA	323	10/12/19	Decided
174	CS/552/2015	21/12/2015	JOGINDER Vs BEEH	Decl,	09/05/19	Decided
175	CHA/483/2015	22/12/2015	STATE Vs. ASHWANI	G.Act	30/04/19	Decided
176	COMI/95/2015	22/12/2015	SURESH Vs. PAWAN	323	30.04.20	Dws
177	COMA/102/2015	22/12/2015	Veera vs Buta	DV Act	15/05/19	Decided
178	CHI/3/2016	02/01/2016	STATE Vs. KULDEEP	379	10/17/19	Decided
179	CS/1/2016	02/01/2016	SOHAN Vs. AMARJEET	Poss.	26/04/2019	Decided
180	COMI/1/2016	19/01/2016	JOGINDER Vs. SURJEET	323	28.04.20	APP
181	COMI/2/2016	20/01/2016	OM PARKESH Vs. MANGE	420	06/06/19	Decided
182	CS/23/2016	20/01/2016	KAPIL Vs. RAMESH	Decl.	06/05/19	Decided
183	CHI/24/2016	02/02/2016	STATE Vs. ANITA	380	05/20/19	Decided
184	CHI/26/2016	04/02/2016	STATE Vs. SHAKTIPAL	457	05/07/19	Decided
185	CHI/27/2016	04/02/2016	STATE Vs. PAWAN	420	07/03/19	Decided

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186	CHA/25/2016	05/02/2016	STATE Vs. SONU GILL	NDPS	12/07/19	Decided
187	CHA/40/2016	09/02/2016	STATE Vs. PAYARELAL	A.Act	10/04/19	Decided
188	CS 49/2016	09/02/2016	Babu vs Lachmman	Rec.	07/05/19	Decided
189	CHA/41/2016	09/02/2016	STATE Vs. KULDEEP	A.Act	05/24/19	Decided
190	CHI/35/2016	09/02/2016	STATE Vs. ASHOK KUMAR	160	06/04/19	Decided
191	CHA/43/2016	10/02/2016	STATE Vs. RAMDASS	G.Act	09/18/19	Decided
192	CS/52/2016	15/02/2016	OM PATI Vs. ROSHAN LAL	Rec.	20/08/19	Decided
193	CHI/38/2016	15/02/2016	STATE Vs. ISHWARJOT	323	05.02.20	Decided
194	COMI 7/2016	17/02/2016	Harpal vs Surjeet	323	15.04.20	AFC Evi
195	CHI 60/2016	22/03/2016	State vs Jogender	457	17.02.20	Decided
196	CS 111/16	28/03/16	Sukhdev vs Mela	Dec l.	04.03.2020	Decided
197	CHI 66/2016	28/03/2016	State vs Jagdish	457	13/09/19	Decided
198	CHI 72/16	29/03/16	State vs Suresh	323	31.01.20	Decided
199	CS 112/2016	31/03/2016	Banwari vs GTL	Poss.	10/05/19	Decided
200	CHA 101/2016	1/04/2016	State vs Gurmail	Ex Act	02/05/19	Decided

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**ACTION PLAN FOR THE YEAR 2019-2020, COURT OF SH.AZAD SINGH, Civil Judge (Jr.Divn)-cum-JMIC,
TOHANA.AS ON 31.03.2020**

EXECUTION CASES LIST

Sr. No.	Case No./ CIS No.	Date of Institution	Parties Name	Kind	Next Date	Stage
1	Crmp/10/2018	16-03-2018	Princi Vs Rajbir Singh	Execution Crl.	09-08-2019	Decide
2	Crmp/15/2018	19-05-2018	Niharika Bhatia Vs Sumit Kumar	Execution Crl.	21-08-2019	Decide
3	EXE/17/2018	29-05-2018	M/s Sant Ram Mange Ram through Prop Tarsem Kumar Vs M/s Nandu Kariyana Store, through prop. Parvesh	Execution Civil	21-12-2019	Decide
4	EXE/22/2018	04-07-2018	Angrejo Vs Sunita	Execution Civil	16-08-2019	Decide
5	EXE/29/2018	19-07-2018	Sabtir Singh Vs Divisional Forest Officer	Execution Civil	27-09-2019	Decide
6	Crmp/22/2018	18-09-2018	Ratno Vs Prem Chand	Execution Crl.	29-07-2019	Decide
7	EXE/35/2018	29-09-2018	Golu Kaur Vs DHBVNL	Execution Civil	31-08-2019	Decide
8	Crmp/27/2018	14-12-2018	Renu Vs Jaswant Singh	Execution Crl.	02-09-2019	Decide
9	EXE/50/2018	17-12-2018	M/s Navjivan Industries through its prop Mukesh Kumar Vs Sanjay Jindal	Execution Civil	17-12-2019	Decide
10	EXE/6/2019	21-01-2019	Mukesh Bansal Vs Seema	Execution Civil	03-04-2020	Confor- mation
11	EXE/8/2019	01-02-2019	Gaurav Goyal Vs Branch Manager The New India Insurance	Execution Civil	16-09-2019	Decide
12	EXE/9/2019	01-02-2019	Rajesh @ Rajesh Kumar Vs Gram Panchyat vill. Parta	Execution Civil	18-07-2019	Decide
13	Crmp/16/2019	14-03-2019	Princi Vs Rajbir Singh	Execution Crl.	09-08-2019	Decide

CIVIL AND CRIMINAL CASES LIST

14	Cs/25/2016	22. Jan. 2016	Balwinder Singh Vs Hazara Singh	Declaration	09-04-2020	Arguments
15	Cs/228/2016	4. Jul. 2016	Hardev Singh Vs Balwinder Singh	Possession	05-11-2019	Decide
16	Cs/363/2016	5. Sep. 2016	Bansi Lal Vs Pirthi	P. Injunction	30-05-2019	Decide
17	N.i.act/114/2016	27. Jul. 2017	Mukesh Vs. Risala	N.I. Act	04-01-2020	Decide
18	Cs/332/2016	19. Aug. 2016	Gurcharan kaur Vs Navdeep Kaur	Declaration	15-04-2020	Rebuttal
19	N.i.act/140/2016	9. Sep. 2016	Karan Atree Vs Amit Kumar Narang	N.I. Act	04-04-2020	Defence Evidence
20	Cs/428/2016	13. Oct. 2016	Balwinder Singh Vs Jaswant Singh	P. Injunction	09-04-2020	Arguments
21	N.i.act/169/2016	18. Oct. 2016	Karan Atree Vs Padma Kumari Narang	N.I. Act	03-02-2020	Decide
22	Cs/470/2016	3. Nov. 2016	Saundha alias Tota Singh Vs Pritam Singh	Possession	17-05-2019	Decide
23	CS/492/ 2016	17. Nov. 2016	Mukesh Vs. Administrative	Decl.	17-02-2020	Decide
24	N.i.act/225/2016	22. Nov. 2016	Rajesh Vs Daya Krishan Gill	N.I. Act	16-04-2020	Reply
25	CHI/6/2017	3. Jan. 2017	State Vs Shilu	379 IPC	04-12-2019	Decide
26	CHI/15/2017	6. Jan. 2017	State Vs Rajkumar	354, 323 IPC	17-07-2019	Decide
27	CHI/21/2017	6. Jan. 2017	State Vs Madan lal	186, 332 IPC	09-07-2019	Decide
28	CHI/23/2017	6. Jan. 2017	State Vs Sardual Singh alias Dulla	323, 379 IPC	04-04-2020	Defence Evidence
29	CHI/16/2017	7. Jan. 2017	State Vs Ikbal Singh etc.	148, 323, 506 IPC	31-10-2019	Decide
30	CHI/19/2017	7. Jan. 2017	State Vs Bunty	379, 411 IPC	30-07-2019	Decide
31	Cs/12/2017	10. Jan. 2017	Beer Singh Vs DHBVNL	Declaration	11-04-2019	Decide
32	CHI/28/2017	11. Jan. 2017	State Vs Bunty	457, 380 IPC	10-10-2019	Decide
33	CHA/28/2017	12. Jan. 2017	State Vs Surender alias Chinda	Excise Act	24-05-2019	Decide
34	CHI/29/2017	12. Jan. 2017	State Vs Krishan @ kalia	457, 380 IPC	30-04-2019	Decide
35	CHI/32/2017	16. Jan. 2017	State Vs Sunny	420, 406 IPC	04-02-2020	Decide
36	CHA/33/2017	16. Jan. 2017	State Vs Happy alias Bona	Gambling Act	30-05-2019	Decide
37	COMA/2/2017	17. Jan. 2017	Rekha Vs Ajay Kumar	D.V. Act	26-08-2019	Decide

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38	CHI/33/2017	19. Jan. 2017	State Vs Dalbir	294, 323, 506 IPC	15-04-2020	Arguments
39	CHI/34/2017	19. Jan. 2017	State Vs Gurjiwan Singh	279, 336 IPC	29-04-2019	Decide
40	CHA/36/2017	19. Jan. 2017	State Vs Ram Lal	Gambling Act	18-04-2019	Decide
41	Cs/34/2017	24. Jan. 2017	Gurmeet Kaur Vs Hazara Singh	Declaration	22-05-2019	Decide
42	CHI/39/2017	25. Jan. 2017	State Vs Birbal	420, 120 IPC	11-12-2019	Decide
43	CHI/44/2017	25. Jan. 2017	State Vs Raju	323, 341 IPC	16-09-2019	Decide
44	CHI/42/2017	27. Jan. 2017	State Vs Atam parkash	323, 506 IPC	03-02-2020	Decide
45	CHI/46/2017	30. Jan. 2017	State Vs Arun Goyal	380, 411 IPC	19-04-2019	Decide
46	CHI/48/2017	31. Jan. 2017	State Vs Gaurav	279, 337 IPC	20-09-2019	Decide
47	CHI/51/2017	4. Feb. 2017	State Vs Laxman Ram	380, 457 IPC	24-04-2019	Decide
48	CHI/52/2017	4. Feb. 2017	State Vs Lachman @ Lachu	380, 457 IPC	29-04-2019	Decide
49	CHI/53/2017	6. Feb. 2017	State Vs Bhula Ram	323, 325 IPC	09-08-2019	Decide
50	CHI/54/2017	7. Feb. 2017	State Vs Anwar @ kalu	379, 411 IPC	20-04-2019	Decide
51	CHA/60/2017	7. Feb. 2017	State Vs Shashi Kumar	Gambling Act	25-04-2019	Decide
52	CHA/64/2017	9. Feb. 2017	State Vs Rakesh Jain	Explosive Act	15-01-2020	Decide
53	CHI/67/2017	9. Feb. 2017	State Vs Ram Bir Singh	411 IPC	02-07-2019	Decide
54	CHI/68/2017	14. Feb. 2017	State Vs Mange Ram	291 IPC	27-08-2019	Decide
55	CHI/70/2017	14. Feb. 2017	State Vs Monu	380, 457 IPC	23-07-2019	Decide
56	CHA/73/2017	14. Feb. 2017	State Vs Rohtash	Gambling Act	16-08-2019	Decide
57	Cs/57/2017	15. Feb. 2017	Charan Singh Vs Balwinder singh	P. Injunction	03-07-2019	Decide
58	N.i.act/19/2017	16. Feb. 2017	Satpal Vs Sultan	N.I. Act	10-05-2019	Decide
59	CHA/79/2017	17. Feb. 2017	State Vs Leelu Ram	Gambling Act	21-05-2019	Decide
60	N.i.act/23/2017	20. Feb. 2017	Bajrang Lal Vs Bhavnish Kumar	N.I. Act	23-09-2019	Decide
61	Cs/69/2017	21. Feb. 2017	Jaswant Singh Khobra Ex. Vice President MC Tohana Vs Sandeep Salonki Sectetary	Declaration	12-04-2019	Decide
62	N.i.act/27/2017	1. Mar. 2017	Punjab National Bank through its Branch Manager Sh. Nand Gopal Aggarwal Vs Amandeep	N.I. Act	20-05-2019	Decide
63	CHI/76/2017	1. Mar. 2017	State Vs Ravipal Ravi	279, 337 IPC	02-11-2019	Decide
64	COMA/33/2017	8. Mar. 2017	Municipal Committee Vs Bala	M.C. Act	29-05-2019	Decide
65	Cs/74/2017	8. Mar. 2017	Balkar singh Vs Sukhdev Singh	Declaration	10-05-2019	Decide
66	Cs/77/2017	8. Mar. 2017	Gurmeet Kaur Vs Sukhdev Singh	Declaration	10-05-2019	Decide
67	COMA/35/2017	9. Mar. 2017	Ritu Vs Rajinder Kumar	D.V. Act	20-04-2019	Decide
68	CHI/81/2017	10. Mar. 2017	State Vs Parbhat @ Nanhu	379, 411 IPC	25-07-2019	Decide
69	N.i.act/39/2017	14. Mar. 2017	Devinder Singh Vs Satwinder Singh	N.I. Act	09-09-2019	Decide
70	N.i.act/40/2017	14. Mar. 2017	Sachin Vs Jhanda Singh alias Jhanda Ram	N.I. Act	28-05-2019	Decide
71	CHI/82/2017	14. Mar. 2017	State Vs Dr. Surinder Kaur Thind	416 IPC	04-03-2020	Decide
72	CHI/83/2017	15. Mar. 2017	State Vs Jaggi Ram	457, 380 IPC	28-05-2019	Decide
73	CHI/85/2017	15. Mar. 2017	State Vs Satnam Singh	323, 506 IPC	19-07-2019	Decide
74	CHI/87/2017	16. Mar. 2017	State Vs Krishan Lal	279, 304A IPC	09-12-2019	Decide
75	N.i.act/41/2017	17. Mar. 2017	Punjab National Bank through its Branch Manager Vs Sanjay Khan	N.I. Act	03-08-2019	Decide
76	Cs/91/2017	18. Mar. 2017	Shankar Singh Vs Kapil Dev	Declaration	15-04-2020	Reply
77	CHI/92/2017	21. Mar. 2017	State Vs Bhagwan Singh	323, 354 IPC	06-02-2020	Decide
78	N.i.act/48/2017	23. Mar. 2017	M/s Sethi Cold Store through its Partner Himanshu Sethi Vs M/s Roopam Farm through Roopam Sharma authorized signatory and proprietor	N.I. Act	24-02-2020	Decide
79	N.i.act/50/2017	23. Mar. 2017	M/s Sethi Cold Store through its Partner Himanshu Sethi Vs M/s Roopam Farm through Roopam Sharma authorized signatory and proprietor	N.I. Act	24-02-2020	Decide
80	CHI/95/2017	23. Mar. 2017	State Vs Prabhu Ram	323, 506 IPC	31-07-2019	Decide
81	N.i.act/52/2017	28. Mar. 2017	Bhira Ram Vs Balbir Ghagga	N.I. Act	29-05-2019	Decide

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82	CHI/96/2017	28. Mar. 2017	State Vs Sunny	379 IPC	27-08-2019	Decide
83	CHA/121/2017	30. Mar. 2017	State Vs Harpal Ram	Gambling Act	29-05-2019	Decide
84	CHA/122/2017	30. Mar. 2017	State Vs Ram Niwas	Excise Act	05-07-2019	Decide
85	N.i.act/54/2017	31. Mar. 2017	Surender Vs Sukhchain Singh	N.I. Act	30-05-2019	Decide
86	CHI/101/2017	1. Apr. 2017	State Vs Panveer	323, 341 IPC	31-08-2019	Decide
87	CHI/105/2017	7. Apr. 2017	State Vs Gagandeep	420, 312 IPC	10-04-2020	Arguments
88	CHI/108/2017	7. Apr. 2017	State Vs Sumit Kumar	379 IPC	13-02-2020	Decide
89	N.i.act/58/2017	10. Apr. 2017	Kultar Vs Satish Kumar	N.I. Act	21-05-2019	Decide
90	CHI/114/2017	11. Apr. 2017	State Vs Jaspreet Singh	323, 506 IPC	08-11-2019	Decide
91	CHI/116/2017	15. Apr. 2017	State Vs Lali Singh	279, 304A IPC	09-01-2020	Decide
92	CHA/136/2017	15. Apr. 2017	State Vs Mahinder Singh	Excise Act	10-05-2019	Decide
93	CHI/119/2017	17. Apr. 2017	State Vs Gulab Singh	323, 354 IPC	17-12-2019	Decide
94	CHI/122/2017	18. Apr. 2017	State Vs Gursewak Singh	323, 325 IPC	03-03-2020	Decide
95	Cs/120/2017	18. Apr. 2017	Manjeet Kaur Vs Mandeep kaur	Declaration	19-04-2019	Decide
96	N.i.act/63/2017	19. Apr. 2017	Lajpat Rai Bhutani Vs Sukhdeep Singh	N.I. Act	02-08-2019	Decide
97	CHI/123/2017	19. Apr. 2017	State Vs Balwant Singh@Mota	379 IPC	30-07-2019	Decide
98	CHI/124/2017	19. Apr. 2017	State Vs Suraj	457, 380 IPC	11-10-2019	Decide
99	CHA/142/2017	19. Apr. 2017	State Vs Leelu Ram	Gambling Act	26-04-2019	Decide
100	CHI/129/2017	26. Apr. 2017	State Vs Jagmail	323, 506 IPC	09-07-2019	Decide
101	CHI/130/2017	27. Apr. 2017	State Vs Harminder singh	279, 304A IPC	31-05-2019	Decide
102	CHI/132/2017	28. Apr. 2017	State Vs Kanwaljit Kaur	182 IPC	15-04-2020	Arguments
103	CHI/133/2017	29. Apr. 2017	State Vs kavi@Uda	457, 380 IPC	11-12-2019	Decide
104	CHI/134/2017	29. Apr. 2017	State Vs Rajinder	323, 325 IPC	15-04-2020	Arguments
105	N.i.act/70/2017	1. May. 2017	Sartaj Singh Vs Kartik Sharma	N.I. Act	10-02-2020	Decide
106	N.i.act/79/2017	6. May. 2017	The Fatehabad DPARD Bank Vs Parmanand	N.I. Act	15-01-2020	Decide
107	Cs/153/2017	6. May. 2017	Pardeep Kumar Vs Board of School Education Haryana through its Secretary	Declaration	28-05-2019	Decide
108	CHI/138/2017	8. May. 2017	State Vs Suresh Kumar	323, 325 IPC	21-05-2019	Decide
109	COMI/23/2017	12. May. 2017	Surmukh Singh Vs Baljeet Singh	499, 500 IPC	18-10-2019	Decide
110	COMI/24/2017	12. May. 2017	Om Parkash Vs Baljeet singh	499, 500 IPC	18-10-2019	Decide
111	COMI/25/2017	12. May. 2017	Surender Pal Vs Baljeet singh	499, 500 IPC	18-10-2019	Decide
112	COMI/26/2017	12. May. 2017	Kashmir Singh Vs Baljeet Singh	499, 500 IPC	18-10-2019	Decide
113	COMI/27/2017	12. May. 2017	Sham Lal Vs Baljeet singh	499, 500 IPC	18-10-2019	Decide
114	N.i.act/93/2017	12. May. 2017	M/s Sethi Brothers through its Prop Davender Sethi Vs Roshan Lal Goyal	N.I. Act	21-05-2019	Decide
115	COMA/42/2017	15. May. 2017	Rajni Vs Sanjay Kumar	D.V. Act	20-08-2019	Decide
116	COMA/45/2017	20. May. 2017	Jugni Devi Vs Peer Chand	D.V. Act	10-04-2019	Decide
117	N.i.act/96/2017	20. May. 2017	The Fatehabad DPARD Bank Vs Darshan Singh	N.I. Act	31-07-2019	Decide
118	CHI/147/2017	20. May. 2017	State Vs Jassa Singh	457, 380 IPC	06-07-2019	Decide
119	CHI/148/2017	20. May. 2017	State Vs Rajender Singh	279, 304A IPC	12-09-2019	Decide
120	N.i.act/98/2017	22. May. 2017	Sushil Gill prop M/s Guru Kirpal Automobile Vs Jitender	N.I. Act	24-02-2020	Decide
121	Cs/175/2017	23. May. 2017	Sumesh Rani Vs Lalit Kumar	Declaration	31-08-2019	Decide
122	N.i.act/103/2017	25. May. 2017	Rajesh Kumar Principal Defence P.G College of Education Vs Satish Kumar	N.I. Act	19-02-2020	Decide
123	N.i.act/104/2017	25. May. 2017	Janak Singh Vs Jaswant Singh	N.I. Act	26-02-2020	Decide
124	N.i.act/108/2017	31. May. 2017	heritage School Vs Rajesh Kumari	N.I. Act	07-09-2019	Decide
125	Cs/185/2017	31. May. 2017	Manju Bala Vs M/s Garg Agro Vet Industries	Recovery	17-05-2019	Decide
126	Cs/191/2017	31. May. 2017	Kuldeep Singh Vs Amar Kaur	Possession	31-05-2019	Decide
127	N.i.act/110/2017	1. Jun. 2017	Ashish Kumar Vs Sushil Kumar	N.I. Act	01-07-2019	Decide
128	N.i.act/111/2017	1. Jun. 2017	Ashish Kumar Vs V.K.Agency	N.I. Act	23-09-2019	Decide
129	N.i.act/112/2017	1. Jun. 2017	Ashish Kumar Vs Bishnoi Milk Sales Agency	N.I. Act	05-11-2019	Decide

130	N.i.act/113/2017	1. Jun. 2017	Ashish Kumar Vs Dashmesh Milk Trading Company	N.I. Act	16-01-2020	Decide
131	COMI/33/2017	3. Jun. 2017	Ranjit Kaur Vs Jasmit Kaur @ Kawaljeet Kaur @ Kami	499, 500 IPC	23-05-2019	Decide
132	COMI/35/2017	6. Jun. 2017	Ginder Ram Vs Suchdev alias Sukha alias Naibi	499, 500 IPC	19-07-2019	Decide
133	N.i.act/121/2017	7. Jun. 2017	The Fatehabad District Primary Co-op Agri and Rural Dev Bank Ltd. Vs Kala	N.I. Act	20-05-2019	Decide
134	N.i.act/124/2017	12. Jun. 2017	The Fatehabad District Primary Co-op Agri and Rural Bank Ltd. Vs Rasbir	N.I. Act	22-10-2019	Decide
135	CHI/156/2017	12. Jun. 2017	State Vs Gurmej URF Billa	380, 457 IPC	30-04-2019	Decide
136	CHA/193/2017	12. Jun. 2017	State Vs Prem Singh	NDPS Act	14-01-2020	Decide
137	CHI/158/2017	13. Jun. 2017	State Vs Ajit Sing	385, 447 IPC	30-04-2019	Decide
138	CHI/160/2017	13. Jun. 2017	State Vs Chotu etc.	323, 427 IPC	10-04-2019	Decide
139	N.i.act/129/2017	14. Jun. 2017	M/s Sethi Cold Store Kainchi Chowk Behind Rmc Tohana Vs M/s. Roopam Farm	N.I. Act	24-02-2020	Decide
140	CHI/163/2017	14. Jun. 2017	State Vs Balinder	323, 452 IPC	30-04-2019	Decide
141	CHI/166/2017	15. Jun. 2017	State Vs Sunil Kumar	323, 506 IPC	17-04-2020	Procecution Evidence
142	CHI/167/2017	1. Jul. 2017	State Vs Sonu	380 IPC	29-10-2019	Decide
143	Cs/202/2017	1. Jul. 2017	Balwinder Singh Vs BSEH	Declaration	09-04-2019	Decide
144	CHI/177/2017	3. Jul. 2017	State Vs Sagar @ Kanjli	279, 337 IPC	19-10-2019	Decide
145	N.i.act/132/2017	4. Jul. 2017	Rinku Kumar Vs Vikramjeet Singh	N.I. Act	30-05-2019	Decide
146	CHI/179/2017	4. Jul. 2017	State Vs Pardeep Kumar	279, 304A IPC	21-08-2019	Decide
147	CHI/184/2017	6. Jul. 2017	State Vs Rajesh Kumar	323, 498 IPC	03-10-2019	Decide
148	N.i.act/138/2017	7. Jul. 2017	M/s Khurana Electronic through its prop Om Parkash Khurana Vs Gurdeep Singh	N.I. Act	30-05-2019	Decide
149	N.i.act/142/2017	11. Jul. 2017	Raj Kumar Vs Gurjeet singh	N.I. Act	10-05-2019	Decide
150	CHI/186/2017	11. Jul. 2017	State Vs Pala Ram	323, 498A IPC	17-04-2020	Defence Evidence
151	N.i.act/144/2017	12. Jul. 2017	Gagan Vs Rajesh Kumar	N.I. Act	09-12-2019	Decide
152	N.i.act/146/2017	12. Jul. 2017	M/s Rajeshwari Finance Co. through its Prop Raj Vakil Vs Rakesh Kumar	N.I. Act	19-12-2019	Decide
153	N.i.act/147/2017	12. Jul. 2017	Janak Singh Vs Santosh @ K-Santosh	N.I. Act	26-02-2020	Decide
154	CHA/246/2017	13. Jul. 2017	State Vs Ram Lal	Gambling Act	29-05-2019	Decide
155	CHI/188/2017	14. Jul. 2017	State Vs Om Parkash	174 A IPC	30-05-2019	Decide
156	CHI/189/2017	15. Jul. 2017	State Vs Ram Lal	323, 325 IPC	13-12-2019	Decide
157	Cs/242/2017	15. Jul. 2017	Gurpreet Kaur Vs Kuldeep Singh	Declaration	15-04-2020	Defendant Evidence
158	N.i.act/148/2017	17. Jul. 2017	Bharat Bhushan Vs Bharat Sharma	N.I. Act	11-12-2019	Decide
159	CHI/197/2017	19. Jul. 2017	State Vs Rano Bai	323, 506 IPC	15-07-2019	Decide
160	COMI/38/2017	21. Jul. 2017	Hardeep Singh Vs Gurwinder Kaur	436, 34 IPC	19-02-2020	Decide
161	N.i.act/154/2017	21. Jul. 2017	Inder Singh Vs Sandeep	N.I. Act	18-10-2019	Decide
162	Cs/258/2017	24. Jul. 2017	Sukhpal Kaur Vs State of Haryana through Collector	Declaration	06-02-2020	Decide
163	CHA/256/2017	25. Jul. 2017	State Vs Sher Singh	Gambling Act	11-04-2019	Decide
164	CHI/204/2017	26. Jul. 2017	State Vs Sourav	279 IPC	10-04-2019	Decide
165	N.i.act/155/2017	28. Jul. 2017	The Fatehabad DPARD Bank Vs Ram Niwas	N.I. Act	24-01-2020	Decide
166	Cs/260/2017	28. Jul. 2017	Mohit Vs Rohtash	P. Injunction	23-10-2019	Decide
167	CHI/212/2017	29. Jul. 2017	State Vs Gurdeep Singh	182 IPC	23-07-2019	Decide
168	CHI/213/2017	31. Jul. 2017	State Vs Shishan Kumar	341 IPC	30-07-2019	Decide
169	CHI/214/2017	31. Jul. 2017	State Vs Balwant Singh alias Ballu	498A, 323 IPC	04-04-2020	Defence Evidence
170	CHI/217/2017	1. Aug. 2017	State Vs Gurmeet	380, 454 IPC	09-05-2019	Decide
171	N.i.act/160/2017	2. Aug. 2017	Sarva Haryana Gramin Bank Vs Ram Mehar	N.I. Act	26-08-2019	Decide
172	CHI/221/2017	4. Aug. 2017	State Vs Sanjay Kumar	323, 498A IPC	20-08-2019	Decide
173	CHI/223/2017	5. Aug. 2017	State Vs Anil	323, 341 IPC	10-12-2019	Decide

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174	CHI/224/2017	5. Aug. 2017	State Vs Sardul Singh	323, 341 IPC	17-05-2019	Decide
175	CHI/225/2017	5. Aug. 2017	State Vs Buta Singh	323, 341 IPC	31-08-2019	Decide
176	N.i.act/162/2017	8. Aug. 2017	The Fatehabad Distt. Primary Co-op Agri And Rural Dev Bank Ltd. Branch Ofiice Tohana Vs Manoj	N.I. Act	03-01-2020	Decide
177	CHI/227/2017	8. Aug. 2017	State Vs Sanjay KUmar	279, 337 IPC	03-12-2019	Decide
178	CHI/229/2017	9. Aug. 2017	State Vs Kulwinder Singh	379 IPC	22-01-2020	Decide
179	CHI/230/2017	9. Aug. 2017	State Vs Janak Singh Alias Janki	323, 506 IPC	05-09-2019	Decide
180	CHA/272/2017	11. Aug. 2017	State Vs Vikram @ Kala	Excise Act	13-12-2019	Decide
181	N.i.act/167/2017	14. Aug. 2017	Gaurav Grover Vs Rajesh Kumar	N.I. Act	30-05-2019	Decide
182	CHI/232/2017	14. Aug. 2017	State Vs Dilbag Singh	420 IPC	07-03-2020	Decide
183	CHA/274/2017	14. Aug. 2017	State Vs Jeet Singh	Excise Act	10-05-2019	Decide
184	CHA/275/2017	14. Aug. 2017	State Vs Kulwant Singh	Excise Act	09-04-2019	Decide
185	Cs/284/2017	16. Aug. 2017	Sukhdarshan Singh Vs State of Haryana through District Collector	Declaration	16-04-2020	Arguments
186	N.i.act/169/2017	17. Aug. 2017	M/s Chandgi Ram and sons Vs Naresh Kumar	N.I. Act	14-01-2020	Decide
187	Cs/289/2017	18. Aug. 2017	Balwinder Singh Vs Bharpur Singh	Declaration	16-04-2020	Arguments
188	CHI/237/2017	21. Aug. 2017	State Vs Rinku	323, 452 IPC	01-10-2019	Decide
189	CHA/287/2017	21. Aug. 2017	State Vs Jagga Ram	NDPS Act	14-01-2020	Decide
190	CHI/246/2017	24. Aug. 2017	State Vs Janta Singh	323, 325 IPC	23-04-2019	Decide
191	Cs/300/2017	24. Aug. 2017	Pardeep Vs Monika	Declaration	04-04-2020	Plaintiff evidence
192	Cs/302/2017	24. Aug. 2017	Pardeep Vs Sohan Lal	Declaration	04-04-2020	Plaintiff evidence
193	N.i.act/175/2017	30. Aug. 2017	M/s , Prop. Parveen Kumar Vs Buta Singh	N.I. Act	03-07-2019	Decide
194	CHI/248/2017	30. Aug. 2017	State Vs Hanuman	323, 325 IPC	11-10-2019	Decide
195	N.i.act/176/2017	31. Aug. 2017	M/s Baba Rice Soltex Traders through its prop Remesh Vs Mahadev Trading	N.I. Act	20-12-2019	Decide
196	N.i.act/177/2017	4. Sep. 2017	Saffi Garg Vs Jagga Singh @ Jaggi Prop.	N.I. Act	19-08-2019	Decide
197	CHI/251/2017	4. Sep. 2017	State Vs Rohit	379 IPC	19-04-2019	Decide
198	CHI/252/2017	4. Sep. 2017	State Vs Dalsher Singh	323, 325 IPC	20-07-2019	Decide
199	CHA/295/2017	5. Sep. 2017	State Vs Ram Lal	Gambling Act	29-05-2019	Decide
200	N.i.act/180/2017	6. Sep. 2017	Mohit Jain Vs Amandeep	N.I. Act	03-07-2019	Decide

LIST OF ACTION PLAN CASES RELATING TO THE COURT OF SH. PAWAN KUMAR ADDITIONAL CIVIL JUDGE (SENIOR DIVISION)-CUM-SUB DIVISIONAL JUDICIAL MAGISTRATE, RATIA

SR. NO	CASE NO/YEAR	DOI	TITLE	KIND	NEXT DATE	PURPOSE /STATUS
I) 50 Oldest Execution Petitions						
1	EXE/46/2017	12/05/2017	JASWANT SINGH Vs. SANJEEV KUMAR	Execution	18/09/19	Disposed
2	EXE/53/2017	30/05/2017	THE FTB DISTT PRIMARY COOP. AGRI. AND RURAL DEVP. BANK LTD. Vs. CHANDU	Execution	05/12/19	Disposed
3	EXE/54/2017	31/05/2017	THE FTB DISTT PRIMARY COOP. AGRI. AND RURAL DEVP. BANK LTD. Vs. SHUBAS @ SADHU RAM	Execution	28/11/19	Disposed
4	EXE/56/2017	07/07/2017	JASPAL SINGH Vs. DARSHAN LAL	Execution	16/09/19	Disposed
5	EXE/58/2017	07/07/2017	PUNJAB NATIONAL BANK RATIA Vs. AVTAR SINGH	Execution	26/09/19	Disposed
6	EXE/59/2017	07/07/2017	PUNJAB NATIONAL BANK RATIA Vs. HARDEV SINGH	Execution	19/09/19	Disposed
7	EXE/60/2017	07/07/2017	HARJINDER SINGH Vs. SATBIR SINGH	Execution	13/05/19	Disposed
8	EXE/64/2017	20/07/2017	PCARD Vs. AMARJEET SINGH	Execution	06/11/19	Disposed
9	EXE/65/2017	20/07/2017	PCARD Vs. HARJEET SINGH	Execution	09/08/19	Disposed
10	EXE/66/2017	24/07/2017	VED PARKASH Vs. SATENDER KAUR	Execution	21/09/19	Disposed
11	EXE/67/2017	28/07/2017	GAMDOOR SINGH Vs. VINOD KUMAR	Execution	08/01/00	Disposed
12	EXE/69/2017	01/08/2017	MAHENDER SINGH Vs. RAJ KUMAR	Execution	18/04/19	Disposed
13	CRM/9/2017	02/08/2017	PROMILA Vs. AMIT KUMAR	Execution	20/01/20	Disposed
14	EXE/71/2017	03/08/2017	JITENDER PAL Vs. MAHENDER SINGH	Execution	16/05/19	Disposed
15	EXE/73/2017	17/08/2017	AMI CHAND Vs. MANJEET KAUR	Execution	24/09/19	Disposed
16	EXE/76/2017	06/09/2017	THE FTB DISTT PRIMARY COOP. AGRI. AND RURAL DEVP. BANK LTD. Vs. KULDEEP SINGH	Execution	14/08/19	Disposed
17	EXE/78/2017	06/09/2017	PCARD Vs. BALJEET KAUR	Execution	04/07/19	Disposed
18	EXE/79/2017	06/09/2017	PCARD Vs. MILAKH RAJ	Execution	23/07/19	Disposed
19	EXE/80/2017	07/09/2017	SUNNY KUMAR Vs. KULDEEP SINGH	Execution	16/09/19	Disposed
20	EXE/85/2017	17/10/2017	SANDEEP KUMAR Vs. KULDEEP SINGH	Execution	02/07/19	Disposed
21	EXE/87/2017	04/12/2017	BRIJ LAL Vs. SUNIL KUMAR	Execution	06/08/19	Disposed
22	EXE/88/2017	16/12/2017	SURAJ MOHAN SHARMA Vs. SATISH KUMAR	Execution	06/09/19	Disposed
23	EXE/89/2017	16/12/2017	BALBIR SINGH Vs. HARJARI	Execution	29/07/19	Disposed
24	EXE/1/2018	05/01/2018	PUNJAB AND SIND BANK Vs. KRISHAN KUMAR	Execution	26/08/19	Disposed
25	EXE/2/2018	09/01/2018	THE FTB DISTT PRIMARY COOP. AGRI. AND RURAL DEVP. BANK LTD. Vs. GURPREET SINGH	Execution	04/05/19	Disposed
26	EXE/3/2018	09/01/2018	PUNJAB AND SIND BANK RATIA Vs. JASPREET	Execution	31/08/19	Disposed
27	EXE/4/2018	17/01/2018	OM PARKASH Vs. MANGAT RAM	Execution	17/12/19	Disposed
28	EXE/5/2018	02/02/2018	TIRTH SINGH Vs. TEHSILDAR	Execution	01/04/20	Consideration
29	EXE/6/2018	05/02/2018	MOHAN LAL Vs. RANBIR SINGH	Execution	25/11/19	Disposed
30	EXE/8/2018	14/02/2018	SUBHSH CHANDER Vs. SMT. KALI BAI	Execution	10/09/19	Disposed
31	EXE/9/2018	15/02/2018	HDFC BANK Vs. PANCHO DEVI	Execution	15/07/19	Disposed
32	EXE/10/2018	22/02/2018	PUNJAB AND SIND BANK Vs. RAJINDER SINGH	Execution	26/08/19	Disposed
33	EXE/11/2018	22/02/2018	PUNJAB AND SIND BANK RATIA Vs. RAMPHAL	Execution	20/05/19	Exclude
34	EXE/12/2018	27/02/2018	GAIN SINGH Vs. JAGGA	Execution	13/08/19	Disposed
35	EXE/2/2020	28/02/2018	SUKHPAL KAUR Vs. HARPREET SINGH	Execution	27/02/20	Disposed
36	EXE/13/2018	08/03/2018	JOGINDER SINGH Vs. SHAM LAL	Execution	07/09/19	Disposed
37	EXE/15/2018	30/03/2018	GURPREET SINGH Vs. MAHENDER KUMAR	Execution	03/09/19	Disposed
38	EXE/16/2018	04/04/2018	ZILE SINGH Vs. BALBIR RAM@ NIKKA	Execution	19/07/19	Disposed
39	EXE/17/2018	10/04/2018	JAIMAL RAM Vs. SURJA RAM	Execution	13/07/19	Disposed

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40	EXE/18/2018	13/04/2018	KULWANT SINGH Vs. SUKHDEV SINGH	Execution	15/07/19	Disposed
41	EXE/19/2018	13/04/2018	M/S SINGH TRADERS Vs. GURDAYAL SINGH	Execution	26/07/19	(Stayed) Exclude
42	EXE/20/2018	01/05/2018	M/S. LUXMI ENTERPRISES Vs. RAJESH KUMAR	Execution	13/11/19	Disposed
43	EXE/21/2018	03/05/2018	JAIMAL RAM Vs. BHAGWAN DASS	Execution	09/04/19	(Stayed) Exclude
44	EXE/22/2018	22/05/2018	PCARD, BANK Vs. OM PARKASH	Execution	18/11/19	Disposed
45	EXE/23/2018	06/07/2018	AJAY KUMAR Vs. HEMANT KUMAR @ HAPPY	Execution	20/09/19	Disposed
46	EXE/24/2018	19/07/2018	HARJINDER SINGH Vs. JAGSIR SINGH MASTER	Execution	08/05/19	Disposed
47	EXE/25/2018	19/07/2018	GOURAV SINGH Vs. GAGGI RAM	Execution	05/04/19	Disposed
48	EXE/26/2018	23/07/2018	KULWINDER SINGH Vs. KULDEEP SINGH SDO	Execution	02/08/19	Disposed
49	EXE/27/2018	23/07/2018	SOMNATH Vs. GURDIT SINGH	Execution	11/12/19	Exclude
50	EXE/28/2018	24/07/2018	YOG RAJ Vs. HARDAYAL	Execution	09/09/19	Disposed
ii) All the pending cases which were instituted upto 31.12.2014						
51	CS/100374/2011	06/08/2011	GURCHARAN KAUR Vs. SHAMSHER SINGH	POSSESSION	23/05/19	Disposed
52	CHI/12/2014	18/01/14	STATE V/S VIKASH	447, 34 IPC	03/04/19	Disposed
iii) All the pending cases in which the accused are in custody for a period of more than six months.						
53	CHI/199/2017	16.11.17	State Vs. Ramesh Kumar etc.	323, 325 IPC	20/08/19	Disposed
54	CHI/219/2017	22.12.17	State Vs. Ramavtar	325 IPC	07/04/20	Prosecution Evidence
55	CHI/22/2018	16.02.18	State Vs. Gurjant	324	04/06/19	Disposed
56	CHI/75/2018	29.05.18	State Vs. Pawan etc.	457	23/04/19	Disposed
57	CHI/82/2018	5-6-18	State Vs. Pawan	379	06/06/19	Disposed
iv) All the pending cases under section 138 of the N.I. Act instituted upto the year 2015						
58	NACT/10/2016	26/02/2015	AVTAR DHINGRA Vs. MUKESH	138 NI ACT	21/01/20	Disposed
59	NACT/147/2015	10/09/2015	MUTTI CEMENT AND SHUTTERING POINT Vs. JASVEER KAUR	138 NI ACT	01/02/20	Disposed
60	NACT/150/2015	17/09/2015	SUNNY KUMAR Vs. MANGE RAM	138 NI ACT	08/07/19	Disposed
61	NACT/214/2015	05/11/2015	DPCARD BANK LTD. RATIA Vs. MAKHAN LAL	138 NI ACT	19/08/19	Disposed
V) Oldest Civil and Criminal Cases						
62	COMI/18/2015	27-03-2015	Ashok Kumar Vs Harmesh Sarari	420,506,120 B	03/02/20	Disposed
63	CHI/105/2015	26-05-2015	State Via mangal Singh Vs Debu Singh	323, 341, 506	15/05/19	Disposed
64	Cs/292/2015	17-07-2015	Amrit Devi Vs Shyam Sunder	Declaration	22/07/19	Disposed
65	COMA/50/2015	27-07-2015	Jagjeewan Kaur Vs Ashmit Singh	DV ACT	07/04/20	Evidence
66	Cs/330/2015	05-08-2015	Nachhatar Singh Vs Mohinder Singh	Possession	17/05/19	Disposed
67	Cs/393/2015	10-09-2015	Jaswant Singh Vs Labh Singh	Possession	18/01/20	Disposed
68	CHI/187/2015	10-09-2015	State via Mangat ram Vs Jasgir Singh	379 ,356	17/05/19	Disposed
69	CHI/186/2015	10-09-2015	State via HC mahabir Singh Vs Vinod Kumar	379 ,411	22/07/19	Disposed
70	COMI/55/2015	11-09-2015	Gurmeet Singh Vs Bhola Singh	420 IPC	06/05/19	Disposed
71	HMA/138/2015	11-09-2015	Mahender Singh Vs Suman Lata	Hindu Marriage Act 9	29/05/19	Disposed
72	CHI/190/2015	14-09-2015	State via Santokh Singh Vs Gursewak Singh	323, 452 IPC	06/06/19	Disposed
73	COMI/57/2015	15-09-2015	Budh ram Vs Ram Chander ex Sarpanch	420 IPC	11/02/20	Disposed
74	Cs/401/2015	17-09-2015	Harbhajan Kaur @ Jagdeep Kaur Vs Gurcharan Singh	Declaration	05/12/19	Disposed
75	COMA/64/2015	19-09-2015	Bhagwani bai Vs Rakesh Kumar	DV ACT	18/09/19	Disposed
76	CHI/198/2015	19-09-2015	State via Purn Chand Vs Shyam Lal	427,447 IPC	22/11/19	Disposed
77	CM/21/2015	24-09-2015	Manjeet Vs Sunita	Hindu Marriage Act 9	20/05/19	Disposed
78	Cs/408/2015	24-09-2015	Madan lal Vs Buta ram	Declaration	17/09/19	Disposed
79	Cs/414/2015	29-09-2015	Jackson Anand Vs Board of School Education Bhiwani, Haryana	Suit for Mandatory Injunction	03/05/19	Disposed
80	CHI/203/2015	30-09-2015	STATE via Parmjeet Singh Vs Shamsher Singh	279,337,338IPC	17/08/19	Disposed
81	Cs/417/2015	01-10-2015	Lachman Singh Vs Satnam Chand	Permanent Injunction	01/08/19	Disposed
82	CHI/207/2015	03-10-2015	State via Gurmel Singh Vs Ramdas	379 IPC	03/06/19	Disposed

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83	CHI/209/2015	03-10-2015	STATE via Karan kumar Vs Surrender etc	323,452 IPC	07/05/19	Disposed
84	CHI/208/2015	03-10-2015	State via Kuldeep Singh Vs Raghvir Singh @ raju	279,337,338IPC	05/02/20	Disposed
85	RA/6/2015	07-10-2015	Jagdev Singh Vs Sushil Kumar Mehta	Rent Recovery Act 13	08/04/19	Disposed
86	CHA/140/2015	08-10-2015	State via SI Tarsem Singh Vs Pankaj urf PK	G.ACT	02/09/19	Disposed
87	Cs/426/2015	08-10-2015	Ramditta Vs Gurpreet Singh	Declaration	22/08/19	Disposed
88	Cs/429/2015	09-10-2015	Paramjeet Singh Vs Seema Rani	Suit for Recovery	16/11/19	Disposed
89	CHA/143/2015	16-10-2015	State Via HC Ravinder Kumar Vs Jagtar Singh Alis Kali	EXCISE ACT	16/05/19	Disposed
90	Cs/439/2015	16-10-2015	Sanjay Kumar Vs Ramesh Kumar	Suit for Recovery	02/09/19	Disposed
91	Cs/444/2015	17-10-2015	Satnam Singh Vs Kashmir Chand	Permanent Injunction	15/10/19	Disposed
92	Cs/441/2015	17-10-2015	MS Shree Mahadev Wire Industry Vs MS Ratia Cement Pipe Industry	Suit for Recovery	17/01/20	Disposed
93	CHI/218/2015	19-10-2015	State via Harbans Singh Vs Krishan lal	457,380 IPC	13/09/19	Disposed
94	Cs/453/2015	26-10-2015	Bhajan Lal Vs Subhash Chand	Permanent Injunction	14/08/19	Disposed
95	CHI/224/2015	29-10-2015	State via Naresh Kumar Vs Balkar Singh	420,120B IPC	17/10/19	Disposed
96	CHA/150/2015	31-10-2015	State via SI Tarsem Singh Vs Somnath	G.ACT	07/05/19	Disposed
97	CHI/230/2015	04-11-2015	State Via Harpal Singh Thekedar Vs Satnam Singh	457,380 IPC	27/11/19	Disposed
98	CHI/228/2015	04-11-2015	State via Dalbir Singh Vs Gurdeep Singh	279,304A IPC	23/04/19	Disposed
99	Cs/461/2015	06-11-2015	Gurmeet Kaur Vs State of Haryana	Declaration	02/03/20	Disposed
100	Cs/465/2015	16-11-2015	Smt. Sukhwinder Kaur Vs Krishan Singh	Declaration	29/05/19	Disposed
101	COMI/63/2015	19-11-2015	Surjeet KUMar Vs Jai Singh EX Sarpanch	420 IPC	10/06/19	Disposed
102	CHI/242/2015	30-11-2015	State via karmjeet Vs Gagandeep	323,452IPC	06/09/19	Disposed
103	CHI/243/2015	01-12-2015	STATEviaJoginder Singh Vs Baljinder singh	323,452 IPC	12/06/19	Disposed
104	CHI/246/2015	04-12-2015	STATEvia Tarsem Singh Vs Sukhraj Singh @ Kaka	323,452 IPC	03/12/19	Disposed
105	Cs/476/2015	05-12-2015	Ashok Kumar Vs Reshma rani	Declaration	01/04/20	Defendant Evidence
106	Cs/487/2015	17-12-2015	Sukhwinder pal Vs State of Haryana	Possession	16/12/19	Disposed
107	COMA/80/2015	21-12-2015	Seema Rani Vs Sanjeev Kumar	DV ACT	08/05/19	Disposed
108	COMI/64/2015	22-12-2015	Subhash Chand Vs Tarsem Singh Inspector	362,368,34 IPC	04/09/19	Disposed
109	Cs/493/2015	23-12-2015	Kapoor Singh Vs State of Haryana	Declaration	27/02/20	Disposed
110	COMA/83/2015	25-12-2015	Promila Vs Amit Kumar	DV ACT	03/12/19	Disposed
111	CHI/263/2015	25-12-2015	STATE V/S RAJPAL SINGH	279,337,338IPC	16/10/19	Disposed
112	HMA/1/2016	04-01-2016	Seera@Jagseer Vs Soni	Hindu Marriage Act 9	10/05/19	Disposed
113	COMI/1/2016	05-01-2016	Ram Ditta Vs Jangir Singh	420,120B IPC	07/05/19	Disposed
114	COMA/1/2016	06-01-2016	Jasanpreet Kaur Vs Binder Singh	DV ACT	02/05/19	Disposed
115	NACT/4/2016	06-01-2016	Amit Kumar Vs Jagjeet Singh	138 NI ACT	05/04/19	Disposed
116	COMA/2/2016	06-01-2016	Raj Kaur Vs Sajwar Singh	DV ACT	10/05/19	Disposed
117	COMI/3/2016	06-01-2016	Yudhisther Vs Baljeet Singh SDM Retd.	420 IPC	06/09/19	Disposed
118	Cs/7/2016	07-01-2016	Vinod Kumar Vs Mithan Lal	Suit for Recovery	01/07/19	Disposed
119	COMI/4/2016	12-01-2016	Mohan Lal @ DINESH KUMAR Vs Nirmala Devi	420,304A IPC	07/05/19	Disposed
120	CHI/8/2016	12-01-2016	STATE via Pammi Bai Vs Ravi Kumar	354,452 IPC	12/06/19	Disposed
121	CHI/10/2016	12-01-2016	State via ASI Satish Kumar Vs Avtar Singh	147,149 IPC	21/05/19	Disposed
122	CHI/7/2016	12-01-2016	State via Sunny Kumar Vs Praveen urf Lugla	323,506 IPC	21/01/20	Disposed
123	CM/1/2016	13-01-2016	Kulwant Singh Vs Ajaib Singh	Rule13C.P.C.	25/09/19	Disposed
124	Cs/11/2016	13-01-2016	Gurtej Singh Vs Balvinder Singh	Permanent Injunction	17/05/19	Disposed
125	Cs/13/2016	13-01-2016	Krishan Kumar Vs Subhash Chand	Permanent Injunction	08/05/19	Disposed
126	CHI/12/2016	19-01-2016	State via Kuldeep Kumar Vs Sunil @Padu	323,452 IPC	21/08/19	Disposed
127	COMI/5/2016	19-01-2016	Dalbeer Chand Vs Lalit Kumar	420,120B IPC	06/05/19	Disposed

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128	NACT/20/2016	30-01-2016	Ami Lal Vs Ram Niwas Suthar	138 NI ACT	21/12/19	Disposed
129	CHI/16/2016	02-02-2016	STATE via Asi Mahavir Singh Vs Balvinder singh	160 IPC EX ACT	04/07/19	Disposed
130	NACT/21/2016	02-02-2016	Gaurav @ Goldy Vs Sushil Kumar	138 NI ACT	23/05/19	Disposed
131	Gw/1/2016	02-02-2016	Neeru Rani Vs General Public	Hindu Guardians and Minority Act	24/04/19	Disposed
132	Ep/1/2016	03-02-2016	Nikki Kaur Vs Block Election Officer	Election Petition 176 C.P.C.	05/08/19	Disposed
133	CHA/16/2016	06-02-2016	State via ASI RAMchander Vs Chamkor Singh	NDPS ACT	24/01/20	Disposed
134	CHI/23/2016	06-02-2016	State via Dharampal Vs Fejal	429 IPC AND 11 ACT	20/11/19	Disposed
135	CHI/17/2016	06-02-2016	State via Jai Singh Vs Pawan Kumar Nandia	457,380 IPC	17/05/19	Disposed
136	Cs/30/2016	06-02-2016	MS Gagan Paint Industries Vs Jaggun enterprises	Suit for Recovery	07/05/19	Disposed
137	COMA/7/2016	08-02-2016	Jaswinder Kaur Vs Binder Singh	DV ACT	20/04/19	Disposed
138	CHA/25/2016	09-02-2016	STATE Vs Jagir Singh	EXCISE ACT	03/04/19	Disposed
139	CHI/28/2016	09-02-2016	STATE Vs Parveen Kumar Meenu	379,420 IPC	03/06/19	Disposed
140	Cs/31/2016	09-02-2016	Surjeet Singh Vs Sunita Devi	Suit for Recovery	10/01/20	Exclude
141	COMI/7/2016	11-02-2016	Mahender Singh Vs Sadhu	323,452 IPC	06/09/19	Disposed
142	COMI/8/2016	16-02-2016	Jaswinder kaur Vs Dr. Vijay Jain	304A,511 IPC	07/09/19	Disposed
143	CHI/32/2016	16-02-2016	State via Simarjeet Vs Dharampal	323,506 IPC	28/01/20	Disposed
144	CM/2/2016	17-02-2016	Subhash Chand Vs Mangat Ram	Section 39 Rule 2A C.P.C.	21/05/19	Disposed
145	Cs/38/2016	17-02-2016	Vinod Vs Balwinder Singh	Permanent Injunction	17/09/19	Disposed
146	SUCC/1/2016	17-02-2016	Maghi Singh Vs General Public	Indian Succession Act 372	19/09/19	Disposed
147	Cs/45/2016	23-02-2016	Richhpal Singh Vs Maghar Singh	Suit for Recovery	21/05/19	Disposed
148	Ep/8/2016	29-02-2016	Mamta Rani Vs State of Haryana	Election Petition 176 C.P.C.	03/05/19	Disposed
149	COMI/9/2016	29-02-2016	Mamta Rani Vs Sanwar Singh	420.120B,506 IPC	06/05/19	Disposed
150	NACT/38/2016	01-03-2016	Harish Kumar Vs Ram Niwas Khileri	138 NI ACT	02/05/20	Appearance
151	NACT/37/2016	01-03-2016	Harish Kumar Vs Anil Kumar	138 NI ACT	01/04/20	Defence Evidence
152	COMI/10/2016	01-03-2016	Parveen Kumar Vs Sunny	323,506 IPC	20/01/20	Disposed
153	NACT/36/2016	01-03-2016	Deepak Kumar Vs Ram Dass	138 NI ACT	09/09/19	Disposed
154	CM/3/2016	01-03-2016	Krishan Kumar Vs Subhash Chand	Section 39 Rule 2A C.P.C.	10/09/19	Disposed
155	COMI/11/2016	02-03-2016	Jasveer Singh Vs Parwinder Singh	420,406 IPC	24/04/19	Disposed
156	UCR/11/2016	02-03-2016	State Vs Unknown	304A,279 IPC	03/07/19	Disposed
157	CHI/39/2016	02-03-2016	STATE Vs Govind	279,337IPC	03/02/20	Disposed
158	Cs/56/2016	04-03-2016	Kamla Devi Vs Pala Ram	Permanent Injunction	02/12/19	Disposed
159	Gw/2/2016	05-03-2016	Baldev Kaur Vs Manpreet Kaur	Hindu Guardians and Minority Act	10/07/19	Disposed
160	CHI/40/2016	05-03-2016	STATE Vs KULDEEP	120B, 420IPC	01/11/19	Disposed
161	CHI/44/2016	14-03-2016	State Vs Satbir	380, 457IPC	02/09/19	Disposed
162	Cs/65/2016	14-03-2016	Sukhwinder Singh Vs Satnam Kaur	Suit for Separate Possession	14/11/19	Disposed
163	CHI/45/2016	16-03-2016	STATE via Kuldeep Singh Vs Subhash	279,337IPC	04/12/19	Disposed
164	CHA/37/2016	16-03-2016	State Vs ChhinderPal alias Happy	67 AITAct	03/07/19	Disposed
165	Cs/70/2016	16-03-2016	Gurditta Singh Vs Tek Singh	Possession	01/04/20	Reply
166	Cs/69/2016	16-03-2016	Malkit Kaur Vs State Of Haryana	Permanent Injunction	22/05/19	Disposed
167	Cs/72/2016	17-03-2016	Davinder Kumar Vs BSEH, Bhiwani	Declaration	06/05/19	Disposed
168	Cs/71/2016	17-03-2016	Baldev Ram Vs Bahal Singh	Possession	20/08/19	Disposed
169	Cs/76/2016	19-03-2016	Hans Raj Vs Kashmir Lal	Possession	05/09/19	Disposed
170	NACT/50/2016	21-03-2016	Jagdish Kumar Vs Charanjeet Singh	138 NI ACT	21/12/19	Disposed
171	CHI/47/2016	23-03-2016	STATE Vs Ramchander	160 IPC	13/06/19	Disposed
172	CHI/48/2016	25-03-2016	STATE via Surjeet Singh Vs Lakwinder singh @ Lakhi	279,304A IPC	11/10/19	Disposed
173	Cs/81/2016	25-03-2016	Baljinder Kaur Vs Sharandeep Singh	Declaration	24/05/19	Disposed
174	Cs/84/2016	25-03-2016	Anil Kumar Vs Bhagwan Dass	Suit for Separate Possession	01/02/20	Disposed
175	Cs/85/2016	28-03-2016	Bimla Devi Vs Dayawanti	Declaration	07/04/20	Defendant Evidence
176	CHI/50/2016	28-03-2016	STATE Vs Manga Ram	323, 452 IPC	17/09/19	Disposed

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177	NACT/53/2016	29-03-2016	Arun Kumar Vs Kapil	138 NI ACT	14/09/19	Disposed
178	Cs/87/2016	29-03-2016	Avtar Singh Vs Nachhater Singh	Declaration	08/04/20	Defendant Evidence
179	CHI/53/2016	30-03-2016	State via gurmeet singh Vs Subhash chandra	323, 506 IPC	04/11/19	Disposed
180	COMI/15/2016	30-03-2016	Chotta Singh Vs ASI Om Parkesh	420, 120B IPC	13/01/20	Disposed
181	Gw/5/2016	01-04-2016	Mangal Singh Vs Jagraj Singh	Guardians and Wards Act 6a	05/09/19	Transfer
182	Cs/98/2016	01-04-2016	Harjinder Kaur Vs Sukhraj Singh	Declaration	13/05/19	Disposed
183	Cs/99/2016	04-04-2016	Gurmel Singh Vs Jagdish Chand	Permanent Injunction	07/04/20	Defendant Evidence
184	Cs/101/2016	04-04-2016	Hamir Singh Vs Dalbara Singh	Possession	28/02/20	Disposed
185	Cs/103/2016	05-04-2016	Mewa Singh Vs Gurtej Singh	Declaration	09/08/19	Disposed
186	COMA/13/2016	06-04-2016	Bimla Devi daughter of Het Ram Vs Mammu ram	DV ACT	06/05/19	Disposed
187	NACT/59/2016	07-04-2016	Suresh Kumar Vs Ashok Kumar Sharma Prop.	138 NI ACT	26/08/19	Disposed
188	Cs/105/2016	07-04-2016	Jagdish Vs Tara Chand	Possession	07/04/20	Defendant Evidence
189	Cs/107/2016	07-04-2016	Dhana Singh Vs General Public	Declaration	24/04/19	Disposed
190	COMI/20/2016	08-04-2016	Suresh kumar Vs Ashok kumar Sharma	420, 406 IPC	26/08/19	Disposed
191	COMI/17/2016	09-04-2016	Mandir Singh alias Mandar Singh Vs Joginder Singh	420, 120B IPC	04/11/19	Exclude
192	CHI/55/2016	11-04-2016	STATE Vs Pawan kumar	457,380 IPC	04/07/19	Disposed
193	CHI/58/2016	21-04-2016	State Vs Chinda singh	323, 341 IPC	20/11/19	Disposed
194	CHI/59/2016	21-04-2016	State Vs Anwar	379 IPC	06/08/19	Disposed
195	CHI/62/2016	21-04-2016	STATE Vs Pinder Singh	323, 452 IPC	01/10/19	Exclude
196	CHI/61/2016	21-04-2016	State Vs Gullu @ Jassa	323, 341 IPC	14/11/19	Exclude
197	Mnt125/4/2016	22-04-2016	Rani Vs Prithi Singh	125 Cr.P.C.	15/05/19	Exclude
198	COMI/19/2016	22-04-2016	SUKHRAJ SINGH VS. TARSEM SINGH	323, 506 IPC	09/07/19	Exclude
199	CS/116/2016	22-04-2016	RAKESH KUMAR VS. AMIT KHOSLA	Possession	19/04/19	Exclude
200	CHA/61/2016	26-04-2016	STATE V/S AMARJEET SINGH	NDPS ACT	08/05/19	Exclude

LIST OF INCLUDING CASES IN ACTION PLAN 2019-20 CASES RELATING TO THE COURT OF SH. PAWAN KUMAR ADDITIONAL CIVIL JUDGE (SENIOR DIVISION)-CUM-SUB DIVISIONAL JUDICIAL MAGISTRATE, RATIA

SR. NO	CASE NO/YEAR	DOI	TITLE	KIND	NEXT DATE	PURPOSE /STATUS
I) 50 Oldest Execution Petitions						
201	CRM/2/2018	24/07/2018	ASHA RANI Vs. RAKESH KUMAR	Execution	17/09/19	Exclude
202	CRM/3/2018	24/07/2018	ASHA RANI Vs. RAKESH KUMAR	Execution	17/09/19	Exclude
ii) All the pending cases which were instituted upto 31.12.2014						
203	NACT/100196/2011	03/06/2011	PCARD Vs. SADHU RAM	138 NI ACT	23/04/19	Disposed
204	NACT/100197/2011	03/06/2011	PCARD Vs. ANOOP SINGH	138 NI ACT	23/04/19	Disposed
iv) All the pending cases under section 138 of the N.I. Act instituted upto the year 2015						
205	NACT/93/2019	30/07/2015	KEWAL RAM Vs. GURMEET	138 NI ACT	04/11/19	Disposed
V) Oldest Civil and Criminal Cases						
206	EP/9/2016	18/04/16	Sawarnjeet Kaur Vs. Amandeep Kaur	Election Petition	24/05/19	Disposed

SR. NO	CASE NO/YEAR	DOI	TITLE	KIND	NEXT DATE	PURPOSE /STATUS
I) 50 Oldest Execution Petitions						
207	EXE/22/2019	16.02.2018	SATNAM SINGH VS KULDEEP SINGH	Execution	10/02/20	Disposed
208	EXE/23/2019	09.06.2001	JASPAL SINGH VS HARJEET KAUR	Execution	05/11/19	Disposed
ii) All the pending cases which were instituted upto 31.12.2014						
209	CS/3313/2013	16.10.2013	Sukhwinder Singh Vs. Gurdial Kaur	Declaration	20/01/20	Disposed
V) Oldest Civil and Criminal Cases						
210	CHI172/2016	04/12/15	State Vs. Rinku	406	12/02/20	Disposed
ii) All the pending cases which were instituted upto 31.12.2014						
211	CS/150/2014	17/02/14	Satbir Vs. Madan Lal	Declaration	14/10/19	Disposed
I) 50 Oldest Execution Petitions						

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212	EXE/40/2019	01.09.2017	Radha Kishan Vs. Manoj Pal Boshnoi	Execution	14/02/20	Disposed
ii) All the pending cases which were instituted upto 31.12.2014						
213	CS/2873/2013	06.08.11	Hardev Singh Vs. Gurmail Singh	Declaration	01/04/20	Rebutal
V) Oldest Civil and Criminal Cases						
214	COMI/36/2015	09/06/15	Darshan Singh Vs. Suresh Kumar	420 IPC	01/04/20	Evidence
215	CS/412/2015	25/09/15	Bhagwan Pal Vs DHBVN	Declaration	13/12/19	Disposed